



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-सा.-17082024-256452
CG-DL-W-17082024-256452

साप्ताहिक/WEEKLY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 33] नई दिल्ली, शनिवार, अगस्त 17—अगस्त 23, 2024 (श्रावण 26, 1946)
No. 33] NEW DELHI, SATURDAY, AUGUST 17—AUGUST 23, 2024 (SRAVANA 26, 1946)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]
[Advertisements and Notices issued by Private Individuals and Private Bodies]

NOTICE

NO LEGAL RESPONSIBILITY IS ACCEPTED FOR THE PUBLICATION OF ADVERTISEMENTS/PUBLIC NOTICES IN THIS PART OF THE GAZETTE OF INDIA. PERSONS NOTIFYING THE ADVERTISEMENTS/PUBLIC NOTICES WILL REMAIN SOLELY, RESPONSIBLE FOR THE LEGAL CONSEQUENCES AND ALSO FOR ANY OTHER MISREPRESENTATION ETC.

BY ORDER
Controller of Publication

CHANGE OF NAME

I hitherto known as PARAS S/o SURJIT SINGH, R/o Village-Muradpur Jattan, PO-Dhanao, Tehsil-Mukerian, Distt.-Hoshiarpur, Punjab-144214, have changed my name and shall hereafter be known as PARAS PARAS.

It is certified that I have complied with other legal requirements in this connection.

PARAS
[Signature (in existing old name)]

I hitherto known as PALKI D/o MAHENDER KUMAR, residing at VPO Bawani Khera, Tehsil Bawani Khera, District Bhiwani, State-Haryana-127032, have changed my name and shall hereafter be known as PALKI GAKKHAR.

It is certified that I have complied with other legal requirements in this connection.

PALKI
[Signature (in existing old name)]

I, AMIT SURYAVANSHI S/o JAGDISH SINGH SURYAVANSHI, R/o WZ-128, Naraina Village, Naraina Vihar, South West Delhi, Delhi-110028, have changed the name of my minor son KAVYE SURYAVANSHI, aged 13 years and he shall hereafter be known as HRIDYANSH SURYAVANSHI.

It is certified that I have complied with other legal requirements in this connection.

AMIT SURYAVANSHI
[Signature of Guardian]

I hitherto known as DEV ROUTH S/o SUBRATA ROUTH, residing at House No.-552, Sector-2, Type-2, Sadiq Nagar, Andrewsganj, Delhi-110049, have changed my name and shall hereafter be known as DEBRAT ROUTH.

It is certified that I have complied with other legal requirements in this connection.

DEV ROUTH
[Signature (in existing old name)]

I hitherto known as SEEMA NAGPAL alias BHAWNA GABA D/o PUSHAP KUMAR NAGPAL W/o MANISH GABA, R/o A-4/174, Sector-17, Rohini, Rohini Sector-15, PO: Rohini Sector-15, Distt: North West Delhi, Delhi-110089, have changed my name and shall hereafter be known as BHAWNA GABA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA NAGPAL alias BHAWNA GABA
[Signature (in existing old name)]

I hitherto known as RAJAT S/o Sh. SURENDER DAHIYA, R/o 254-255, 3rd Floor, Pocket-2, Rohini Sector-25, Near Ryan International School, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as RAJAT DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

RAJAT
[Signature (in existing old name)]

I hitherto known as RAJENDRA KUMAR alias RAJESH SHARMA S/o NARENDER SHARMA, R/o V-629A, Gali No.-14, Vijay Park Maujpur, Garhi Mandu, Delhi-110053, have changed my name and shall hereafter be known as RAJESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR alias RAJESH SHARMA
[Signature (in existing old name)]

I hitherto known as TILAK KOUL S/o PRADMAN KRISHAN KOUL, R/o 7110, Tower-7, Block D-2, GH-7, Crossings Republik, Ghaziabad, UP-201001, have changed my name and shall hereafter be known as TILAK KRISHAN KOUL.

It is certified that I have complied with other legal requirements in this connection.

TILAK KOUL
[Signature (in existing old name)]

I hitherto known as NAVDHA MANCHANDA D/o OM PRAKASH MANCHANDA W/o BIPIN PREET SINGH, R/o 145, State Bank Colony Model Town-II, North West Delhi-110009, have changed my name and shall hereafter be known as NAVNEET KAUR. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

NAVDHA MANCHANDA
[Signature (in existing old name)]

I hitherto known as DISHANK SHARMA son of Sh. RAJESH KUMAR SHARMA, R/o Flat No. 02, Gali No. 2, Sagar Homes(4), Rajendra Park, Ratan Vihar, Sector-105, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as HRIDHAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DISHANK SHARMA
[Signature (in existing old name)]

I hitherto known as SUNIL PRASHAR alias SUNIL KUMAR PRASHAR S/o RADHA KRISHAN SHARMA, R/o. Flat No. 171-E, Pocket-1, Mayur Vihar Phase-1, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as SUNIL KUMAR PRASHAR.

It is certified that I have complied with other legal requirements in this connection.

SUNIL PRASHAR alias SUNIL KUMAR PRASHAR
[Signature (in existing old name)]

I hitherto known as MOHAMMAD ISRAFIL S/o MOHAMMAD ASLAM HAWARI, R/o RZ-883, A-10, Gali No. 9/3, Sadh Nagar, Delhi-110045, have changed my name and shall hereafter be known as MD ISRAFIL.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ISRAFIL
[Signature (in existing old name)]

I hitherto known as NIBHA RAO K alias NIBHA RAO KONDAPALLI D/o VENKET RAO, R/, H.No. 918, Sector-37, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as NIBHA RAO.

It is certified that I have complied with other legal requirements in this connection.

NIBHA RAO K alias NIBHA RAO KONDAPALLI
[Signature (in existing old name)]

I hitherto known as KRISHAN S/o MAMAN RAM, R/o 741, Near Vikas High School, Pathan Thhola, Bhawar (2), Sonipat, Haryana-131302, have changed my name and shall hereafter be known as KRISHAN KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN
[Signature (in existing old name)]

I hitherto known as SIMRAN D/o RISHI RAJ, R/o 613/31, Gali No.-3, Gram Sabha Colony Bindapur, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as SIMRAN CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN
[Signature (in existing old name)]

I hitherto known as DEEPAK S/o MUKESH TYAGI, R/o H.No.-36, Shahzadpur, Ghaziabad, Uttar Pradesh-201206, have changed my name and shall hereafter be known as DEEPAK TYAGI.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK
[Signature (in existing old name)]

I hitherto known as PRIYA alias PRIYA SHARMA D/o Sh. ASHOK KUMAR, R/o N-710, Urban Home, Manipal Hospital, Aditya World City, VTC, Ghaziabad, District Ghaziabad, U.P.-201001, have changed my name and shall hereafter be known as PPRIYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PRIYA alias PRIYA SHARMA
[Signature (in existing old name)]

I hitherto known as MURLI KUMAR S/o MANOJ KUMAR SINGH, permanent R/o Gandhrap, Pogar, Aurangabad, Bihar-824125 and currently residing at Flat No. 17 AD, Sec-D, Kondali Gharoli, Delhi-110096, have changed my name and shall hereafter be known as KARTIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MURLI KUMAR
[Signature (in existing old name)]

I hitherto known as RENU alias RANU BALA D/o DEVENDER NATH BINOT W/o SUDESH SHARMA, R/o X/191, Tagore Gali Raghubar Pura No.-1, Gandhi Nagar S.O, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as RANU BALA.

It is certified that I have complied with other legal requirements in this connection.

RENU alias RANU BALA
[Signature (in existing old name)]

I hitherto known as PARDEEP alias DC S/o JAI BHAGWAN, residing at Ward No.-11, Panipat Chungi Dariya Pur, Tehsil-Gohana, Gohana, Sonipat, Haryana-131301, have changed my name and shall hereafter be known as PARDEEP.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP alias DC
[Signature (in existing old name)]

I hitherto known as TARNACH RAJESHWAR S/o BHARAT BHUSHAN, R/o H.No.-47, Basroop, Gudaspur, Punjab-145023, have changed my name and shall hereafter be known as RAJESHWAR TARNACH.

It is certified that I have complied with other legal requirements in this connection.

TARNACH RAJESHWAR
[Signature (in existing old name)]

I hitherto known as ROHINI alias NUPUR AGARWAL D/o NARENDRA KUMAR AGARWAL, R/o Near Sindhura Devi Mandir, Johnpur, Kotdwara, Pauri Garhwal, Kotdwara, Uttarakhand-246149, have changed my name and shall hereafter be known as NUPUR AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ROHINI alias NUPUR AGARWAL
[Signature (in existing old name)]

I hitherto known as PRAKASH JAIN alias PRAKASH CHAND JAIN S/o NORAT MAL JAIN, R/o C-756, New Friends Colony, New Delhi-110025, have changed my name and shall hereafter be known as PRAKASH CHAND JAIN.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH JAIN alias PRAKASH CHAND JAIN
[Signature (in existing old name)]

I hitherto known as PRADEEP S/o VASUDEV, R/o Village Khanpur Khurd, Post Office Khandrai, Tehsil Gohana, Distt. Sonipat, Haryana-131301, have changed my name and shall hereafter be known as PRADEEP SANGWAN.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP
[Signature (in existing old name)]

I hitherto known as ANJU W/o PRADEEP and D/o MUKESH, R/o Village Khanpur Khurd, Post Office Khandrai, Tehsil Gohana, Distt. Sonipat, Haryana-131301, have changed my name and shall hereafter be known as ANJU SANGWAN.

It is certified that I have complied with other legal requirements in this connection.

ANJU
[Signature (in existing old name)]

I, SIDDHARATH RAO S/o SUDHIR KUMAR, R/o 160A, Near Johd, Balour, Bahadurgarh, Jhajjar, Haryana-124507, have changed the name of my minor son JAIWARDHAN, aged 13 years and he shall hereafter be known as JAIWARDHAN RAO.

It is certified that I have complied with other legal requirements in this connection.

SIDDHARATH RAO
[Signature of Guardian]

I hitherto known as RAKESH KUMAR DANG S/o MADAN GOPAL, R/o C-39, Back Side, Sharda Puri, Ramesh Nagar, New Delhi, Delhi-110015, have changed my name and shall hereafter be known as RAKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR DANG
[Signature (in existing old name)]

I hitherto known as SHANKAR MOHAN MALHOTRA S/o LALIT MOHAN MALHOTRA, Resident of 110 Lancer Road Type 2A, Timar Pur North Delhi- 10054, have changed my name and shall hereafter be known as VINOD MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

SHANKAR MOHAN MALHOTRA
[Signature (in existing old name)]

I hitherto known as DINANATH SHAH S/o PRABHU NATH SHAH, R/o T-139, T-Huts, Lohiya Camp, Haiderpur Village, North West, Delhi-110088, have changed my name and shall hereafter be known as DINESH SHAH.

It is certified that I have complied with other legal requirements in this connection.

DINANATH SHAH
[Signature (in existing old name)]

I hitherto known as SHIV PAL MEENA S/o Shri KAILASH CHAND MEENA, R/o Bhumadiya Ki Dhani, Village- Palera, Jaipur, Rajasthan-302027, have changed my name and shall hereafter be known as SHIV PAL BAINADA.

It is certified that I have complied with other legal requirements in this connection.

SHIV PAL MEENA
[Signature (in existing old name)]

I, DEEPAK NIRWAL S/o TARA CHAND, R/o F-163 Prashant Vihar Rohini Sector-14, Rajapur Kalan Rohini Sector-7 North West Delhi-110085, have changed my minor daughter name KAREN NIRWAL, aged 13 years and she shall hereafter be known as NAVYA NIRWAL.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK NIRWAL
[Signature of Guardian]

I, SAMAY SINGH S/o MAHENDER SINGH, residing at H. No.-34, Village Nithari, Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed the name of my minor son YOMIK, aged 14 years and he shall hereafter be known as YASHVEER VIJAYRAN.

It is certified that I have complied with other legal requirements in this connection.

SAMAY SINGH
[Signature of Guardian]

I, DEEPAK PRASAD S/o RAMA DHAR PRASAD, residing at C-4/135, Second Floor, Sector-5, Rohini, Rohini, North West Delhi-110085, have changed the name of my minor daughter KHUSHI, aged 14 years and she shall hereafter be known as KHUSHI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK PRASAD
[Signature of Guardian]

I hitherto known as SAMRATI alias SAMRITI D/o VED PARKASH BATRA W/o ROHIT SEHGAL, R/o 301, Y-Block, Siddhartha Apartment, Pitampura, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as SAMRITI SEHGAL.

It is certified that I have complied with other legal requirements in this connection.

SAMRATI alias SAMRITI
[Signature (in existing old name)]

I hitherto known as DEEPANSHU S/o PUNAI SAHU, R/o A-83, A-Block, Near Rajdhani Public School, Vikas Nagar, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as DEEPANSHU SAHU.

It is certified that I have complied with other legal requirements in this connection.

DEEPANSHU
[Signature (in existing old name)]

I hitherto known as KM PRAMILA RAI alias PRAMILA TIWARI D/o RAM SINHASAN RAI W/o Late MANOJ KUMAR TIWARI, R/o 288 P.T.S. Colony, Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as PRAMILA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

KM PRAMILA RAI alias PRAMILA TIWARI
[Signature (in existing old name)]

I, ASHISH NAGPAL S/o OM PRAKASH NAGPAL, R/o 1302 B, Beverly Park 2, MG Road, Near MG Road Metro Station, Chakarpur (74), Gurgaon, Haryana-122002, have changed the name of my minor son ARYAN NAGPAL, aged about 16 years and he shall hereafter be known as AARYAN NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

ASHISH NAGPAL
[Signature of Guardian]

I hitherto known as MANISH KUMAR son of TEJPAL SINGH employed as Assistant Professor in the Doon Business School, residing at H.No. 285 Village & Post Navi Nagar, Bulandshahr, Uttar Pradesh-202394, have changed my name and shall hereafter be known as MANISH MAAN.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR
[Signature (in existing old name)]

I hitherto known as VIJAY KUMAR S/o SATYA DEV PANDEY a resident of New Delhi residing at D-56, Lal Bagh, Azadpur, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as VIJAY PANDEY.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR
[Signature (in existing old name)]

I hitherto known as ASHA alias ASHA RANI D/o JAI DYAL, R/o 300, Lamba Mohalla, Shahabad Mohdpur, Shahbad, Mohammadpur, South West Delhi, Delhi-110061, have changed my name and shall hereafter be known as ASHA RANI.

It is certified that I have complied with other legal requirements in this connection.

ASHA alias ASHA RANI
[Signature (in existing old name)]

I hitherto known as RAM NARESH alias NARESH CHANDRA S/o ITWARI LAL, R/o C-22, Naveen Vihar, Begum Pur, Sultanpuri, C-Block, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as NARESH CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

RAM NARESH alias NARESH CHANDRA
[Signature (in existing old name)]

I hitherto known as HANS RAJ alias DHARAM PAL S/o Sh. SAHI RAM, R/o Village & Po Landhari Sukh Lambran, The & Distt. Hisara Haryana-125047, have changed my name and shall hereafter be known as DHARAM PAL.

It is certified that I have complied with other legal requirements in this connection.

HANS RAJ alias DHARAM PAL
[Signature (in existing old name)]

I, ADITYA CHAUDHARY S/o KRISHNA PRASAD CHAUDHARY, R/o 39A, Block-B, Sangam Vihar, Dr. Ambedkar Nagar, South Delhi, Delhi-110062, have changed the name of my minor son namely PRIYAN aged 08 months and he shall hereafter be known as RIDHAAN CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

ADITYA CHAUDHARY
[Signature of Guardian]

I hitherto known as ANJIL ARYA D/o LALIT KUMAR, R/o H.No.-1058/2, Street No.-6, Block-B, Khajoori Khas, PO Dayalpur Distt. North East Delhi-110094, have changed my name and shall hereafter be known as SATAKSHI ARYA.

It is certified that I have complied with other legal requirements in this connection.

ANJIL ARYA
[Signature (in existing old name)]

I hitherto known as DAYA MANDAL W/o GORA MANDAL, residing at House No.- 1187, Sector a 6, Pocket 11, Narela, North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as SRIMATI MANDAL.

It is certified that I have complied with other legal requirements in this connection.

DAYA MANDAL
[Signature (in existing old name)]

I hitherto known as PANCHWATI DEVI W/o LALU MANDAL, residing at House No. 1001, Punarvas Colony pkt- 11, Opposite Samarti Van DDA Park, Sec- A6, Narela, North West Delhi, Delhi- 110040, have changed my name and shall hereafter be known as SHEFALI MANDAL.

It is certified that I have complied with other legal requirements in this connection.

PANCHWATI DEVI
[Thumb Impression]

I hitherto known as LALU MANDAL S/o BAIDYANATH MANDAL, residing at 1001 Punarvas Colony Sec-11 A-6, Narela, PO: Narela, Distt. North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as SUKUMAR MANDAL.

It is certified that I have complied with other legal requirements in this connection.

LALU MANDAL
[Signature (in existing old name)]

I hitherto known as GORA SARDAR son of Late Shri CHAUDHARY SARDAR, R/o D2/335, J J Colony, Madanpur Khadar, Sarita Vihar, New Delhi, Delhi-110076, have changed my name and shall hereafter be known as SUBARNA SARDAR.

It is certified that I have complied with other legal requirements in this connection.

GORA SARDAR
[Signature (in existing old name)]

I, ASTHA GUPTA W/o ASHISH GUPTA, R/o D-71, Preet Vihar, Near Metro, Anand Hospital, East Delhi, Delhi-110092, have changed the name of my minor son ADAMYA GUPTA aged 14 years and he shall hereafter be known as AVYUKT GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ASTHA GUPTA
[Signature of Guardian]

I hitherto known as SHIVANI D/o BALDEV SINGH, Parmanant Residence Rakchham, Tehsil Sangla Rakchham (59/1) Kinnaur Rakchham, Himachal Pradesh-172106. Presently Residents Room No. 424 Indian Institute Of Technology Delhi, Sahyadri Hostal Hauz Khas New, Delhi-110016, have changed my name and shall hereafter be known as SHIVANI NEGI.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI
[Signature (in existing old name)]

I hitherto known as NEERAJ KUMAR GUPTA S/o MANGAY RAM GUPTA, R/o A2/10, Second Floor, Model Town, Phase-1, Delhi-110009, have changed my name and shall hereafter be known as NEERAJH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ KUMAR GUPTA
[Signature (in existing old name)]

I hitherto known as G P PAL S/o MAN SINGH, R/o B-703, Young Aheria, CGHS Ltd. Plot No.-02, Sector-7, Dwarka, Delhi-110075, have changed my name and shall hereafter be known as GANGA PRASHAD PAL.

It is certified that I have complied with other legal requirements in this connection.

G P PAL
[Signature (in existing old name)]

I hitherto known as B K S/o MALKHAN, R/o H.No.-474, Village Anangpur, Amamagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as BADSHAH KALYANA. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

B K
[Signature (in existing old name)]

I hitherto known as RAMESH BALI alias RAMESH CHANDER BALI son of BRAHM NATH BALI, residing at 19/284, Block-19, Saraibasti, Sarai-Rohilla, Delhi-110035, have changed my name and shall hereafter be known as RAMESH CHANDER BALI.

It is certified that I have complied with other legal requirements in this connection.

RAMESH BALI alias RAMESH CHANDER BALI
[Signature (in existing old name)]

I hitherto known as PRIYANSHI D/o RANJIT SINGH, R/o E-179, Delta 1, Greater Noida, Rampur Jagir, PO-IA. Surajpur, Distt-Gautam Buddha Nagar, Uttar Pradesh-201306, have changed my name and shall hereafter be known as PRIYANSHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRIYANSHI
[Signature (in existing old name)]

I, RANJAY KUMAR SINGH S/o SHIVJEE SINGH, Permanent Address-Fatehpur Panchayat, Hajipur, Vill-Fatehpur, PO-Rauiouour Dish Vaishali Bihar, Fatehpur, Fatehpur Shahbaz, Raghopur, Vaishali, Bihar-844508, Present Address-B-1/604, NHPC, Residential Colony, Surajkund Road. Sec-41, Faridabad, Haryana-121010, have changed the name of my minor son namely YASHRAJ aged 13 years and he shall hereafter be known as DEVANSH.

It is certified that I have complied with other legal requirements in this connection.

RANJAY KUMAR SINGH
[Signature of Guardian]

I, GOPAL SWARUP BHATNAGAR S/o SHASHI BHUSHAN BHATNAGAR, R/o R-9/144, Raj Nagar, Ghaziabad, Kavi Nagar, Uttar Pradesh-201002, have changed the name of my minor son ANAY BHATNAGAR aged 03 years and he shall hereafter be known as RAGHAV BHATNAGAR.

It is certified that I have complied with other legal requirements in this connection.

GOPAL SWARUP BHATNAGAR
[Signature of Guardian]

I hitherto known as PARMESHWAR PRAKASH alias PARMESHWAR PRAKASH SHARMA S/o JAI PRAKASH SHARMA, R/o D-47, 2nd Floor, Saket, Malviya Nagar S.O, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as PARMESHWAR PRAKASH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PARMESHWAR PRAKASH
alias PARMESHWAR PRAKASH SHARMA
[Signature (in existing old name)]

I, RAJENDER KUMAR S/o BADU RAM, R/o 174/B, Main Chander Vihar, Gali No.-11, Mandawali Delhi-110092, have changed the name of my minor daughter BABY aged 13 years and she shall hereafter be known as VEDIKA.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER KUMAR
[Signature of Guardian]

I hitherto known as RESHAMA D/o JAY KARAN, R/o 133, IIIrd Floor, DP House, Lane No.-1, Westend Marg, Saidulajab, PO-Mehrauli, District- South Delhi, Delhi-110030, have changed my name and shall hereafter be known as ROSHNI.

It is certified that I have complied with other legal requirements in this connection.

RESHAMA
[Signature (in existing old name)]

I, HARDEEP SINGH BANGA S/o KULDIP SINGH BANGA, R/o # 852, Skylark Apartment, Plot No.-35, Sec-6, Dwarka, Delhi-110075, have changed the name of my minor daughter RUHANI BANGA aged 13 years and she shall hereafter be known as RUHANI KAUR BANGA.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP SINGH BANGA
[Signature of Guardian]

I, PRITI CHAUHAN W/o RAM KISHAN, R/o 6 Katra Gulam Mohammad, Lal Kuan, Delhi G.P.O North Delhi-110006, have changed the name of my minor daughter DEEMPY aged 14 years and she shall hereafter be known as DISHA.

It is certified that I have complied with other legal requirements in this connection.

PRITI CHAUHAN
[Signature of Guardian]

I hitherto known as ARADHANA KUMARI D/o RAJ KUMAR JHA W/o CHANDAN KUMAR JHA, R/o Plot No.-04, Railway Gol Market, PO-B.S. City-10, PS-Balidih, Distt-Bokaro, Jharkhand-827012, have changed my name and shall hereafter be known as ARADHANA JHA.

It is certified that I have complied with other legal requirements in this connection.

ARADHANA KUMARI
[Signature (in existing old name)]

I, CHANDRA REKHA W/o JAY PRAKASH GAUTAM, R/o 29 Girdaun, Kanpur Dehat, Uttar Pradesh-209312, have changed the name of my minor son KAKUL SINGH aged 11 years and he shall hereafter be known as SAKET SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA REKHA
[Signature of Guardian]

I hitherto known as TEENA D/o KARAM VEER, R/o VPO Naichana, Nechana (1), Po: Naichana, Dist: Rewari Haryana-123501, have changed my name and shall hereafter be known as TEENA KARAMVEER.

It is certified that I have complied with other legal requirements in this connection.

TEENA
[Signature (in existing old name)]

I hitherto known as GUDDU SHARMA S/o MATHURA DUTT SHARMA, R/o Plot No.127, Khasra No.269, Near Shakuntala Public School, Harsh Vihar-2, P.O.-Sahibabad, Dist.- Gaziabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as ADITYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

GUDDU SHARMA
[Signature (in existing old name)]

I hitherto known as RAHUL VISHWAKARMA S/o AKHILESH KUMAR SHARMA, residing at C-43, C-44, Khatipura, Mhow, Indore, Madhya Pradesh-453441, have changed my name and I shall hereafter be known as RAHUL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL VISHWAKARMA
[Signature (in existing old name)]

I hitherto known as AJEET SINGH S/o RAM SINGH, R/o WZ-283/170, Upper Second Floor, Front Side, Maddi Wali Gali No-6, Vishnu Garden, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as AJEET SINGH REEHAL.

It is certified that I have complied with other legal requirements in this connection.

AJEET SINGH
[Signature (in existing old name)]

I, PREM SINGH S/o RAJENDER SINGH, R/o 159-160 A, J P Block Ranaji Enclave Najafgarh Southwest Delhi -110043, have changed the name of my minor daughter RISHIKA, aged 13 years, and she shall hereafter be known as RISHIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PREM SINGH
[Signature of Guardian]

I, MUKESH KUMAR S/o KAPILDEO PRASAD ROY, residing at Mo- Someshwarnath Colony, Near R. N. College Field, Hajipur, Vaishali, Bihar-844101, have changed the name of my minor son EKLAVAYA KUMAR, aged 16 years and he shall hereafter be known as EKLAVYA KUMAR ROY.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR
[Signature of Guardian]

I hitherto known as GULAB SINGH alias GULAB SINGH BHAKUNI S/o NANDAN SINGH, R/o B-3-1, Type-II Police Station Defence Colony, Andrewsganj, South Delhi, Delhi-110049, have changed my name and shall hereafter be known as GULAB SINGH BHAKUNI.

It is certified that I have complied with other legal requirements in this connection.

GULAB SINGH alias GULAB SINGH BHAKUNI
[Signature (in existing old name)]

I, NEEMA W/o MUKESH, R/o H.No.575 Old No.375 Fourth Floor Back Side Himanchali Mohalla Mandawali Fazalpur Po. Laxmi Nagar East Delhi-110092, have changed the name of my minor son SHIVA SINGH TOMAR aged 13 years and he shall hereafter be known as SHIVA SINGH.

It is certified that I have complied with other legal requirements in this connection.

NEEMA
[Signature of Guardian]

I hitherto known as AARTI GUPTA D/o RAJENDER KUMAR AGGARWAL, and W/o NEERAJ KUMAR GUPTA, R/o A2/10, Second Floor, Model Town, Phase-1, Delhi-110009, have changed my name and shall hereafter be known as AARTI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

AARTI GUPTA
[Signature (in existing old name)]

I hitherto known as YOGENDRA KUMAR S/o SADHU SHARAN SINGH, R/o Parmanent Adress-Telari, P.S-Rupow. Roh, Nawada, Bihar-805107, Present Adress HNo.15 Jalam Mohalla, Tughalkabad Village, New Delhi-110044, have changed my name and shall hereafter be known as PANKAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

YOGENDRA KUMAR
[Signature (in existing old name)]

I hitherto known as RAJ RANI W/o DAYANAND, R/o H.No.-44, Sita Saran Colony, Sabzi Mandi Roshanara Bagh, Malka Ganj, North Delhi-110007, have changed my name and shall hereafter be known as RAJWATI.

It is certified that I have complied with other legal requirements in this connection.

RAJ RANI
[Signature (in existing old name)]

I hitherto known as MEENAKSHI MANI wife of DEEPAK MANI, residing at 2-D Mansarovar Aparments, Shoprex Mall, Sector-61, Noida, Gautam Buddha Nagar, Uttar Pradesh-201307, have changed my name and shall hereafter be known as MEENAKSHI DEEPAK MANI.

It is certified that I have complied with other legal requirements in this connection.

MEENAKSHI MANI
[Signature (in existing old name)]

I hitherto known as PULKIT KUMAR S/o NARENDER SINGH, R/o H.No-783, Pana Milhan, Village-Nahri (232), Distt-sonipat, Haryana-131103, have changed my name and shall hereafter be known as PULKIT DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

PULKIT KUMAR
[Signature (in existing old name)]

I, BARUN MUKHOPADHYAYA S/o PARESH NATH MUKHOPADHYAYA, R/o Upvan Aparment Flat No - 626, First Floor, Pocket GH - 4, (NIDM) Sector - 28, Rohini North West Delhi, Delhi-110042, have changed the name of my minor daughter ADRIJA MUKHERJEE in aged 16 years and she shall hereafter be known as ADRIJA MUKHOPADHYAYA.

It is certified that I have complied with other legal requirements in this connection.

BARUN MUKHOPADHYAYA
[Signature of Guardian]

I hitherto known as SEETA W/o AKHILESH KUMAR GUPTA, R/o Baikunthpur Kothi, Dudhi, Kushinagar, Uttar Pradesh-274302, have changed my name and shall hereafter be known as KM MAMTA.

It is certified that I have complied with other legal requirements in this connection.

SEETA
[Signature (in existing old name)]

I hitherto known as NIRMAL KUMAR son of Late Shri C.B. MISHRA, residing at D-388, Rajaji Puram, Lucknow, Uttar Pradesh-226017, have changed my name and shall hereafter be known as NIRMAL KUMAR MISHRA.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KUMAR
[Signature (in existing old name)]

I hitherto known as SURABHI GUPTA alias SURABHI ASHOK GUPTA alias SURABHI GUPTA GHUMAN D/o ASHOK KUMAR GUPTA, R/o H.No.-1009, Pocket-A, Sector-A, Vasant Kunj, South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as SURABHI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SURABHI GUPTA alias SURABHI ASHOK GUPTA
alias SURABHI GUPTA GHUMAN
[Signature (in existing old name)]

I hitherto known as SUNITA RANI W/o SANJAY KAUSHIK, R/o B-28, Nand Ram Park Binadapur, Uttam Nagar, D.K. Mohan Garden, Delhi-110059, have changed my name and shall hereafter be known as SUNITA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RANI
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR son of RAMESHWAR DAS KAUSHIK, R/o RZ/B-28, Nand Ram Park, Uttam Nagar, D.K. Mohan Garden, Delhi-110059, have changed my name and shall hereafter be known as SANJAY KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR
[Signature (in existing old name)]

I hitherto known as ABHAY KUMAR S/o SHREEKANT SINGH, R/o Ward No.-14, Near Gayghat Chauk, Harsiddhi, Gram Ujjain Lohiyar, Gay Ghat East Champaran, Bihar-845437, have changed my name and shall hereafter be known as AHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

ABHAY KUMAR
[Signature (in existing old name)]

I hitherto known as SAUMYA SHUKLA son of DHARMENDRA KUMAR SHUKLA, R/o 16, Sukhadehra, Ghazipur, Uttar Pradesh-233231, have changed my name and shall hereafter be known as VIKRANT SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

SAUMYA SHUKLA
[Signature (in existing old name)]

I hitherto known as ANANDEEP KAUR W/o AVTAR SINGH, R/o Near Main Road, Pir Khan sheikh, Ferozepur, Punjab-152003, have changed my name and shall hereafter be known as AMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

ANANDEEP KAUR
[Signature (in existing old name)]

I, ARUN KUMAR TURAN son of SURENDER SINGH, residing at House No. 43/5, Devi Lal Colony, Gurgaon, Haryana-122001, have changed the name of my minor son, AARAV, aged 9 months, and he shall hereafter be known as AARAV TURAN.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR TURAN
[Signature of Guardian]

I hitherto known as GURJEET KAUR alias SIMI KAKKAR D/o MOHAN SINGH W/o GURDEEP SINGH KAKKAR, R/o J2 120B, Third Floor DDA Flats, Kalkaji, Delhi-110019, have changed my name and shall hereafter be known as SIMI KAKKAR. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

GURJEET KAUR alias SIMI KAKKAR
[Signature (in existing old name)]

I hitherto known as GEETA wife of SANJAY KUMAR, residing at H.No. 32, Street No.1, Sanjay Gandhi Nagar, Jalandhar-144004, Punjab, India, have changed my name and shall hereafter be known as GEETA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GEETA
[Signature (in existing old name)]

I hitherto known as PARMATMA RAM S/o JAWAHRA RAM, R/o VPO-Amir Khas, Tehsil-Jalalabad West, District-Fazilka, Punjab-152024, have changed my name and shall hereafter be known as PARMATMA SINGH KAMBOJ.

It is certified that I have complied with other legal requirements in this connection.

PARMATMA RAM
[Signature (in existing old name)]

I hitherto known as KHUSHPREET SINGH SIDHU S/o DALJIT SINGH, R/o VPO-Chak Bir Sarkar, Tehsil & District-Sri Muksar Sahib, Punjab-152026, have changed my name and shall hereafter be known as KHUSHPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

KHUSHPREET SINGH SIDHU
[Signature (in existing old name)]

I, RAGHUVIR SINGH S/o CHANAN RAM, R/o Village-Bachhwan, Tehsil-Balachaur, District-Shaheed Bhagat Singh Nagar, Punjab-144522, have changed the name of my minor daughter namely DIKSHA aged 14 years and she shall hereafter be known as DIKSHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAGHUVIR SINGH
[Signature of Guardian]

I, DHARMENDER KUMAR S/o PREM NARAIN, R/o 14B, Gali-18, Gautam Colony, JK Farm road, Narela, Delhi-110040, have changed the name of my minor son KAPISH GAUTAM age 13 years and he shall hereafter known as KUSHAL GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDER KUMAR
[Signature of Guardian]

I, DEEPAK TREHAN S/o Late SH. RAMESH KUMAR, R/o Flat No. 164, 6th Floor, Shivani Apartment, Sector-12, Plot No. 18, N.S.I.T. Dwarka, Delhi Cantonment, South West Delhi, Delhi-110078, have changed the have changed the name of my minor son PRANAY TREHAN aged 13 years and he shall hereafter be known as PRANOY TREHAN.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK TREHAN
[Signature of Guardian]

I, AMRITHA JAISIMHA PAI W/o JAISIMHA PAI, R/o WZ-64, Street No.-8, Opposite Kirti Nagar, Ramgarh, Ramesh Nagar H.O, West Delhi, Delhi-110015, have changed the name of my minor son ADITHYA J PAI alias ADITHYA JAISIMHA PAI aged 17 years and he shall hereafter be known as ADITHYA PAI.

It is certified that I have complied with other legal requirements in this connection.

AMRITHA JAISIMHA PAI
[Signature of Guardian]

I hitherto known as LALIT KUMAR GANDHI alias LALIT KUMAR S/o JHAWAR DASS, R/o House No.754 Sector-15 Sonipat, Haryana-131001, have changed my name and shall hereafter be known as LALIT KUMAR GANDHI.

It is certified that I have complied with other legal requirements in this connection.

LALIT KUMAR GANDHI alias LALIT KUMAR
[Signature (in existing old name)]

I hitherto known as KRISHNA S/o RATTAN SINGH, R/o House No.-69, Gali No.-1, Police Quarter, Chhotu Ram Nagar, Rohtak, Haryana-124001, have change my name and shall hereafter be known as KRISHNA VERMA.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA
[Signature (in existing old name)]

I hitherto known as GURPREET SINGH SIDHU S/o MUKAND SINGH, R/o Gaziana Road, Khooh Patti, VPO-Khai, Tehsil-Nihal Singh Wala, District-Moga, Punjab- 142046, have changed my name and shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH SIDHU
[Signature (in existing old name)]

I hitherto known as SATRU DEVI W/o KIKA RAM, R/o T-633/2A/1, Road No. 20, Near Janta Park Chachi Ka Mandir, Baljeet Nagar, Patel Nagar, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as SANTOSH.

It is certified that I have complied with other legal requirements in this connection.

SATRU DEVI
[Signature (in existing old name)]

I hitherto known as YOGENDRA THAKUR son of SUKHLAL THAKUR, Present Address, M-L142 Gali No.-32 Sadat Pur Extension Post Karawal Nagar Delhi-110094, Parmanent Address, Village Sukrwaliya, Bathua Bazar, PO Bathuabazar, Distt. Gopalganj, Bihar-841425, have changed my name and shall hereafter be known as JOGENDRA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

YOGENDRA THAKUR
[Signature (in existing old name)]

I hitherto known as RENU AGGARWAL wife of RAVINDER NATH WADHAWAN, R/o 53, Masjid Road, Bhogal, New Delhi-110014, have changed my name and shall hereafter be known as RENU WADHAWAN.

It is certified that I have complied with other legal requirements in this connection.

RENU AGGARWAL
[Signature (in existing old name)]

I hitherto known as TETRA PASWAN S/o ISHWRI PASWAN, R/o 926, 11, Kapaseda, Malik Pur Kohi alias Rang Puri, South West Delhi-110037, have changed my name and shall hereafter be known as RAJESH PASWAN.

It is certified that I have complied with other legal requirements in this connection.

TETRA PASWAN
[Signature (in existing old name)]

I hitherto known as SATYABIR SINGH son of RAMESHWAR DAYAL, R/o Dhanota(277), Mahendragarh, Haryana-123001, have changed my name and shall hereafter be known as SATYAVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATYABIR SINGH
[Signature (in existing old name)]

I, PRIYANKA W/o PAWAN KUMAR, R/o H.No. 9, Akshay Enclave Govindpuram, Ghaziabad Uttar Pradesh-201002, have changed the name of my minor daughter GANIKA MAVI aged 7 years and she shall hereafter be known as GARVITA MAVI.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA
[Signature of Guardian]

I hitherto known as RACHNA ARORA SHAH alias RACHNA ARORA alias RACHNA D/o RAVINDER SINGH W/o JAGBIR SHAH SINGH, R/o B-3/20A Keshav Puram, Delhi-110035, have changed my name and shall hereafter be known as RACHNA ARORA SHAH.

It is certified that I have complied with other legal requirements in this connection.

RACHNA ARORA SHAH alias
RACHNA ARORA alias RACHNA
[Signature (in existing old name)]

I hitherto known as PREETI W/o SANJAY BOBAL, residing at 94, Upper Ground Floor, Pocket- 4 and 5, Maxfort School, Sector-23, Rohini, Delhi-110085, have changed my name and shall hereafter be known as PREETI BOBAL.

It is certified that I have complied with other legal requirements in this connection.

PREETI
[Signature (in existing old name)]

I hitherto known as DEVENDER alias DEVENDRA SINGH S/o RAJA RAM, R/o 65 B Ber Sarai, Hauz Khas, PO Hauz Khas, Distt. South Delhi, Delhi-110016, have changed my name and shall hereafter be known as DEVENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEVENDER alias DEVENDRA SINGH
[Signature (in existing old name)]

I hitherto known as N L GAUTAM son of H P GAUTAM, residing at R C 49, Mahalaxmi Garden, Khora Colony, Ghaziabad, Uttar Pradesh-201309, have changed my name to have changed my name and shall hereafter be known as NATHI LAL GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

N L GAUTAM
[Signature (in existing old name)]

I hitherto known as NIRMAL KUMAR S/o LAXMI DUTT JOSHI, R/o WZ-51, First Floor, Prathavi Park, New Shibpura, Tilak Nagar, Delhi-110019, have changed my name and shall hereafter be known as NIRMAL KUMAR JOSHI.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KUMAR
[Signature (in existing old name)]

I hitherto known as KUSAM DEVI wife of NARESH KUMAR, residing at A 502/2, Shastri Nagar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as KUSUM DEVI.

It is certified that I have complied with other legal requirements in this connection.

KUSAM DEVI
[Signature (in existing old name)]

I hitherto known as ISHU D/o PAWAN KUMAR, R/o Near Panchait Ghar, VPO-Rampura, District-Fazilka, Punjab-152116, have changed my name and shall hereafter be known as SONIA.

It is certified that I have complied with other legal requirements in this connection.

ISHU
[Signature (in existing old name)]

I hitherto known as NAVJEET KUMAR THIND S/o KASHMEER CHAND, R/o Village-Khere Ke Utter, PO-Amir Khas, Tehsil-Guruharsahai, District-Ferozepur, Punjab-152024, have changed my name and shall hereafter be known as NAVJEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NAVJEET KUMAR THIND
[Signature (in existing old name)]

I hitherto known as SHEELA son of KEWAL RAM, residing at Village Nawan Pind Araiyan, Tehsil Nakodar, Distt. Jalandhar-144043, Punjab, India have changed my name and shall hereafter be known as SUNIL WALIA.

It is certified that I have complied with other legal requirements in this connection.

SHEELA
[Signature (in existing old name)]

I hitherto known SEEMA BARWAL W/o INDERJIT SINGH, R/o House No.-38, Ashoka Enclave, Part-01, Sector-34, Amar Nagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as SEEMAWATI.

It is certified that I have complied with other legal requirements in this connection.

SEEMA BARWAL
[Signature (in existing old name)]

I hitherto known as POOJA daughter of NACHATTER PAL SINGH, residing at VPO Beas Pind, Distt. Jalandhar-144302, Punjab, India, have changed my name and shall hereafter be known as POOJA MADHAR.

It is certified that I have complied with other legal requirements in this connection.

POOJA
[Signature (in existing old name)]

I, MEENU VERMA W/o SANDEEP VERMA, R/o FD-49 Pitampura, PO Saraswati Vihar, Distt. North West Delhi-110034, have changed the name of my minor daughter VRINDA VERMA aged 13 years and she shall hereafter be known as HARIKA VERMA.

It is certified that I have complied with other legal requirements in this connection.

MEENU VERMA
[Signature of Guardian]

I hitherto known as BARELAL alias BARE LAL S/o RAMSAHAY, R/o Anand Nagar, Sanik Gali, Uttampura, Morena, Madhya Pradesh-476001, have changed my name and shall hereafter be known as BARE LAL.

It is certified that I have complied with other legal requirements in this connection.

BARELAL alias BARE LAL
[Signature (in existing old name)]

I hitherto known as POONAM KAPOOR wife of RAJ KUMAR, R/o H.No.-2391, Arya Pura, Subji Mandi, Near by Ghanta Ghar, Malka Ganj, Delhi-110007, have changed my name and shall hereafter be known as POONAM.

It is certified that I have complied with other legal requirements in this connection.

POONAM KAPOOR
[Signature (in existing old name)]

I, MOOLCHAND SINGH S/o TEJVEER SINGH, R/o Plot No.-61, Girdharpur Road, Vinayak Enclave 2, Chhapraula, Gautam Buddha Nagar, Uttar Pradesh-201009, have changed the name of my minor son KANHA RAGHAV aged 10 years and he shall hereafter be known as ANIKET RAGHAV.

It is certified that I have complied with other legal requirements in this connection.

MOOLCHAND SINGH
[Signature of Guardian]

I hitherto known as PUSHPA RANA W/o GAJENDER RANA, R/o H.No.-914, Near KL Mehta Dayanand School, Sector-7C, Faridabad Sector-7, Haryana-121006, have changed my name and shall hereafter be known as SEEMA RANA.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA RANA
[Signature (in existing old name)]

I hitherto known as SACHIN S/o Sh. JALVIR SINGH, R/o 1261, Sector-51, Near Women Police Station, Chakarpur(74), Chakarpur, Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as SACHIN PHOGAT.

It is certified that I have complied with other legal requirements in this connection.

SACHIN
[Signature (in existing old name)]

I hitherto known as SUBHAM KOTHARI son of SH. MAHENDRA KOTHARI R/o H.No. 39, First Floor, Street No. 2, Krishna Nagar, Chander Nagar, Delhi-110051, have changed my name and shall hereafter be known as SHUBHAM KOTHARI.

It is certified that I have complied with other legal requirements in this connection.

SUBHAM KOTHARI
[Signature (in existing old name)]

I hitherto known as MANISH KUMAR NIRALA S/o RAJESH SINGH, residing at 4/294, Block- 4, Trilokpuri, Delhi-110091, have changed my name and shall hereafter be known as MANISH SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR NIRALA
[Signature (in existing old name)]

I, SUKANTA DENRIA S/o ASHOK DENRIA, Permanently, residing at Sitalpur, Ramchandra Pur, Howrah, West Bengal-711303 and Presently, residing at Block-44, Vasant Vihar, Floor-3, Delhi-110057, have changed the name of my minor son ANSHUPRAVA DENRIA aged 13 years and he shall hereafter be known as SOHAM DENRIA.

It is certified that I have complied with other legal requirements in this connection.

SUKANTA DENRIA
[Signature of Guardian]

I hitherto known as KM MAHJABI alias MEHJABEEN SHAKIR D/o MOHD RAIS, W/o SHAKIR ALI SIDDIQUI, Permanent, R/o H.No. 240/2, Near Jama Masjid, Mohalla Brahamni Tola-2, Fatehpur, Bara Banki, Uttar Pradesh-225305, presently residing at 550/6A, First Floor, Near Islah Masjid, Zakir Nagar, Joga Bai Extension, Okhla, New Delhi-110025, have changed my name and shall hereafter be known as MEHJABEEN SHAKIR.

It is certified that I have complied with other legal requirements in this connection.

KM MAHJABI alias MEHJABEEN SHAKIR
[Signature (in existing old name)]

I hitherto known as NAMITA SHARMA alias NAMITA W/o SHIV KUMAR D/o R K KUMAR, R/o B2A/130, Janakpuri, Janakpuri B-1, West Delhi, Delhi-110058, have changed my name and shall hereafter be known as NAMITA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NAMITA SHARMA alias NAMITA
[Signature (in existing old name)]

I hitherto known as KANTI SHAMRA alias KANTI PRASAD SHARMA S/o D P SHARMA, R/o H.No. 1005, Janta Flats, Near G T B Hospital, G T B Enclave, Dilshad Garden, North East Delhi-110093, have changed my name and shall hereafter be known as KANTI SHAMRA.

It is certified that I have complied with other legal requirements in this connection.

KANTI SHAMRA alias KANTI PRASAD SHARMA
[Signature (in existing old name)]

I hitherto known as KARAN S/o SAJEEV, R/o H.No. B-1-225, Guru Nanak Pura, Civil Lines, Ludhiana-141001, Punjab, have changed my name and shall hereafter be known as KARANDEEP VERMA.

It is certified that I have complied with other legal requirements in this connection.

KARAN
[Signature (in existing old name)]

I, SAMRAT KUMAR S/o RAJESH MEHTA, R/o 3358, Mahendra Park, Rani Bagh, North West Delhi, Delhi-110034, have changed the name of my minor son DHRUV aged 14 years and he shall hereafter be known as DHRUV MEHTA DUTTA.

It is certified that I have complied with other legal requirements in this connection.

SAMRAT KUMAR
[Signature of Guardian]

I hitherto known as ROSHNI GROVER wife of PANKAJ BATHLA, residing at H.No. 341, Model Town, Kapurthala-144601, Punjab, India, have changed my name and shall hereafter be known as ROSHNI.

It is certified that I have complied with other legal requirements in this connection.

ROSHNI GROVER
[Signature (in existing old name)]

I hitherto known as SAVITA D/o SARBJIT, residing at H.No. 28/17, Machi Chowk, Mohalla Nayche Banda, Kapurthala, Punjab-144601, India, have changed my name and shall hereafter be known as SAVITA KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

SAVITA
[Signature (in existing old name)]

I hitherto known as RAJ KUMAR S/o BIJENDER KUMAR, residing at Village Mahaniawas, Khalilpur (272), Gurgaon, Haryana-122502, have changed my name and shall hereafter be known as RAHUL.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature (in existing old name)]

I hitherto known as BHUALI PRASAD alias BHUSHAN SINGH S/o MUNILAL SINGH, R/o RZ-483/407, Gali No. 15 G, Shiv Puri, West Sagar Pur, South West Delhi, Delhi-110046, have changed my name and shall hereafter be known as BHUSHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHUALI PRASAD alias BHUSHAN SINGH
[Signature (in existing old name)]

I hitherto known as SHALU JINDAL D/o RAM NIWAS JINDAL W/o VAIBHAV GARG, residing at A-64, Pushpanjali Enclave, Pitampura, Delhi-110034, have changed my name and shall hereafter be known as SHALINI GARG.

It is certified that I have complied with other legal requirements in this connection.

SHALU JINDAL
[Signature (in existing old name)]

I, HARBIR SINGH S/o HARI RAM, residing at House No.-839, Gali No.-4, Bankner, North West Delhi, Delhi - 110040, have changed the name of my minor son VANSH aged 13 years and he shall hereafter be known as VANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARBIR SINGH
[Signature of Guardian]

I hitherto known as DHVANI M SWAGATH D/o VASANTHA, R/o # 163 2nd Main, 8th Cross K S TOWN Kengeri Bengaluru Karnataka-560060, have changed my name and shall hereafter be known as IMPANA M.

It is certified that I have complied with other legal requirements in this connection.

DHVANI M SWAGATH
[Signature (in existing old name)]

I hitherto known as HARSHITA VERMA W/o VIKKAS VERMA, residing at Flat No C4-903, Olive County, Sector 5, Vasundhra, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as HARSHITAA VERMA

It is certified that I have complied with other legal requirements in this connection.

HARSHITA VERMA
[Signature (in existing old name)]

I hitherto known as SUSHILA DEVI W/o Late BALJIT SINGH, residing at Vill. Thala Lahari, P.O. Dunera, Tehsil Dhar Kalan, Dist. Pathankot, Punjab-145022, have changed my name and shall thereafter be known as SHEELA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA DEVI
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR RATHORE S/o BISHAMBER SINGH, residing at New Uttam Nagar, Near ITC, Galira Road, Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as SANJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR RATHORE
[Signature (in existing old name)]

I hitherto known as GESHU D/o RATAN PRAKASH, residing at House Number B-1, Officer Colony, Rawatpur, Katarijiyora Nawab Ganj, Swarup Nagar, Kanpur Nagar, Kanpur, Uttar Pradesh-208002, have changed my name and shall thereafter be known as ADWITEEY PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

GESHU
[Signature (in existing old name)]

I hitherto known as NAVDEEP SINGH GILL S/o GURDEV SINGH, R/o Bajwa Post Office Panwan, Tehsil Dasuya, Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as NAVDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP SINGH GILL
[Signature (in existing old name)]

I hitherto known as PAWAN KUMAR son of Shri ANJANI SHARMA, R/o Vill-Nadauna, Masaurhi, Patna, Bihar-804454, have changed my name and shall hereafter be known as SANTOSH KUMAR

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR
[Signature (in existing old name)]

I hitherto known as RAJATH S/o RATHNAKAR SHETTY MANIGARADI, R/o 3-2-89/1, Shathavahana Nagar Colony, LB Nagar, Bahadurguda, L B Nagar, Telangana-500074, have changed my name and shall hereafter be known as AMITH SHETTY MANIGARADI.

It is certified that I have complied with other legal requirements in this connection.

RAJATH
[Signature (in existing old name)]

I hitherto known as NEETU GOYAL W/o SUNIL L GOYAL, R/o Pine 1/122, Parthivi Pacific, Axis Bank, Tatibandh, PO Raipur, Chhattisgarh-492099, have changed my name and shall hereafter be known as NITOO S GOYAL.

It is certified that I have complied with other legal requirements in this connection.

NEETU GOYAL
[Signature (in existing old name)]

I hitherto known as VIMLA DEVI D/o MUNSHI RANA, W/o NARESH RANA, R/o Ward No-05, Gram- Kakarcholi Panchayat, Kakarcholi, Thana, Jainagar, Kakarcholi, Koderma, Jainagar, Jharkhand- 825109, have changed my name and shall hereafter be known as BHIKHANI DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIMLA DEVI
[Signature (in existing old name)]

I hitherto known as RENU DEVI W/o RADHEYSHYAM MAHAWAR R/o 201/A, Vijay Laxminagar, Sitapur, Uttar Pradesh- 261001, have changed my name and shall hereafter be known as RENU DEVI MAHAWAR.

It is certified that I have complied with other legal requirements in this connection.

RENU DEVI
[Signature (in existing old name)]

I hitherto known as VIMLA DEVI W/o RAKESH, residing at Azad Nagar, Mohamdabad, Farrukhabad, Uttar Pradesh - 206451, have changed my name and shall hereafter be known as GUDDI DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIMLA DEVI
[Signature (in existing old name)]

I hitherto known as SHIV SHANKAR VERMA son of RAMESH CHAND VERMA, residing at 118, Bapu Bazar, Akal Ganj, Etawah, Uttar Pradesh-206001, have changed my name and shall hereafter be known as ANOOP VERMA.

It is certified that I have complied with other legal requirements in this connection.

SHIV SHANKAR VERMA
[Signature (in existing old name)]

I hitherto known as MANJUNATHA RANJEETHA S/o MALLGEPPA NANJUNDAPPA, residing at #1545, 22nd Main 39th Cross, Jayanagara 4th Block, Bangalore South, Jayanagar, Bangalore, Karnataka-560041, have changed my name and shall hereafter be known as MANJUNATHA.

It is certified that I have complied with other legal requirements in this connection.

MANJUNATHA RANJEETHA
[Signature (in existing old name)]

I hitherto known as KUDARI LAKSHMAN S/o K. ANKAIAH, residing at F-30 Malhar Camp, Air Force Station, Makarpura, Vadodara, Gujrat-390014, have changed my name and shall hereafter be known as KUDARI LAKSHMANA.

It is certified that I have complied with other legal requirements in this connection.

KUDARI LAKSHMAN
[Signature (in existing old name)]

I hitherto known as RAHUL S/o MAHESH SHARMA, R/o Sharma Niketan, Near Govt Sen Sec School, Muradpur, Jhunjhunun, Rajasthan-333516, have changed my name and shall hereafter be known as RAHUL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature (in existing old name)]

I hitherto known as SUSHIL KATIAL S/o Late AJIT SINGH, R/o 9/6094 Devlok Gali Gandhi Nagar, East Delhi-110031, have changed my name and shall hereafter be known as SUSHIL KATYAL.

It is certified that I have complied with other legal requirements in this connection.

SUSHIL KATIAL
[Signature (in existing old name)]

I hitherto known as N L DHAMEJA S/o LADHU RAM DHAMEJA, R/o 106, Espace Nirvana Country, Sector 50, South City-II, Gurgaon, Haryana-122018, have changed my name and shall hereafter be known as NAND LAL DHAMEJA.

It is certified that I have complied with other legal requirements in this connection.

N L DHAMEJA
[Signature (in existing old name)]

I hitherto known as BORAGARLA RAMALAKARNA S/o BORAGA PENCHALAIHAH, residing at Ulavapalli, Chejerla Mandal, Nellore, Andhra Pradesh-524341, have changed my name and shall hereafter be known as BORIGARLA KARNA.

It is certified that I have complied with other legal requirements in this connection.

BORAGARLA RAMALAKARNA
[Signature (in existing old name)]

I hitherto known as SISTER VINAYA D/o MARKOSE, residing at #631, St Teresas Generaalete, Near Saint Maikal School, Geddalhalli, Bangalore, Karnataka-560077 have changed my name and shall hereafter be known as VALSAMMA PUTHIYAMATTOM.

It is certified that I have complied with other legal requirements in this connection.

SISTER VINAYA
[Signature (in existing old name)]

I hitherto known as YERRAGUNTALA CHANDRA SEKHAR S/o Y ESWARA REDDY, residing at 10-101/74 63 NP Sneha Villas, Maruti Nagar, Rajiv Gruha Kalpa, Badangpet, K.V. Rangareddy, Telangana-500058, have changed my name and shall hereafter be known as YERRAGUNTALA CHANDRA SEKHAR REDDY.

It is certified that I have complied with other legal requirements in this connection.

YERRAGUNTALA CHANDRA SEKHAR
[Signature (in existing old name)]

I, MANOJ KUMAR MAURYA S/o Shri RAM SHIROMANI MAURYA, residing at Plot No. -01, Khasara No.-122 & 123 Sangam Vihar, Nand Gram, near Laxmi Narayan Mandir, Ghaziabad, UP, have changed the name of my minor son ANMOL MAURYA, aged 14 years and he shall hereafter be known as HIMANSHU MAURYA.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR MAURYA
[Signature of Guardian]

I hitherto known as NEHA GULATI W/o GURPREET SINGH, residing at WZ-117, Gali No-34/35, Sant Garh, Tilak Nagar, Delhi-110018, have changed my name and shall hereafter be known as NEHA KAUR.

It is certified that I have complied with other legal requirements in this connection.

NEHA GULATI
[Signature (in existing old name)]

I hitherto known as WAZIR S/o RAJ SINGH, residing at H. No. 13/17, Meerut Road, Krishna Nagar, Ghaziabad, Uttar Pradesh - 201001, have changed my name and shall hereafter be known as MANISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

WAZIR
[Signature (in existing old name)]

I hitherto known as SONU B S, D/o SANAULLAKHAN, W/o SAMEER IQBAL SHAHAPURWALE, R/o #198, Baluvaneralu, Tumkuru, Karnataka-572217, have changed my name and shall hereafter be known as SONU SAMEER SHAHAPURWALE

It is certified that I have complied with other legal requirements in this connection.

SONU B S
[Signature (in existing old name)]

I, AMIT KUMAR CHORARIA S/o VIJAY KUMAR CHORARIA, residing at MANIK BHAWAN, 160 Badal Bose Sarani, Ajanta House Complex, Bakultala, Haora (M.Corp), Howrah, West Bengal-711109, have changed the name of my minor son SUYASH CHORARIA aged 14 years and he shall thereafter be known as ESHAAN CHORARIA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR CHORARIA
[Signature of Guardian]

I hitherto known as SAHIL S/o RAM KISHAN, residing at Gokalgarh (119), Rewari, Haryana-123401, have changed my name and shall hereafter be known as SAHIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAHIL
[Signature (in existing old name)]

I hitherto known as VARSHA W/o Late PARVINDER KUMAR, residing at H.No. 412, Block-E-1, Qamaruddin Nagar, Shiv Ram Park, Nangloi, Nilothi, Delhi-110041, have changed my name and shall hereafter be known as POONAM MEHTA.

It is certified that I have complied with other legal requirements in this connection.

VARSHA
[Signature (in existing old name)]

I hitherto known as AMANPREET KAUR BHULLAR W/o INDERJIT SINGH BHULLAR, residing at H.No. 462, Opp. Dhillon Cold Store, Bathinda Road, Rampura Phul, Tehsil Phul, District Bathinda, Punjab-151103, have changed my name and shall hereafter be known as AMANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMANPREET KAUR BHULLAR
[Signature (in existing old name)]

I hitherto known as MADDIPUDI VEERA PRASAD S/o MADDIPUDI VENKATRAO, residing at 2-73, Chandredu, Rangampeta Mandal, Pedarayavaram, East Godavari, Andhra Pradesh-533291, have changed my name and shall hereafter be known as MADDIPUDI VIJAY.

It is certified that I have complied with other legal requirements in this connection.

MADDIPUDI VEERA PRASAD
[Signature (in existing old name)]

I hitherto known as JITENDRA SINGH NARWARIYA S/o PURUSHOTTM SINGH NARWARIYA, residing at Near Govt Primary School, Beside Dr Rajendra Prasad Samudayik Bhawan, Darripara, Ambikapur, Surguja, Chhattisgarh-497001, have changed my name and shall hereafter be known as JITENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA SINGH NARWARIYA
[Signature (in existing old name)]

I hitherto known as PADMA SHREE M alias SUNITHA M W/o RAMESH, residing at No. 07, 2nd Main Road, 5th Cross, Deepanjlinagar, Mysore Road, Bangalore, Karnataka-560026, have changed my name and shall hereafter be known as SUNITHA M.

It is certified that I have complied with other legal requirements in this connection.

PADMA SHREE M alias SUNITHA M
[Signature (in existing old name)]

I hitherto known as SURESH S S/o K V SHIVANNA, residing at No. 19, 1st Cross, 7th Main, Rajendra Nagar, Viveknagar, Bengaluru, Karnataka-560047, have changed my name and shall hereafter be known as SURYA TEJA S.

It is certified that I have complied with other legal requirements in this connection.

SURESH S
[Signature (in existing old name)]

I hitherto known as MANOJ KUMAR S/o TEJPAL, residing at Ward No 2, Kalwaka, Dhatir (37), Palwal, Haryana-121102, have changed my name and shall hereafter be known as MAHESH.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR
[Signature (in existing old name)]

I hitherto known as K BASVAJAMMANI alias SHEELA W/o PANISHANKAR B, residing at #7, S J H Road, 3rd Cross, Vidyananyapuram, Mysore, Karnataka-570008, have changed my name and shall hereafter be known as K BASVAJAMMANI.

It is certified that I have complied with other legal requirements in this connection.

K BASVAJAMMANI alias SHEELA
[Signature (in existing old name)]

I hitherto known as AMIT MANIK S/o GANESH MANIK residing at Flat No-103, 1st Floor, C-2, Balaji SKYZ, Nipania, Indore, Madhya Pradesh-452010, have changed my name and shall hereafter be known as AMIT MANIKRAO BHADAURIA.

It is certified that I have complied with other legal requirements in this connection.

AMIT MANIK
[Signature (in existing old name)]

I hitherto known as DIPA RANI W/o SANJEEV SHARMA, residing at #259 Ph-1 Jarnail Enclave, Zirkpur, Mohali, SAS Nagar, Punjab-140603, have changed my name and shall hereafter be known as SANJANA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DIPA RANI
[Signature (in existing old name)]

I hitherto known as GURDEEP SINGH GILL S/o BALDEV SINGH, residing at Near R S Public School, Bughipura, Moga, Punjab-142011, have changed my name and shall hereafter be known as GURDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP SINGH GILL
[Signature (in existing old name)]

I hitherto known as GURMUKH SINGH SIDHU S/o BAKHSHISH SINGH, residing at Vill. Alle Wala, PO. Mallan Wala, Teh. Zira, Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as GURMUKH SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMUKH SINGH SIDHU
[Signature (in existing old name)]

I hitherto known as CHARANJIT SINGH LADHAR S/o JAGIR SINGH, residing at H. No. 203, Gali No-4, Baba Ram Lal Nagar, Malwal Road, Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as CHARANJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT SINGH LADHAR
[Signature (in existing old name)]

I hitherto known as PARAMJIT S/o SIBU RAM, residing at Vill Nangal, PO Chachoki, Teh. Phagwara, Dist: Kapurthala, Punjab-144632, have changed my name and shall hereafter be known as MOHAN LAL.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT
[Signature (in existing old name)]

I hitherto known as MANISH alias MANISH KHANNA S/o KEWAL KRISHAN KHANNA, R/o House No.-98, Street No.-3, Gurudware Wali Gali, Durga Puri Extn, Shahdara, North East Delhi, Delhi -110093, have changed my name and shall hereafter be known as MANISH KHANNA.

It is certified that I have complied with other legal requirements in this connection.

MANISH alias MANISH KHANNA
[Signature (in existing old name)]

I hitherto known as BABI SINGH S/o INDER SINGH, residing at Mehal Chauri, Ramara Talla, VTC: Ramara Talla, PO: Ramra, Sub District: Gairsain, District: Chamoli, State: Uttarakhand, PIN Code: 246428, have changed my name and shall hereafter be known as BAG SINGH.

It is certified that I have complied with other legal requirements in this connection.

BABI SINGH
[Signature (in existing old name)]

I hitherto known as SARLA KUMARI wife of MARKANDE MADHUKAR, residing at Village- Ganghara, P.O.- Ganghara, P.S.- Shahpur, District- Patna, Bihar- 801507, have changed my name and shall hereafter be known as DEJEE DEVI.

It is certified that I have complied with other legal requirements in this connection.

SARLA KUMARI
[Signature (in existing old name)]

I hitherto known as DALU RAM S/o JEHARA RAM R/o Juna Mitha Khera, Joona Meetha Kheera, Barmer, Rajasthan-344801, have changed my name and shall hereafter be known as DALVEER JAIRAM DEWASI.

It is certified that I have complied with other legal requirements in this connection.

DALU RAM
[Signature (in existing old name)]

I hitherto known as JIMMY S/o SURJIT KUMAR, R/o B-11/172, Navi Abadi, Nawanshahr Tehsil Nawanshahr, District S.B.S. Nagar, 144514, Punjab, have changed my name and shall hereafter be known as JIMMY BARYHA.

It is certified that I have complied with other legal requirements in this connection.

JIMMY
[Signature (in existing old name)]

I, BABY RANI YADAV W/o DEEPAK YADAV, residing at Misserwala Doiwala, VTC: Doiwala, PO: Doiwala, Sub District: Chakrata, District: Dehradun, State: Uttarakhand, PIN Code: 248140, have changed the name of my minor daughter DIVYA YADAV aged 17 years and she shall hereafter be known as DIYA YADAV.

It is certified that I have complied with other legal requirements in this connection.

BABY RANI YADAV
[Signature of Guardian]

I hitherto known as DEEPAK KUMAR S/o DEENDAYAL R/o Near Sawan Public School, Kotra, Ajmer (Rajasthan) - 305001, have changed my name and shall hereafter be known as DANIEL MATHEWS.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR
[Signature (in existing old name)]

I hitherto known as SAPARE RAVI KUMAR S/o SAPARE YUVARAJ RAO, R/o Door Number 19-6-55, Lanch Easter Road, Sangadigunta, Guntur, Andhra Pradesh- 522003, have changed my name and shall hereafter be known as SAPARE RAGHAVENDRA.

It is certified that I have complied with other legal requirements in this connection.

SAPARE RAVI KUMAR
[Signature (in existing old name)]

I hitherto known as RWITISH BASU S/o APURBA KUMAR BASU, residing at 19 Sura East Road, Belehata, Kolkata - 700010, have changed my name and shall hereafter be known as HRWITISH BASU.

It is certified that I have complied with other legal requirements in this connection.

RWITISH BASU
[Signature (in existing old name)]

I, ANKIT CHHOTRA S/o SATISH CHHOTRA, R/o C-112, Gate No. 4, Chander Nagar, Ghaziabad-201011, U.P., have changed the name of my minor son KABIR CHHOTRA aged 10 years and he shall hereafter be known as SAMMAR CHHOTRA.

It is certified that I have complied with other legal requirements in this connection.

ANKIT CHHOTRA
[Signature of Guardian]

I, KANCHAN KUNWAR RATHORE W/o MAHIPAL SINGH CHOUHAN, R/o Village Kuncholi Bagol, Tehsil Nathdawara, District Rajsamand (Raj.)-313301, have changed the name of my minor son YAGVENDRA SINGH CHOUHAN aged 3 years and he shall hereafter be known as YUG PRATAP SINGH CHOUHAN.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN KUNWAR RATHORE
[Signature of Guardian]

I hitherto known as MANIKA SIDU S/o MOCHIRAM SIDU, residing at Village-Khaksa, Police Station-Gurudijhatia, G.P- Gobara, PO- Gobara, Block- Athagarh, District- Cuttack, Odisha- 754028, have changed my name and shall hereafter be known as ISHANT SIDU.

It is certified that I have complied with other legal requirements in this connection.

MANIKA SIDU
[Signature (in existing old name)]

I hitherto known as SANCHITA D/o JAGBIR SINGH wife of PRAYAS DASH, resident of House No. 303/A, The Citizen Welfare Society, Sector-51, Sikanderpur, DLF Gurgaon, Haryana - 122002, have changed my name and shall hereafter be known as SANCHITA DASH.

It is certified that I have complied with other legal requirements in this connection.

SANCHITA
[Signature (in existing old name)]

I hitherto known as SANTOSH KUMAR son of BIRENDRA YADAV, residing at Gram-Dumari Chatti, Post-Dumari Chatti, Thana- Fatehpur, District- Gaya, Bihar- 824232, have changed my name and shall hereafter be known as RAHUL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR
[Signature (in existing old name)]

I hitherto known as RUCHI W/o KULDEEP KUMAR, residing at H.No. 445 Near Bhagat Singh Park, Mundka, Delhi-110041, have changed my name and shall hereafter be known as RUCHI TOMAR.

It is certified that I have complied with other legal requirements in this connection.

RUCHI
[Signature (in existing old name)]

I hitherto known as JAGJIT SINGH S/o MOHAN SINGH BAKHSHI, residing at #86, New Lal Bagh, Patiala, District Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as JAGJIT SINGH BAKHSHI.

It is certified that I have complied with other legal requirements in this connection.

JAGJIT SINGH
[Signature (in existing old name)]

I hitherto known as VIPIN KUMAR S/o HARISH CHANDRA, Employed as Inspector (PA) Border Security Force (MHA) at SHQ BSF Jowai, (Shillong), Govt. of India, residing at Flat No.- 222, Block- R, Sector- 21, Jalwayu Vihar Noida, Noida, Gautam Budha Nagar, Uttar Pradesh- 201301, have changed my name and shall hereafter be known as VIPIN KUMAR THAPLIYAL.

It is certified that I have complied with other legal requirements in this connection.

VIPIN KUMAR
[Signature (in existing old name)]

I hitherto known as ROSHNI PODDAR alias DRISHTI PODDAR D/o SATNARAYAN JALAN W/o SUJIT PODDAR, R/o I-11/30, Second Floor Sector-16, Rohini Sector-15 North West Delhi-110089, have changed my name and shall hereafter be known as DRISHTI PODDAR.

It is certified that I have complied with other legal requirements in this connection.

ROSHNI PODDAR alias DRISHTI PODDAR
[Signature (in existing old name)]

I hitherto known as LACHHMAN son of Shri SURJIT, residing at Post Office Samundra, Tehsil Garhshankar, Chak Hajipur, Hoshiarpur, Punjab-144532, have changed my name and shall hereafter be known as LACHHMAN MASHAL.

It is certified that I have complied with other legal requirements in this connection.

LACHHMAN
[Signature (in existing old name)]

I hitherto known as GURDEV SINGH S/o JAI RAM R/o Alachaur, Nawanshahr Punjab-144514, India, have changed my name and shall hereafter be known as GURDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURDEV SINGH
[Signature (in existing old name)]

I, KRISHNA KUMAR CHAUDHARY son of Late BAISHAKHI CHAUDHARY, resident of 202, Mahatama Gandhi Nagar, Near- Punjab National Bank, Kankarbagh, Sampatchak, P.O.- B.H. Colony, Dist.- Patna, Bihar - 800026, have changed the name of my minor daughter KRITI MUSKAN aged about 13 year and she shall hereafter be known as AKANSHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KUMAR CHAUDHARY
[Signature of Guardian]

I hitherto known as DEEPIKA W/o Sh. SARBJEET SINGH REKHI residing at Village Hardo Pharala, Post Raipur, Distt.- Jalandhar, Punjab-144402, have changed my name and shall hereafter be known as DEEPIKA REKHI.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA
[Signature (in existing old name)]

I, LAKSHYA KUMAR S/o RAKESH KUMAR YADAV, R/o Q-45 Mohan Park, Naveen Shahdara, Near SR Capital Public School, Naveen Shahdara, Rohtash Nagar, North East Delhi, 110032, have changed the name of my minor daughter ERISHA aged about 6 years and she shall hereafter be known as AMAIRA CHHABARIA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHYA KUMAR
[Signature of Guardian]

I hitherto known as ABHINASH KUMAR son of Shri VISHWNATH SINGH, R/o Gram+Post-Chanda, Thana-Athmalgola, Patna, Bihar-803212, have changed my name and shall hereafter be known as HARDEO SINGH.

It is certified that I have complied with other legal requirements in this connection.

ABHINASH KUMAR
[Signature (in existing old name)]

I hitherto known as DILSHAD ALI S/o IRSHAD ALI, R/o 278C-1, Okhla Village, Jamia Nagar, New Delhi-110025, have changed my name and shall hereafter be known as DILSHAD ALI ANSARI.

It is certified that I have complied with other legal requirements in this connection.

DILSHAD ALI
[Signature (in existing old name)]

I hitherto known as INDERJIT SINGH alias INDERJEET SINGH S/o PRITAM SINGH, R/o L-59, Kirti Nagar, Ramesh Nagar, Rajouri Garden, West Delhi-110015, have changed my name and shall hereafter be known as INDERJEET SOKHI.

It is certified that I have complied with other legal requirements in this connection.

INDERJIT SINGH alias INDERJEET SINGH
[Signature (in existing old name)]

I, AABID HUSSAIN S/o JAKIR HUSAIN, R/o Ward No. 4, Mandphiya, Mandfia, Chittorgarh, Rajasthan - 312027, have changed the name of my minor RIDAN AHMED, aged about 8 years and he shall hereafter be known as KABEER AHMED.

It is certified that I have complied with other legal requirements in this connection.

AABID HUSSAIN
[Signature of Guardian]

I hitherto known as CHINTHALA RAJESHWARI W/o SRIDHAR, R/o House Number-5-6-43/1, Ambedkar Nagar, Jangaon, Warangal, Telangana-506167, have changed my name and shall hereafter be known as CHINTHALA KAMESHWARI.

It is certified that I have complied with other legal requirements in this connection.

CHINTHALA RAJESHWARI
[Signature (in existing old name)]

I hitherto known as BALJEET KAUR D/o KAKA SINGH, residing at V.P.O. Kalyan, Tehsil and District Patiala, Punjab-147001, have changed my name and shall hereafter be known as BALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJEET KAUR
[Signature (in existing old name)]

I hitherto known as JANARDAN BHATT PARSAD S/o DAYADHAR BHATT, residing at H. No.-1335/10, Phase-11, S.A.S Nagar (Mohali), Punjab-160062, have changed my name and shall hereafter be known as JANARDHAN PARSAD.

It is certified that I have complied with other legal requirements in this connection.

JANARDAN BHATT PARSAD
[Signature (in existing old name)]

I hitherto known as VIKAS VERMA S/o BHAGWAN DASS VERMA, residing at Flat No C4-903, Olive County, Sector 5, Vasundhra, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as VIKKAS VERMA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS VERMA
[Signature (in existing old name)]

I hitherto known as ARSHYA D/o AMIT KUMAR, residing at Sudhewal Wala Paha, Bhadson, Patiala, Punjab-147202, have changed my name and I shall hereafter be known as ARSHYA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ARSHYA
[Signature (in existing old name)]

I hitherto known as AJAY MISHRA alias ANIKET MISHRA S/o KAPILDEV MISHRA, R/o Gram Dhamur Gopal, Post-Pipra Chandrabhan, Deoria, Deoria Uttar Pradesh-274001, have changed my name and shall hereafter be known as ANIKET MISHRA.

It is certified that I have complied with other legal requirements in this connection.

AJAY MISHRA alias ANIKET MISHRA
[Signature (in existing old name)]

I hitherto known as NAGA SRINIVAS YARLAGADDA alias YARLAGADDA NAGA SRINIVAS alias NAGA SRINIVASU YARLAGADDA S/o VENKATA NARAYANA, Permanent, R/o 7-85, Merakagouda Palem Koduru, Krishna District, Andhra Pradesh-521328 and Present R/o Adi Shankara Brahma Vidya Peeth, Somashram, Ujeli, Barahat Range, Uttarkashi, District - Uttarkashi, State - Uttarakhand, Pin - 249193, have changed my name and shall hereafter be known as SVAMI ANANTATMANANDA TIRTHA.

It is certified that I have complied with other legal requirements in this connection.

NAGA SRINIVAS YARLAGADDA
alias YARLAGADDA NAGA SRINIVAS
alias NAGA SRINIVASU YARLAGADDA
[Signature (in existing old name)]

I hitherto known as SHER BAHADUR THAPA son of PADAM BAHADUR THAPA, resident of Fatehpur Grant, Fatehpur, Herbertpur, Dehradun-248142, Uttarakhand, have changed my name and shall hereafter be known as ROHAN THAPA.

It is certified that I have complied with other legal requirements in this connection.

SHER BAHADUR THAPA
[Signature (in existing old name)]

I hitherto known as HAJRA W/o GULAM NABI, R/o VPO Mandi, Tehsil Phillaur, Distt. Jalandhar, Punjab (India)-144416, have changed my name and shall hereafter be known as HAZARA BIBI.

It is certified that I have complied with other legal requirements in this connection.

HAJRA
[Signature (in existing old name)]

I hitherto known as RAJENDRA SINGH son of MAHESH CHAND, residing at Bailara, Belara, Bharatpur, Rajasthan-321602, have changed my name and shall hereinafter be known as RAJENDRA FOUJDAR.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA SINGH
[Signature (in existing old name)]

I hitherto known as SIMRAN KOHLI D/o MANJIT SINGH, residing at H. No. 12, ST. No.1, Rattan Nagar-G, Patiala, District Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as JASLEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN KOHLI
[Signature (in existing old name)]

I, PARMOD RATHORE S/o RAJENDER RATHORE, residing at 2A, Street No-3, Old Govind Pura Ext., Krishna Nagar, Delhi-110051, have changed the name of my minor daughter HARGUN RATHORE, age 09 years and she shall hereafter be known as GAURVI RATHORE.

It is certified that I have complied with other legal requirements in this connection.

PARMOD RATHORE
[Signature of Guardian]

I hitherto known as BOLLI DEVA KUMARI alias GALIDEVARA JYOTHI daughter of BOLLI APPARAO wife of VALI BABU, R/o 18-7-38/351, Lingampeta, near VV Garden, Rajahmundry, Rajamahendravaram PO, East Godavari, Andhra Pradesh-533101, have changed my name and shall hereafter be known as GALIDEVARA JYOTHI.

It is certified that I have complied with other legal requirements in this connection.

BOLLI DEVA KUMARI alias GALIDEVARA JYOTHI
[Signature (in existing old name)]

I hitherto known as SHAMIM alias SHAMIM DANIEL D/o SAMUEL DANIEL W/o RAVI KUMAR, R/o House No-141/14, Khudda Jassu, UT Chandigarh, 160012, have changed my name and shall hereafter be known as SHAMIM DANIEL. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SHAMIM alias SHAMIM DANIEL
[Signature (in existing old name)]

I, PRATEEK GUPTA S/o SANKATHA PRASAD GUPTA, R/o-C-3405, Rajajipuram, Alamnagar, Lucknow, Uttar Pradesh-226017, have changed the name of my minor daughter KOMAL GUPTA, aged 13 years and she shall hereafter be known as TEJASSWI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PRATEEK GUPTA
[Signature of Guardian]

I hitherto known as BISHNO DEVI wife of NARINDER LAL, residing at Ward No. 6, Rulia Ram Colony, Jail Road Gurdaspur, Punjab-143521, have changed my name and shall hereafter be known as MEENAKSHI BAINS.

It is certified that I have complied with other legal requirements in this connection.

BISHNO DEVI
[Signature (in existing old name)]

I hitherto known as RENUKA W/o Sh. PRAMOD KAUSHIK, residing at 49 B, Gali No 1, Satish Colony, Fatehabad, Tehsil and District Fatehabad (125050), Haryana, have changed my name and shall hereafter be known as RENUKA KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

RENUKA
[Signature (in existing old name)]

I hitherto known as ANITA RANI GARG alias ANITA RANI D/o DEVENDRA KUMAR MANGLIK W/o MAHESH KUMAR GARG, R/o Flat No. 305, Sanskriti Apartments, Plot Gh-5, Sector-10A, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as ANITA RANI GARG.

It is certified that I have complied with other legal requirements in this connection.

ANITA RANI GARG alias ANITA RANI
[Signature (in existing old name)]

I hitherto known as SHARDA DEVI alias SHARDA SISODIYA D/o BHOOP SINGH W/o Ram Prakash, R/o P-202, Professor Colony, Near 100 Feet Road, Gyan Sarovar, Koil, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as SHARDA SISODIYA.

It is certified that I have complied with other legal requirements in this connection.

SHARDA DEVI alias SHARDA SISODIYA
[Signature (in existing old name)]

I hitherto known as HITENDRAKUMAR KORI S/o OMPRAKASH KORI, residing at 2/6, Sonu Park, Nr. Nigam Society, Vatva, Daskroi, P.O- Vatva Industrial Estate, District Ahmedabad, Gujarat, Pin- 382445, have change my name and shall hereafter be known as HITENDRAKUMAR SHAKYA.

It is certified that I have complied with other legal requirements in this connection.

HITENDRAKUMAR KORI
[Signature (in existing old name)]

I heitherto known as PAWAN S/o KRISHAN LAL, R/o N. N. 192, Gopal Nagar, P.O. Grain Market, Jalandhar (PB), have changed my name and shall hereafter be known as PAWAN PAUL

It is certified that I have complied with other legal requirements in this connection.

PAWAN
[Signature (in existing old name)]

I hitherto known as MEENAKSHI W/o LOVEDEEP SINGH, residing at Village Dhesian Kahna, PO. Dhesian Kahna, Tehsil Phillaur, District Jalandhar, Punjab-144311, India, have changed my name and shall hereafter be known as MEENAKSHI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MEENAKSHI
[Signature (in existing old name)]

I hitherto known as KULJEET KAUR W/o DIAL SINGH SANDHU, residing at H. No. 5936, Mohalla Guru Nanak Pura, VPO Nakodar, District Jalandhar, Punjab-144040, India, have changed my name and shall hereafter be known as KULJEET KAUR SANDHU.

It is certified that I have complied with other legal requirements in this connection.

KULJEET KAUR
[Signature (in existing old name)]

I hitherto known as SAPNA D/o KASHMIR SINGH W/o GURWINDER SINGH, R/o House No 4632/9-A, Street No 1, Chimni Road, New Shimlapuri, Ludhiana, Punjab - 141003, India, have changed my name and shall hereafter be known as SAPANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SAPNA
[Signature (in existing old name)]

I hitherto known as NEELAM KOCHHAR D/o JAGDISH KOCHHAR and wife of SANDEEP KUMAR, resident of H. No. 162/163 Mithapur Road New Raja Garden, Near Guru Ravi Dass Gurdwara Jalandhar, Punjab India-144003, have changed my name and shall hereafter be known as NEELAM TAKYAR.

It is certified that I have complied with other legal requirements in this connection.

NEELAM KOCHHAR
[Signature (in existing old name)]

I hitherto known as ANJU SINGLA W/o RAKESH KUMAR SINGLA, R/o House No 6616, Street No 2, Tarsem Colony, Jassian Road, Haibowal Kalan, Ludhiana, Punjab - 141001, India, have changed my name and shall hereafter be known as PINKI SINGLA.

It is certified that I have complied with other legal requirements in this connection.

ANJU SINGLA
[Signature (in existing old name)]

I hitherto known as SHANTI TIWARI W/o LEELA DHAR, R/o 19, Tilak Khand, Giri Nagar, Kalkaji, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as SHANTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHANTI TIWARI
[Signature (in existing old name)]

I hitherto known as SUMIT MITTAL S/o Sh. SHAM LAL MITTAL, R/o 19/249, Second Floor, Shivalik Road, Malviya Nagar, Behind Begampur Bus Stop, Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as SUUMIT MIITTAL.

It is certified that I have complied with other legal requirements in this connection.

SUMIT MITTAL
[Signature (in existing old name)]

I hitherto known as PANKAJ AGARWAL GARG alias PANKAJ AGARWAL S/o PURUSHOTTAM AGARWAL, R/o 29, J.M.G Road, Near Jagdish Mandir, Ward No. 18, Naya Bazar, Kurseong, Darjeeling Kurseong, West Bengal-734203, have changed my name and shall hereafter be known as PANKAJ AGARWAL GARG.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ AGARWAL GARG alias PANKAJ AGARWAL
[Signature (in existing old name)]

I hitherto known as ARUN KUMAR S/o BALWINDER SINGH, residing at VPO Talwandi, Salhan PS Tanda, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as ARUN KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR
[Signature (in existing old name)]

I, VISHAL SHARMA S/o SUSHIL KUMAR SHARMA, residing at Tower No-3, Flat No 1104, Orange County, Ahinsha Khand-2, Near Aditya Mall, Indrapuram, I.E. Sahibabad, Ghaziabad Uttar Pradesh 201010, have changed the name of my minor son ARNAV SHARMA, Aged 13 years and he shall hereafter be known as ASHUTOSH BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

VISHAL SHARMA
[Signature (in existing old name)]

I hitherto known as PREETI W/o ABHAYA SHARMA, R/o 919, Third Floor, Block-E, C.R. Park, Near Market No-2, Chittranjan Park, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as PREETI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PREETI
[Signature (in existing old name)]

I hitherto known as ARUN CHOUDHARY son of RAMPAL SINGH, residing at 4 DDA SFS Flats, Neeti Bagh, Andrewsaganj, South Delhi, Delhi 110049, have changed my name and shall hereafter be known as ARUN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARUN CHOUDHARY
[Signature (in existing old name)]

I hitherto known as ABHA MALAVIYA (old name) W/o ANIL MALVIYA, residing 12/A Shiv Kuti, Teliyerganj, Allahabad Civil Lines, Allahabad-211004 Uttar Pradesh, have changed my name and shall hereafter be known as ABHA MALVIYA (new name).

It is certified that I have complied with other legal requirements in this connection.

ABHA MALAVIYA
[Signature (in existing old name)]

I hitherto known as MD. RAIHAN S/o ALE AHMAD, residing at denga, suksaina ward no 11 anchal P S palasi, Denga, PO: Mainahat, Distt. Araria, Bihar-854329, have changed my name and shall hereafter be known as MD RAIHAN.

It is certified that I have complied with other legal requirements in this connection.

MD. RAIHAN
[Signature (in existing old name)]

I hitherto known as DEEPAK KUMAR alias DEEPAK son of SURESH KUMAR, residing at H. No. 117, Pipal Wali Gali, Ward No 6, Garhi Ujale Khan (39), sonipat, Haryana 131301, have changed my name and shall hereafter be known as DEEPAK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR alias DEEPAK
[Signature (in existing old name)]

I hitherto known as ANITA CHOUHAN alias ANITA D/o RAJENDER SINGH W/o NARESH KUMAR, R/o 142, DDA Flats, Pocket-1, Sector-11, Dwarka, Delhi-110075, have changed my name and shall hereafter be known as ANITA.

It is certified that I have complied with other legal requirements in this connection.

ANITA CHOUHAN alias ANITA
[Signature (in existing old name)]

I hitherto known as ANAND PRAKASH alias ANAND PRAKASH TYAGI S/o RAMDHARI SINGH, R/o Mubarikpur, Baghpat, Uttar Pradesh-250101, have changed my name and shall hereafter be known as ANAND PRAKASH TYAGI.

It is certified that I have complied with other legal requirements in this connection.

ANAND PRAKASH alias ANAND PRAKASH TYAGI
[Signature (in existing old name)]

I hitherto known as SUMAN DEVI alias REKHA DEVI D/o DEV NARAYAN OJHA W/o RAMAYAN PRASAD, R/o Jathi Mohiuddinpur Korawn Sarai Akil Manjhanpur Kaushambi, Uttar Pradesh-212216, have changed my name and shall hereafter be known as REKHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUMAN DEVI alias REKHA DEVI
[Signature (in existing old name)]

I hitherto known as KETHIREDDY NAGALAKSHMI daughter of KETHIREDDY DORA REDDY, R/o 5-120, Near School, Pangidigudem VTC, Jangareddygudem mandal, Eluru dt, Andhra Pradesh-534447, have changed my name and shall hereafter be known as KETHIREDDY NAGA SATHYA SREE.

It is certified that I have complied with other legal requirements in this connection.

KETHIREDDY NAGALAKSHMI
[Signature (in existing old name)]

I hitherto known as ROUTH D/o DALWINDER KUMAR, R/o H.No. 306 Near P.A.P. Ground Avtar Nagar Chogitti Jalandhar-144009 Punjab, India, have changed my name and shall hereafter be known as SUNAINA.

It is certified that I have complied with other legal requirements in this connection.

ROUTH
[Signature (in existing old name)]

I hitherto known as SUNAINA W/o AMIT KUMAR, residing at Sudhewal Wala Paha, Bhadson, Patiala, Punjab-147202, have changed my name and I shall hereafter be known as SUNAINA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SUNAINA
[Signature (in existing old name)]

I hitherto have known as PAWAN KUMAR son of BAIJNATH SHARMA, residing at Village Kadauna, P.O. Korauna, P.S. Korauna, District Jehanabad, State Bihar, Pin-804417, have changed my name and shall hereafter be known as DEEPAK RANJAN.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR
[Signature (in existing old name)]

I hitherto known as SAMARTH SINGH, S/o KULDEEP RAJ, R/o 90-B, Vikas Nagar, Jaipur, Rajasthan-302021, have changed my name and shall hereafter be known as ROHHIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAMARTH SINGH
[Signature (in existing old name)]

I hitherto known as DHAN PATI wife of ROHTASH, residing at 50, New Roshan Pura, Village Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as DHANO DEVI.

It is certified that I have complied with other legal requirements in this connection.

DHAN PATI
[Signature (in existing old name)]

I hitherto known as JAYANT DURGESH NANDAN son of SHIV BAHADUR SHARMA, residing at 854 Phase-2, Avaz Vikas Colony, Amaniganj, Ayodhya, UP-224001, have changed my name and shall hereafter be known as JAYANT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

JAYANT DURGESH NANDAN
[Signature (in existing old name)]

I hitherto known as SATNAM SINGH SRAN S/o PIARA SINGH, R/o VPO Naurangabad, Tehsil & Distt. Tarn Taran-143401, Punjab, have changed my name and shall hereafter be known as SATNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATNAM SINGH SRAN
[Signature (in existing old name)]

I hitherto known as JYOTI W/o SANJIV KUMAR, R/o Ward No-6, Mohalla Chatti Galli, VPO Alawalpur, Jalandhar-1, Punjab-144301, have changed my name and shall hereafter be known as JYOTI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

JYOTI
[Signature (in existing old name)]

I hereto known as SHIRISHKUMAR RAMDAS DHOTRE son of Shri. RAMDAS DHOTRE, residing at Room No. 3, Pardeshi Chawl, Gaondevi Road, Tembhi Pada, Near Anthoni Church, Bhandup West, Mumbai-400078, have changed my name and shall hereafter be known as SHIRISH RAMDAS DHOTRE.

It is certified that I have complied with other legal requirements in this connection.

SHIRISHKUMAR RAMDAS DHOTRE
[Signature (in existing old name)]

I, M V G ADITYA UMAMAHESWARA RAO son of JANARDHANA SASIBHUSAHANA RAO, R/o D.No. 1-14, Pedda Veedhi, Challapeta Village, Mentada Mandal, Vizianagaram District, Andhra Pradesh-535581, have changed the name of my minor son MAHANTI SIVANSH SRIHITH NIRVAN, aged 3 years 4 Months and he shall hereafter be known as SIVANSH MAHANTI.

It is certified that I have complied with other legal requirements in this connection.

M V G ADITYA UMAMAHESWARA RAO
[Signature of Guardian]

I, RANVIJAY SINGH S/o Late RAM AVADH SINGH, residing at House No. 74, Gadhi Mahabal, Shiv Ratan Ganj, Amethi, Uttar Pradesh-229801, have changed the name of my minor son KRISHNA SINGH age 08 years and he shall hereafter be known as PRAVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANVIJAY SINGH
[Signature of Guardian]

I, PRADEEP SINGH S/o JAGDISH SINGH, residing at Flat No-701, Tower No-14, Bliss Orra Royal City, Singhpura, Zirakpur, SAS Nagar, (Mohali), Punjab-140603, have changed the name of my minor daughter JASMINE age 12 years and she shall hereafter be known as JASMINE SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP SINGH
[Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR W/o BALDEV SINGH, R/o Village Chak Roranwala, District Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as PARWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR
[Signature (in existing old name)]

I, TALLURI VENKATA BANGARU PRASAD CHOWDARY son of TALLURI VENKATA KRISHNA PRASAD CHOWDARY, residing at Prasad Buildings, Bank Street, Prasad Mills, Balayapalli, Balayapalle, Nellore, Andhra Pradesh-524404, have changed the name of my minor daughter TALLURI THULJA BHAVANI ADITI, Aged 15 years, and she shall hereafter be known as TALLURI ADITI.

It is certified that I have complied with other legal requirements in this connection.

TALLURI VENKATA BANGARU PRASAD CHOWDARY
[Signature of Guardian]

I hitherto known as JITENDER (Old Name) son of BHAGAT SINGH, R/o Vill. Jaurasi, Tehsil Tauru, Distt. Nuh Haryana-122105, have changed my name and shall hereafter to be known as JITENDER DHARIWAL (New Name)

It is certified that I have complied with other legal requirements in this connection.

JITENDER
[Signature (in existing old name)]

I hitherto known as RAJWINDER KAUR W/o DHARAM SINGH, resident of Village Kular, District Jalandhar, Punjab-144625, India, have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJWINDER KAUR
[Signature (in existing old name)]

I hitherto known as MANVEER SINGH S/o MALVINDER SINGH, residing at Village Nalunga, Post Office Mirthal, Tehsil & District Pathankot-145101, Punjab, India, have changed my name and shall hereafter be known as CHAGGAR MANVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANVEER SINGH
[Signature (in existing old name)]

I hitherto known as SULINDER KAUR D/o MAKHAN SINGH W/o AVTAR SINGH, R/o Village Sarmastpur, P.O. Bal, Jalandhar Rural, Punjab-144012, have changed my name and shall hereafter be known as SALINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SULINDER KAUR
[Signature (in existing old name)]

I, MOHAMMAD SHUFFI S/o SADIQ ALI, resident of VPO Kang Sahbu, Tehsil Nakodar Distt. Jalandhar, Punjab-144630, Punjab, have changed my name and shall hereafter be known as MOHAMMAD SHAFI.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SHUFFI
[Signature (in existing old name)]

I hitherto known as VEDANTHAM SRILAKSHMI D/o VEDANTHAM JAGANNADHACHARYULU, residing at H.No. 4-77/A, Near Sivalayam temple, Santha bazar, Cherukupalli (Post & Mandal), Bapatla (District), Pin code: 522309, have changed my name and shall hereafter be known as VEDANTHAM SRILAKSHMI JANVITHA.

It is certified that I have complied with other legal requirements in this connection.

VEDANTHAM SRILAKSHMI
[Signature (in existing old name)]

I hitherto known as PARMINDER PAUL SINGH SAGGU S/o SATNAM SINGH, R/o Village Loharan, P.O. Ghurka, Tehsil Phillaur, Jalandhar, Punjab-144632, have changed my name and shall hereafter be known as PARMINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER PAUL SINGH SAGGU
[Signature (in existing old name)]

I hitherto known as JESSICA D/o SANJEEV KUMAR, R/o Plot No.-D/26, Biada Housing Colony, Near Hanuman Mandir, Sector 12, Bokaro Steel City, Marafari Colony, Jharkhand-827012, have changed my name and shall hereafter be known as JESSICA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

JESSICA
[Signature (in existing old name)]

I hitherto known as INDU BHANDARI D/o TEJINDER SINGH, R/o E-112, Jalvayu Tower, Sector 47, Near Jagran Public School, Sector 47, Gautam Buddha Nagar, Uttar Pradesh - 201301, have changed my name and shall hereafter be known as INDU SINGH.

It is certified that I have complied with other legal requirements in this connection.

INDU BHANDARI
[Signature (in existing old name)]

I hitherto known as NIKITA SAGTANI D/o GANESH PRASAD SAGTANI, R/o D-58, Second Floor, Ashok Vihar Phase 1, Ashok Vihar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as NIKITAA SAGTANI.

It is certified that I have complied with other legal requirements in this connection.

NIKITA SAGTANI
[Signature (in existing old name)]

I hitherto known as NIVEDITA BARSAINYA W/o RAJ KATHAL, R/o Jagdish Ward Purani Galla Mandi, Gadarwara, Narsinghpur, Madhya Pradesh-487551, have changed my name and shall hereafter be known as NIVEDITA KATHAL.

It is certified that I have complied with other legal requirements in this connection.

NIVEDITA BARSAINYA
[Signature (in existing old name)]

I hitherto known as PRAKASH CHAND GILANI S/o BULAKI RAM GILANI, R/o B-1/134, New Moti Nagar, Ramesh Nagar, PO: West Delhi-110015, have changed my name and shall hereafter be known as PRAKASH GILANI.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH CHAND GILANI
[Signature (in existing old name)]

I hitherto known as TARUN ARORA S/o YOGESH KUMAR, R/o H.No.108, Street No.2, Guru Nanak Colony Faridkot Punjab, have changed my name and shall hereafter be known as TARUN.

It is certified that I have complied with other legal requirements in this connection.

TARUN ARORA
[Signature (in existing old name)]

I hitherto known as SITA W/o DESH RAJ, R/o PO: Pattar Kalan, Fateh Jalal, Distt.-Jalandhar, Punjab-144806, have changed my name and shall hereafter be known as SEETA.

It is certified that I have complied with other legal requirements in this connection.

SITA
[Signature (in existing old name)]

I hitherto known as SARJIT KUMAR S/o KARAM CHAND, R/o Vill. Bashesharpur, PO. Lambra, Punjab-144026, India, have changed my name and shall hereafter be known as SURJIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SARJIT KUMAR
[Signature (in existing old name)]

I hitherto known as HARVINDER KAUR D/o MUNSHI RAM MALL & W/o GURCHARAN DAS, R/o H. No: 109-Gurjit Nagar, PO: Garha, Jalandhar-144022 (Punjab), have changed my name and shall hereafter be known as HARWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARVINDER KAUR
[Signature (in existing old name)]

I, UMMER KUNNATH S/o MUHAMMED KUNNATH, R/o Kunnath House, Parakkalmukku, Elamkulam, Malappuram, Kerala 679340, have changed the name of my minor SON RASIL, aged about 11 years and he shall hereafter be known as RASIL HASHIM MUHAMMED.

It is certified that I have complied with other legal requirements in this connection.

UMMER KUNNATH
[Signature of Guardian]

I hitherto known as KAMLESH KUMAR S/o SOGMAL, R/o Gandhi Bazaar 4th Cross Yelerevanna Street Opp. Park Shimoga Doddapete Shimoga Karnataka-577202, have changed my name and shall hereafter be known as LALIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KUMAR
[Signature (in existing old name)]

I hitherto known as KALI CHARAN GUPTA S/o SHIV CHARAN LAL, R/o Krashna Colony, Near Gedha Lal Inter Collage, Agra, Sikandra, Uttar Pradesh-282007, have changed my name and shall hereafter be known as KALICHARAN AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

KALI CHARAN GUPTA
[Signature (in existing old name)]

I hitherto known as ASHOK GOYAL alias ASHOK KUMAR GOYAL S/o HANUMAN PRASAD AGARWAL, R/o 25, Road No.-2, Sonari West Layout, East Singhbhum, Jharkhand-831011, have changed my name and shall hereafter be known as ASHOK KUMAR AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ASHOK GOYAL alias ASHOK KUMAR GOYAL
[Signature (in existing old name)]

I, SURAVARAPU VASU KRISHNA S/o SURAVARAPU GOPAL RAO, R/o B2-505, Indu Aranya Pallavi, Bandlaguda, Nagole, Tatti Annaram, K. V. Rangareddy, Andhra Pradesh-500068, have changed the name of my minor son SURAVARAPU SAI ADITYA, aged about 17 years and he shall hereafter be known as SURAVARAPU SAI ADHITHIYA.

It is certified that I have complied with other legal requirements in this connection.

SURAVARAPU VASU KRISHNA
[Signature of Guardian]

I hitherto known as DASARATHI AMURTA W/o CHANDRA PRAKASH AGARWAL, residing at Mannavilas Lane, Bima Ice Factory Road, College Square, Cuttack Sadar, Cuttack, Odisha-753003, have changed my name and shall hereafter be known as AMURTA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

DASARATHI AMURTA
[Signature (in existing old name)]

I, AJAY PAL S/o KARTAR SINGH PATHANIA, R/o Chhakkar, Haryal, Pathankot, Punjab-145001, have changed the name of my minor daughter ARUSHI, aged about 15 years and she shall hereafter be known as AARUSHI PATHANIA.

It is certified that I have complied with other legal requirements in this connection.

AJAY PAL
[Signature of Guardian]

I hitherto known as SURBHI D/o BARINDER SINGH, residing at Village Ghasitpur, Tehsil Mukerian, Distt. Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as SURBHI THAKUR.

It is certified that I have complied with other legal requirements in this connection.

SURBHI
[Signature (in existing old name)]

I, BARJINDER KUMAR S/o SATPAL, residing at VTC: Pojewal, PO: Pojewal, Sub District: Balachaur, District: Shaheed Bhagat Singh Nagar, State: Punjab, PIN Code: 144524, have changed the name of my minor son AKASHDEEP, aged 14 years and he shall hereafter be known as AKASHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

BARJINDER KUMAR
[Signature of Guardian]

I hitherto known as SHILPI JAIN W/o HIMANSHU AGRAWAL, residing at House No. 18, Fort view colony, Near Koteswar Mandir, Gwalior, Madhya Pradesh-474012, have changed my name and shall hereafter be known as SHILLPI H JAIN.

It is certified that I have complied with other legal requirements in this connection.

SHILPI JAIN
[Signature (in existing old name)]

I, PRASHANT MIGLANI S/o Sh. ADARSH MIGLANI, R/o 16/833, Joshi Road Karol Bagh, S.O. Central Delhi, Delhi-110005, have changed the name of my minor son PRAYAN MIGLANI, aged about 09 months and he shall hereafter be known as PRAYAAN MIGLANI.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT MIGLANI
[Signature of Guardian]

I hitherto known as NEERAJ JASWAL S/o SHIV RAM JAISWAL, R/o New Colony, Post office- Chohal, Chohal, Hoshiarpur, Punjab-146024, have changed my name and shall hereafter be known as NEERAJ JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ JASWAL
[Signature (in existing old name)]

I hitherto known as DIMPLE alias SANGEETA RANI W/o NARENDER KUMAR, R/o Morthala (107), Dudhla, Thanesar, Kurukshetra, Haryana-136156, have changed my name and shall hereafter be known as SANGEETA RANI.

It is certified that I have complied with other legal requirements in this connection.

DIMPLE alias SANGEETA RANI
[Signature (in existing old name)]

I hitherto known as VIPIN BAJAJ S/o LAL CHAND BAJAJ, R/o 2154, Shri Nagar Colony, Jagadhri, Distt. Yamuna Nagar-135001 (Haryana), India, have changed my name and shall hereafter be known as VIPAN BAJAJ.

It is certified that I have complied with other legal requirements in this connection.

VIPIN BAJAJ
[Signature (in existing old name)]

I hitherto known as SIMRANJIT KAUR alias SIMRAN D/o VIJAY KUMAR, residing at VPO. Kotli Than Singh, Distt. Jalandhar-144101, Punjab, India, have changed my name and shall hereafter be known as SIMRANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJIT KAUR alias SIMRAN
[Signature (in existing old name)]

I hitherto known as MEHAK DALAL D/o ALKA DALAL W/o AJIT SINGH NEGI, R/o A-1/30, Ground Floor, DLF Valley, Kalka, Panchkula, Haryana-133301, have changed my name and shall hereafter be known as MEHAK DALAL NEGI.

It is certified that I have complied with other legal requirements in this connection.

MEHAK DALAL
[Signature (in existing old name)]

I hitherto known as SHAM S/o SUKHPAL, R/o 14, Vrindavan Enclave, Bata Road, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SHAM SUNDER.

It is certified that I have complied with other legal requirements in this connection.

SHAM
[Signature (in existing old name)]

I hitherto known as SAROJ BALA D/o KRISHAN LAL and wife of Sh. VARINDER KUMAR, residing at House No.180, Ward No.20, Mata Rani Mohalla, Khanna, Tehsil Khanna, Distt. Ludhiana have changed my name and shall hereafter be known as PAYAL TAKYAR.

It is certified that I have complied with other legal requirements in this connection.

SAROJ BALA
[Signature (in existing old name)]

I, LOKESH KUMAR S/o MAHADEV MEENA Employed as Additional Divisional Railway Manager in the Indian Railway, residing at 57, Railway officers Colony, Opposite-Orient club, Near Gujarat college, Ellis bridge, Ahemdabad (Gujarat)-380006, have changed the name of my minor daughter SUHANI aged 17 years and she shall hereafter be known as SUHANI MEENA.

It is certified that I have complied with other legal requirements in this connection.

LOKESH KUMAR
[Signature of Guardian]

I hitherto known as DALJIT SINGH DHALI WAL son of Sh. NISHAN SINGH, residing at Village Basti Wakilan wali, Tehsil & District Ferozpur, Punjab-152002, have changed my name and shall hereafter be known as DALJIT SINGH

It is certified that I have complied with other legal requirements in this connection.

DALJIT SINGH DHALI WAL
[Signature (in existing old name)]

I hitherto known as GURJEET SINGH S/o Sh. GURMEET RAM, R/o VPO Boparai, Dist- Kapurthala, Punjab-144622, have changed my name and shall hereafter be known as SINGH GURJEET.

It is certified that I have complied with other legal requirements in this connection.

GURJEET SINGH
[Signature (in existing old name)]

I hitherto known as HARPREET KOUR SODHI D/o INDERJIT SINGH SODHI W/o HARJINDER PAL SINGH, R/o H.No. W.P-119, Basti sheikh, Jalandhar, Punjab-144002, have changed my name and shall hereafter be known as AMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KOUR SODHI
[Signature (in existing old name)]

I hitherto known as KAUR PAWANDEEP D/o GURSEWAK SINGH, R/o Patti Mahanta, Kokri Kalan District Moga, Punjab, have changed my name and shall hereafter be known as PAWANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAUR PAWANDEEP
[Signature (in existing old name)]

I hitherto known as RAKSHIT S/o SATENDER, R/o Ward No-13, Farruknagar (Rural) (35), Gurgaon, Haryana- 122506, have changed my name and shall hereafter be known as RAKSHIT MUDGAL.

It is certified that I have complied with other legal requirements in this connection.

RAKSHIT
[Signature (in existing old name)]

I hitherto known as ABDUL LATIF ANSARI S/o MO HASAN, R/o Moinuddinpur, Barethi, Prayagraj, Uttar Pradesh 221505, have changed my name and shall hereafter be known as MOHD MUMTAZ ANSARI,

It is certified that I have complied with other legal requirements in this connection.

ABDUL LATIF ANSARI
[Signature (in existing old name)]

I hitherto known as MANGALA RAM S/o RAMDEV, R/o Aakeli A, Nagaur, Rajasthan-341510, have changed my name and shall hereafter be known as RAJU GOLIYA.

It is certified that I have complied with other legal requirements in this connection.

MANGALA RAM
[Signature (in existing old name)]

I hitherto known as HITESH S/o SATYAWAN, R/o MIG-I 788, Phase 10, Sector 64, Mohali, SAS Nagar, Pin-160062, Punjab, have changed my name and shall hereafter be known as HITESH GROVER.

It is certified that I have complied with other legal requirements in this connection.

HITESH
[Signature (in existing old name)]

I hitherto known as VINEET JALAN S/o BISHNU JALAN, R/o CF 142 Saltlake Sector-1 Kolkata, North 24 Parganas West Bangal-700064, have changed my name and shall hereafter be known as VINEETH JALAN.

It is certified that I have complied with other legal requirements in this connection.

VINEET JALAN
[Signature (in existing old name)]

I hitherto known as JASBIR KAUR W/o GAJJAN SINGH, R/o Village Dudhala, Distt. Amritsar, Punjab-143502, have changed my name and shall hereafter be known as BALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASBIR KAUR
[Signature (in existing old name)]

I hitherto known as ANESSH LAL S/o KARTIK LAL, R/o Dalsingi, Post, Basukedar, Via, Chandrapuri, Rudraprayag, Uttarakhand-246425, have changed my name and shall hereafter be known as ANEESH SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANESSH LAL
[Signature (in existing old name)]

I hitherto known as NAND KISHORE S/o MURARI LAL MAHAWAR, R/o 230/1, Vijay Laxmi Nagar, Sitapur, Biswan, Uttar Pradesh-261001, have changed my name and shall hereafter be known as NAND KISHORE MAHAWAR.

It is certified that I have complied with other legal requirements in this connection.

NAND KISHORE
[Signature (in existing old name)]

I hitherto known as VINEETHA VIPINDAS NAIR W/o A K VIPINDAS, R/o B-3 1108, Mahaveer Ranches, Sai Sree Layout, Hosa Road, Naganathapura, Parappana Agrahara, Bengaluru, Karnataka-560100, have changed my name and shall hereafter be known as VINEETHA VIJAYAN NAIR.

It is certified that I have complied with other legal requirements in this connection.

VINEETHA VIPINDAS NAIR
[Signature (in existing old name)]

I hitherto known as KOMALPREET KAUR DHALIWAL wife of DALJIT SINGH DHALIWAL, residing at Village Basti Wakilan wali, Tehsil & District Ferozpur, Punjab-152002, have changed my name and shall hereafter be known as KOMALPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KOMALPREET KAUR DHALIWAL
[Signature (in existing old name)]

I, hitherto known as MUSKAN D/o PARAMJIT PAL, R/o Suchi Pind, Distt. Jalandhar, Punjab-144009, have changed my name and shall hereafter be known as MUSKAN PAL.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN
[Signature (in existing old name)]

I hitherto known as JYOTI W/o MANDEEP SINGH KLAIR, R/o Kotli Than Singh, Distt. Jalandhar, Punjab-144101, have changed my name and shall hereafter be known as JYOTI KAUR.

It is certified that I have complied with other legal requirements in this connection.

JYOTI
[Signature (in existing old name)]

I hitherto known as AKASH DROCH S/o RAJINDER KUMAR, Residence of VPO Piplanwala, Hoshiarpur, Punjab, have changed my name and shall hereafter known as AKASH DROCH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AKASH DROCH
[Signature (in existing old name)]

I, YASIR ARAFAT S/o MOHAMMAD ANIS, residing at F.No. 201 Nafees Villa Bhadeva Aishbagh Rajendra Nagar, Lucknow, Uttar Pradesh-260041, have changed the name of my minor daughter HUDAIBIYA ARAFAT aged about 4 years and she shall hereafter be known as TALMEEZ FATIMA.

It is certified that I have complied with other legal requirements in this connection.

YASIR ARAFAT
[Signature of Guardian]

I hitherto known as RAMANJIT KAUR PUWAR wife of NACHHATTAR SINGH, residing at House No.722, Village Rode, P.O. Guru Teg Bahadur Garh, Tehsil Bagha Purana, Distt. Moga, Punjab, India-142049, have changed my name and shall hereafter be known as RAMANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAMANJIT KAUR PUWAR
[Signature (in existing old name)]

I hitherto known as AMAN S/o MUKESH KUMAR KANOJIA, R/o House No. HE342, Phase-7, S.A.S. Nagar, Mohali Punjab-160062, have changed my name and shall hereafter be known as AMAN KANOJIA.

It is certified that I have complied with other legal requirements in this connection.

AMAN
[Signature (in existing old name)]

I hitherto known as KRASHNAVATAR S/o NIRANJAN SINGH, R/o Soopa, Bharatpur, Rajasthan-321410, have changed my name and shall hereafter be known as KRISHNA AVATAR.

It is certified that I have complied with other legal requirements in this connection.

KRASHNAVATAR
[Signature (in existing old name)]

I hitherto known as MOHAN CHANDER S/o Shri KANTI MANI, R/o 11/14/1, Block-A, Kamal vihar, Kamalpur, Burari, North Delhi-110084, have changed my name and shall hereafter be known as MOHAN CHANDER PINANI.

It is certified that I have complied with other legal requirements in this connection.

MOHAN CHANDER
[Signature (in existing old name)]

I hitherto known as VARINDRA alias DAYA RAM S/o JAI LAL JAKHAR, residing at Village Ghamurwali, Teh. Padampur, Distt.-Sri Ganga Nagar, Rajasthan-335041, have changed my name and shall hereafter be known as VARINDRA KUMAR JAKHAR.

It is certified that I have complied with other legal requirements in this connection.

VARINDRA alias DAYA RAM
[Signature (in existing old name)]

I hitherto known as ROHIT KAUSHIK S/o YOGESH KAUSHIK, residing at Sarvoday Nagar, Pilkhuwa Post Pilkhuwa, Pilkhua Dehar, PO Pilkhauwa Post Office, Ghaziabad, Uttar Pradesh-245304, have changed my name and I shall hereafter be known as ROHAN KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KAUSHIK
[Signature (in existing old name)]

I hitherto known as KARLAPUDI KALPANA DEVI D/o LAKSHMAIAH and W/o KARLAPUDI RAJU, residing at 1-67, Vanamvari Kistapuram, Mudigonda Mandalam, Khammam, Telangana-507158, have changed my name and shall hereafter be known as KALPANA DEVI KALAKA.

It is certified that I have complied with other legal requirements in this connection.

KARLAPUDI KALPANA DEVI
[Signature (in existing old name)]

I hitherto known as VISHNU S/o BIJENDER, R/o Near Dada Khera, Khatkar (135), Jind, Haryana-126115, have changed my name and shall hereafter be known as VISHNU KHATKAR.

It is certified that I have complied with other legal requirements in this connection.

VISHNU
[Signature (in existing old name)]

I hitherto known as SANGEETA RANI AGRAWAL W/o ALOK KUMAR AGARWAL, R/o Qtr No. 10/01/01 type V Ordnance factory complex Ambajhari, Nagpur Maharashtra, have changed my name and shall hereafter be known as SANGEETA AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA RANI AGRAWAL
[Signature (in existing old name)]

I hitherto known as BIMLA YADAV W/o JAGDISH CHANDER, R/o Dhamlawas (136), Rewari, Haryana-123101, have changed my name and shall hereafter be known as BIMLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

BIMLA YADAV
[Signature (in existing old name)]

I hitherto known as SADHANA R SHAH daughter of RANJEETKUMAR SHAH and W/o UTTAM SATIYA, residing at #G-1, Adinath Annex Apartment, Kusugal Road, Near Jain Temple, Keshwapur, Dharwad Karnataka-580023, have changed my name and shall hereafter be known as SADHANA SATIYA.

It is certified that I have complied with other legal requirements in this connection.

SADHANA R SHAH
[Signature (in existing old name)]

I hitherto known as ANJU BALA W/o VISHAL GURUNG, R/o Hosue No.-12, New Preet Nagar, Batala Road, Amritsar, Punjab-143001, have changed my name and shall hereafter be known as ANJU GURUNG.

It is certified that I have complied with other legal requirements in this connection.

ANJU BALA
[Signature (in existing old name)]

I hitherto known as HARNINDER KUMAR son of MOHAN LAL, residing at Vill. Bhatti Da Pind, PO Dasuya, Distt. Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as KUMAR HARNINDER.

It is certified that I have complied with other legal requirements in this connection.

HARNINDER KUMAR
[Signature (in existing old name)]

I hitherto known as SWATI D/o RAKESH BASLIYAL, R/o E- 227, Sector 22, Noida, Uttar Pradesh-201301, have changed my name and shall hereafter be known as SWATI BASLIYAL.

It is certified that I have complied with other legal requirements in this connection.

SWATI
[Signature (in existing old name)]

I, PUNEET CHUGH S/o SATISH KUMAR CHUGH, residing at C-1325, Gaur Homes, Govindpuram Teshil, District Ghaziabad, Uttar Pradesh-201013, have changed the name of my minor daughter MEHAR CHUGH aged 4 years and she shall hereafter be known as AANSHI CHUGH.

It is certified that I have complied with other legal requirements in this connection.

PUNEET CHUGH
[Signature of Guardian]

I hitherto known as KM KAVITA alias KAVITA W/o GOVIND BHUSHAN MADHUKAR, R/o 429/1130 Kishorganj Campbell Road, Lucknow, Uttar Pradesh-226003, have changed my name and shall hereafter be known as KAVITA BHUSHAN MADHUKAR.

It is certified that I have complied with other legal requirements in this connection.

KM KAVITA alias KAVITA
[Signature (in existing old name)]

I hitherto known as SHASHIKANTHA S/o MALLESHAPPA, R/o Tridaala Nilaya, 2nd Floor, No. 13, Old No. S-44, 5th Cross Road, Theater Kamakya, Banashankari 3rd Stage, Bangalore, Karnataka-560085, have changed my name and shall hereafter be known as SHASHIKANTH MALLESHAPPA HONNUNGAR.

It is certified that I have complied with other legal requirements in this connection.

SHASHIKANTHA
[Signature (in existing old name)]

I hitherto known as REEMA W/o SUDHIR PRASAD, R/o Adamwal, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as REEMA BHARTI.

It is certified that I have complied with other legal requirements in this connection.

REEMA
[Signature (in existing old name)]

I hitherto known as PINKY KUMARI alias PINKY KUWAR W/o HITESH SINGH SOLANKI, R/o Sethna House Building No 157, 13th Floor, Flat No. 1304, Union School, Kethwadi Back Road, Mumbai City, Maharashtra-400004, have changed my name and shall hereafter be known as PINKY HITESH SINGH SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

PINKY KUMARI alias PINKY KUWAR
[Signature (in existing old name)]

I hitherto known as NEETESH KUMATR S/o DAMODAR SINGH, R/o Ward No. 02, Sangram Chowk, Kanharपुरi, Dhamtari, Chhattisgarh-493663, have changed my name and shall hereafter be known as NEETESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NEETESH KUMATR
[Signature (in existing old name)]

I hitherto known as BINOD CHANDRA DHAR S/o PROTAP CHANDRA DHAR, R/o 10, Durgadas Lane, Khidirpore, Kolkata, West Bengal-700023, have changed my name and shall hereafter be known as SHIBU CHANDRA DHAR.

It is certified that I have complied with other legal requirements in this connection.

BINOD CHANDRA DHAR
[Signature (in existing old name)]

I hitherto known as VINAY KUMAR GOYAL S/o VINOD VERMA, R/o H.No. 8/403 Near Gurdawara, Kamboh Kathera, Saharanpur, UP-247001, have changed my name and shall hereafter be known as RAJAT VERMA.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR GOYAL
[Signature (in existing old name)]

I hitherto known as DONGALA ALIVELAMMA D/o DONGALA ADINARAYANA REDDY, R/o 4-109, Dayyalakunta Palli, Bukkaraya Samudram, Anantapur, Andhra Pradesh-515701, have changed my name and shall hereafter be known as DONGALA ANVITHA.

It is certified that I have complied with other legal requirements in this connection.

DONGALA ALIVELAMMA
[Signature (in existing old name)]

I hitherto known as RANJIT SINGH SODHI son of NARINDER PAL SINGH, residing at Street No. 8, Shaheed Singh Nagar, Faridkot, Punjab, have changed my name and shall hereafter be known as RANJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANJIT SINGH SODHI
[Signature (in existing old name)]

I, CHETHAN RATHORE S/o NARAYANA LAL, R/o 4-177, Bajar Street, Venkatagirikota, Chittoor, Andhra Pradesh-517424, have changed the name of my minor son DAKSH aged about 6 years and he shall hereafter be known as DARSHAN RATHORE.

It is certified that I have complied with other legal requirements in this connection.

CHETHAN RATHORE
[Signature of Guardian]

I hitherto known as NEETESH KUMARI W/o SANJEEV KUMAR TAYAL, R/o Gange Gauri Bagh, Near Lord Mahavira School Balkeshver Belan Ganj, Kiraoli, Agra, Uttar Pradesh-282004, have changed my name and shall hereafter be known as ANITA TAYAL.

It is certified that I have complied with other legal requirements in this connection.

NEETESH KUMARI
[Signature (in existing old name)]

I, ANKUSH KAPOOR S/o RAJEEV KAPOOR, R/o Near Hansraj School, 28 B, Pocket-E, Dilshad Garden, East Delhi, Delhi-110095, have changed the name of my minor son ANAV KAPOOR aged about 4 years and he shall hereafter be known as HARSHIT KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

ANKUSH KAPOOR
[Signature of Guardian]

I hitherto known as CHAMAN LAL S/o GIAN CHAND, R/o VPO Mamdot Utad Firozpur, Punjab-152023, have changed my name and shall hereafter be known as CHIMAN LAL.

It is certified that I have complied with other legal requirements in this connection.

CHAMAN LAL
[Signature (in existing old name)]

I hitherto known as ASOKAN M S/o GOVINDAN NAMBOONDIRI, R/o Rosecot House, Golf Link Road, Chevayoor Kozhikode, Kerala-673017, have changed my name and shall hereafter be known as ASOKAN M G.

It is certified that I have complied with other legal requirements in this connection.

ASOKAN M
[Signature (in existing old name)]

I hitherto known as SAISHIV NARAYANJI SUBBA alias SAI SHIV NARAYANJI SUBBA S/o SUKBIR SUBBA, R/o Lava Bhangyang Lava Bazar, D.I.F. Lava, Darjeeling, West Bengal-734319, have changed my name and shall hereafter be known as SAHIL SUBBA.

It is certified that I have complied with other legal requirements in this connection.

SAISHIV NARAYANJI SUBBA
alias SAI SHIV NARAYANJI SUBBA
[Signature (in existing old name)]

I hitherto known as SINDER KAUR W/o KARAMJIT SINGH, R/o H.No. 189, Vill. Bakana, Thanesar, Kusrushetra, Haryana-136038, have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SINDER KAUR
[Signature (in existing old name)]

I hitherto known as SATHISHA S/o NARASIMHA SHETTY, R/o 2-77A, Hosuru Palumakki, Kundapura Taluku, Hosoor, Udipi, Karnataka-576233, have changed my name and shall hereafter be known as SATHISH SHETTY.

It is certified that I have complied with other legal requirements in this connection.

SATHISHA
[Signature (in existing old name)]

I, SHUBHAV JAIN S/o PAWAN JAIN, R/o House No.-83, Kanoongoyan-2, Nanauta Dehat, Saharanpur, Uttar Pradesh-247452, have changed the name of my minor daughter MAIRA JAIN aged about 6 years and she shall hereafter be known as MANYA JAIN.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAV JAIN
[Signature of Guardian]

I hitherto known as KAMLESH RANI W/o SANJIV KUMAR ARORA, R/o House No. 22592, Street No. 17, Bhagu Road, Bathinda, Punjab-151001, have changed my name and shall hereafter be known as KAMLESH ARORA.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH RANI
[Signature (in existing old name)]

I hitherto known as MARATHAL M alias MARTHAL D/o MARAN, R/o 6, School Road, Chettiakkapalayam, Coimbatore, Tamil Nadu-642120, have changed my name and shall hereafter be known as PAARIJATHAM M.

It is certified that I have complied with other legal requirements in this connection.

MARATHAL M alias MARTHAL
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR BERI S/o KAILASH CHAND BERI, R/o H.No. 52, Basant Avenue, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as SANJAY BERI.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR BERI
[Signature (in existing old name)]

I hitherto known as SUKHDEV SINGH BAGORIA S/o SATPAL, R/o VPO Janer, Distt. Moga, Punjab-142043, have changed my name and shall hereafter be known as SUKHDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV SINGH BAGORIA
[Signature (in existing old name)]

I hitherto known as RENU W/o RAJNISH MALHOTRA, R/o House No. 230-D, Harnamdass Pura, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as RIYA MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

RENU
[Signature (in existing old name)]

I hitherto known as RAJNISH S/o DARSHAN MALHOTRA, R/o House No. 230-D, Harnamdass Pura, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as RAJNISH MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

RAJNISH
[Signature (in existing old name)]

I hitherto known as GUNJAN W/o TEJINDER SINGH, R/o Village Sikri, Fatehgarh Sikri, P.O. Miani Bhagopurian, Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as SINGH GUNJAN.

It is certified that I have complied with other legal requirements in this connection.

GUNJAN
[Signature (in existing old name)]

I hitherto known as KASHI S/o VIKAS AGARWAL, residing at Flat No.-409, Block-3, Saptrishi Apartments, Sector-16 B, Avas Vikas Sikandra Agra, Babarpur, Agra, Uttar Pradesh-282007, have changed my name and shall hereafter be known as SHIKHAR AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

KASHI
[Signature (in existing old name)]

I hitherto known as SUNITA DUA D/o HANS RAJ DUA, residing at 2/352, 1st Floor, Near Tihar Bus Stop, Subhash Nagar, New Delhi-110027, have changed my name and shall hereafter be known as SUNITA BALA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA DUA
[Signature (in existing old name)]

I hitherto known as SATNAM SINGH SIDHU S/o AVTAR SINGH, R/o H.No.1179, Japani Mill/Avenue, Chheharta, Distt. Amritsar-143105, Punjab, have changed my name and shall hereafter be known as SATNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATNAM SINGH SIDHU
[Signature (in existing old name)]

I, hitherto known as ASU PATEL S/o PHOOL SINGH, R/o 123, Hariharganj, Fatehpur, Uttar Pradesh-212601, have changed my name and shall hereafter be known as AKASH PATEL.

It is certified that I have complied with other legal requirements in this connection.

ASU PATEL
[Signature (in existing old name)]

I hitherto known as SHWETA KUNAL SAHANI D/o TARSEM NAYYAR, R/o Udham Singh Chowk, Jandiala Guru, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as SHWETA NAYYAR.

It is certified that I have complied with other legal requirements in this connection.

SHWETA KUNAL SAHANI
[Signature (in existing old name)]

I hitherto known as M. ARULJOTHI S/o MARIAPPAN S, Employed as Bureau of Immigration, Bangalore, R/o 3/281 A, Leena Nagar, Chellappa Goundenpudur, Kuppapur, Perur, Coimbatore, Tamil Nadu-641010, have changed my name and shall hereafter be known as ARULJOTHI MARIAPPAN.

It is certified that I have complied with other legal requirements in this connection.

M. ARULJOTHI
[Signature (in existing old name)]

I hitherto known as PALVENDERA KAUR W/o SATNAM SINGH, R/o Ward No. 11, Gali Harjit Singh Wali, Kazi Kot Road, Tarn-Taran, Punjab-143401, have changed my name and shall hereafter be known as PALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PALVENDERA KAUR
[Signature (in existing old name)]

I, AJAY KUMAR SUMAN S/o BARHU PANDIT, R/o House No.-IV/2, I. G. N. F. A. Colony, Near F.R.I. Trovor Gate, Panditwari, Dehradun, New Forest, Chakrata, Uttarakhand-248006, have changed the name of my minor daughter RATI PRIYA SUMAN aged about 15 years and she shall hereafter be known as RITIKA SUMAN.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR SUMAN
[Signature of Guardian]

I, ABHAY GOYAL S/o MAHESH CHAND AGARWAL, R/o E-802, Express Greens Sector-1, Vaishali I. E. Sahilbabaad Ghaziabad, Uttar Pradesh-201010, have changed the name of my minor son ARIKET AGARWAL aged about 3 years and he shall hereafter be known as KIAAN AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ABHAY GOYAL
[Signature of Guardian]

I, K. P. PRASANNA KUMAR S/o RAMEGOWDA, R/o 366, Near Harish Complex, Hootagalli, Belavadi-Post, Mysore, Karnataka-570018, have changed the name of my minor daughter K. P. KUSHI aged about 6 years and she shall hereafter be known as KUSHI GOWDA.

It is certified that I have complied with other legal requirements in this connection.

K. P. PRASANNA KUMAR
[Signature of Guardian]

I, GAURAV TUGNAWAT S/o Late SATYENDRA KUMAR TUGNAWAT, R/o H-1204, Alcove Apt., S/R-100/101, Opp. Rajveer, Pune City, Aundh Camp, Pune, Maharashtra-411027, have changed the name of my minor son GARVIT TUGNAWAT aged about 4 years and he shall hereafter be known as ABHAAY TUGNAWAT.

It is certified that I have complied with other legal requirements in this connection.

GAURAV TUGNAWAT
[Signature of Guardian]

I hitherto known as CHUNNILAL S/o SHIVDHARI, R/o Karamel Banarahi, Rudrapur, Deoria, Uttar Pradesh-274204, have changed my name and shall hereafter be known as ANUJ SAHNI.

It is certified that I have complied with other legal requirements in this connection.

CHUNNILAL
[Signature (in existing old name)]

I hitherto known as ANITA KUMARI D/o JASPAL SINGH GUSAIN, residing at Qtr No.-916, R.K. Puram, Sector-6, South West Delhi, Delhi-110022, have changed my name and shall hereafter be known as ANITA GUSAIN.

It is certified that I have complied with other legal requirements in this connection.

ANITA KUMARI
[Signature (in existing old name)]

I hitherto known as ADDEPALLI DEVI DURGA PRASAD alias ADDEPALLI D DURGA PRASAD alias D DURGA PRASAD ADDEPALLI S/o SATYANARAYANA, residing at Nuthakki, Mangalagiri, Nutakki, Guntur, Andhra Pradesh-522302, have changed my name and shall hereafter be known as ADDEPALLI DEVIE PRASAD.

It is certified that I have complied with other legal requirements in this connection.

ADDEPALLI DEVI DURGA PRASAD
alias ADDEPALLI D DURGA PRASAD
alias D DURGA PRASAD ADDEPALLI
[Signature (in existing old name)]

I hitherto known as SHIVAM AGGARWAL S/o RAJENDER PRASAD AGGARWAL, R/o B - 204, Mohan Garden Uttam Nagar, West Delhi-110059, have changed my name and shall hereafter be known as SHIVAAM AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM AGGARWAL
[Signature (in existing old name)]

I hitherto known as RUBY PYARELAL VALMIKI D/o PYARELAL MAKHANLAL VALMIKI W/o KISHOR KUMAR, residing at House No.-110, Gali No.-3, Near Doon Bharti Public School, Durga Colony Sehatpur, Amarnagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as RUBY KISHOR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RUBY PYARELAL VALMIKI
[Signature (in existing old name)]

I hitherto known as YOGESHWARI GUPTA W/o SANJEEV GUPTA, R/o 31, Manu Marg, Alwar, Rajasthan-301001, have changed my name and shall hereafter be known as SURABHI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

YOGESHWARI GUPTA
[Signature (in existing old name)]

I hitherto known as VIJAY KUMAR S/o KURILAL RUNGTA, R/o 604, Betiahata, Saraf Residency, Ward No. 33, Gorakhpur, Uttar Pradesh-273001, have changed my name and shall hereafter be known as VIJAY KUMAR RUNGTA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR
[Signature (in existing old name)]

I hitherto known as GOLO KAUR W/o SUKHWANT SINGH, R/o Patti pipal, Joga, Mansa, Punjab-148109, have changed my name and shall hereafter be known as GULJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

GOLO KAUR
[Signature (in existing old name)]

I, POLAMARASETTY KUBER KUMAR S/o GANGU NAIDU POLAMARASETTY, R/o 3-126/65/10, TF-1, Lakshmi Narayana Nilayam, Bakkannapalem, Near Durga Devi Temple, Sound And Sound Layout, P M Palem, Andhra Pradesh-530041, have changed the name of my minor son SYAJITH aged about 14 years and he shall hereafter be known as SANTHOSH NAIDU POLAMARASETTY.

It is certified that I have complied with other legal requirements in this connection.

POLAMARASETTY KUBER KUMAR
[Signature of Guardian]

I hitherto known as DEEPA RANI RATHORE W/o YOGESH RATHORE, residing at 6/326, Murlidhar Bagh, Pathwari Belan Ganj, Belan Ganj, Belan Ganj, Kiraoli, Agra, Uttar Pradesh-282004, have changed my name and shall hereafter be known as SANJANA RATHORE.

It is certified that I have complied with other legal requirements in this connection.

DEEPA RANI RATHORE
[Signature (in existing old name)]

I hitherto known as SANJAI KUMAR KHETAN S/o MURARI LAL, R/o 1-19-145, Plot No.-35, Sanchar Puri Colony, Phase-1, New Bowenpally, Tirumalagiri, Hyderabad, Telangana-500011, have changed my name and shall hereafter be known as SANJAY KHAITAN.

It is certified that I have complied with other legal requirements in this connection.

SANJAI KUMAR KHETAN
[Signature (in existing old name)]

I hitherto known as SURJIT KAUR W/o KARAMJEET SINGH, R/o Village Kotla Bajwara, PO Mannupur, Tehsil & Distt. Fatehgarh Sahib, Punjab, have changed my name and shall hereafter be known as MANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURJIT KAUR
[Signature (in existing old name)]

I hitherto known as PALAK ARORA D/o SURENDER KUMAR ARORA W/o GURJIT SINGH, R/o H.No. D6-18A, Madhuban Colony, ICL Road, Rajpura, Tehsil Rajpura, Distt. Patiala, Punjab, have changed my name and shall hereafter be known as PALAK KAUR.

It is certified that I have complied with other legal requirements in this connection.

PALAK ARORA
[Signature (in existing old name)]

I hitherto known as PRAMENDRA CHANDRAKANT CHANDORE S/o CHANDRAKANT NATHULAL CHANDORE, R/o 201, Kunthunath Apartment Silicon City Plot No.-03 Indore, Madhya Pradesh-452012, have changed my name and shall hereafter be known as PRAMENDRA KUMAR CHANDORE.

It is certified that I have complied with other legal requirements in this connection.

PRAMENDRA CHANDRAKANT CHANDORE
[Signature (in existing old name)]

I hitherto known as MAKUND LAL S/o DEV RAJ, R/o 4/151, Gali No. 3, Krishna Nagar, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MUKAND LAL.

It is certified that I have complied with other legal requirements in this connection.

MAKUND LAL
[Signature (in existing old name)]

I hitherto known as ARUN KUMAR KAJLA S/o RAJENDER KUMAR, residing at Ward No.-03, Tibbi, 13 CDR, Hanumangarh, Surewala, Rajasthan-335526, have changed my name and shall hereafter be known as ARUN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR KAJLA
[Signature (in existing old name)]

I hitherto known as SANJEEV KUMAR BALYAN S/o MAHAK SINGH, R/o Quarter No. 838 Type-4, Laxmi Bai Nagar, South West Delhi, New Delhi-110023, have changed my name and shall hereafter be known as SANJEEV KUMAR BALIYAN.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR BALYAN
[Signature (in existing old name)]

I hitherto known as NISHA D/o RAJENDRA PRASAD PRAJAPATI, R/o 72E/12, Dabouli-1, Udyog Nagar, Uttar Pardesh-208022, have changed my name and shall hereafter be known as NISHA PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

NISHA
[Signature (in existing old name)]

I hitherto known as MANINDER SINGH S/o KARTAR SINGH, R/o VPO Jhorran, Tehsil Raikot, Distt. Ludhiana-142032, Punjab, have changed my name and shall hereafter be known as MANJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANINDER SINGH
[Signature (in existing old name)]

I hitherto known as KULDEEP SINGH GILL S/o AJIT SINGH, R/o H.No.820, Ward No. 24, Baharla Pasa Bypass, Bahona Chowk, Moga, Distt. Moga, Punjab, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH GILL
[Signature (in existing old name)]

I hitherto known as DHARSHAN SINGH S/o JOGINDER SINGH, R/o H.No. 47-B, Platinum City, Khairabad Road, Radha Swami Dera, Ram Tirath Road, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as DARSHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARSHAN SINGH
[Signature (in existing old name)]

I, ABHISHEK SINGH S/o VINOD KUMAR SINGH, R/o A 102, Exotica Jakkur Plantation Road, Bangalore Karnataka-560064, have changed the name of my minor son AARADHYA PRATAP SINGH aged about 13 years and he shall hereafter be known as ARADHYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK SINGH
[Signature of Guardian]

I hitherto known as SAVITA BASAPPA KENCHAPPAGOL D/o BASAPPA KENCHAPPAGOL W/o MANJUNATH LAXMAPPA PATTANADAVAR, R/o PO Gaddikurvinkoppa, Distt.-Belgavi, Karnataka-591109, have changed my name and shall hereafter be known as SAVITA MANJUNATH PATTANADAVAR.

It is certified that I have complied with other legal requirements in this connection.

SAVITA BASAPPA KENCHAPPAGOL
[Signature (in existing old name)]

I hitherto known as PRAKASH CHATTERJEE alias PRAKASH INDUGOPAL CHATTERJEE S/o INDUGOPAL CHATTOPADHYAY, R/o Flat No. 402, Shreeji Palace, 31/2 Sundervan Society, Tokarkhada, Silvassa, Dadra and Nagar Haveli-396230, have changed my name and shall hereafter be known as PRAKASH CHATTOPADHYAY.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH CHATTERJEE
alias PRAKASH INDUGOPAL CHATTERJEE
[Signature (in existing old name)]

I hitherto known as MANJU alias MANJU BARSAINYA W/o RAJENDRA GUPTA, R/o House No. 92, Kolar Road, Ashirwad Colony, Banjari, Huzur, Bhopal, Madhya Pradesh-462042, have changed my name and shall hereafter be known as MANJU GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MANJU alias MANJU BARSAINYA
[Signature (in existing old name)]

I hitherto known as PREETY D/o JASWINDER SINGH, R/o House No. 36, Shri Guru Hargobind Nagar, Naloyan, Dasuya Road, Distt. Hoshiarpur-146001, Punjab, have changed my name and shall hereafter be known as HARPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PREETY
[Signature (in existing old name)]

I hitherto known as SANDEEP KAUR DHALIWAL W/o SURINDER SINGH, R/o VPO Barsal, Tehsil Jagraon, Distt. Ludhiana-142024, Punjab, have changed my name and shall hereafter be known as SANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KAUR DHALIWAL
[Signature (in existing old name)]

I hitherto known as KALWINDER KAUR W/o SKATTAR SINGH, R/o Village Balia Manjpur, Distt. Amritsar-143149, Punjab, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KALWINDER KAUR
[Signature (in existing old name)]

I hitherto known as BINA D/o DARSHAN SINGH W/o JAGVINDER SINGH, R/o H.No. 353, St. No.9, Jamiat Singh Road, Moga, Distt. Moga, Punjab, have changed my name and shall hereafter be known as MANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

BINA
[Signature (in existing old name)]

I, JETA RAM S/o RUPA RAM, R/o Rebariyo Kavas, Tadwa, Jalor, Keshwana, Rajasthan-343001, have changed the name of my minor son HEMA RAM aged about 3 years and he shall hereafter be known as HIMANSHU DEWASI.

It is certified that I have complied with other legal requirements in this connection.

JETA RAM
[Signature of Guardian]

I hitherto known as SUSHMA KUMARI W/o VARINDER KUMAR, R/o Village Jhanjheri, Tehsil Kharar, Distt. SAS Nagar, Punjab-140307, have changed my name and shall hereafter be known as SUSHMA.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA KUMARI
[Signature (in existing old name)]

I hitherto known as BALWINDER KAUR W/o JOGA SINGH, R/o Village Naru Nangal Kila, Tehsil & Distt. Hoshiarpur-146102, Punjab, have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR
[Signature (in existing old name)]

I hitherto known as NEELAM GUPTA alias SUMAN KANTA W/o SUNIL DUTT, R/o H.No. B23/128, Purani Dana Mandi, Distt. Kapurthala-144601, Punjab, have changed my name and shall hereafter be known as SUMAN KANTA.

It is certified that I have complied with other legal requirements in this connection.

NEELAM GUPTA alias SUMAN KANTA
[Signature (in existing old name)]

I hitherto known as PARGAT SINGH S/o JARNAIL SINGH, R/o Village Bhandal, PO Lakhna, Tehsil Patti, Tarn Taran, Punjab-143419, India, have changed my name and shall hereafter be known as BUDH SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARGAT SINGH
[Signature (in existing old name)]

I hitherto known as SURINDER DHALIWAL S/o MOHAN SINGH, R/o VPO Barsal, Tehsil Jagraon, Distt. Ludhiana-142024, Punjab, have changed my name and shall hereafter be known as SURINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURINDER DHALIWAL
[Signature (in existing old name)]

I hitherto known as KARAMJIT KAUR W/o MALKIT SINGH, R/o Village Korewala Kalan, Distt. Moga, Punjab, have changed my name and shall hereafter be known as KARAMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARAMJIT KAUR
[Signature (in existing old name)]

I hitherto known as SANYOGTA RANI D/o JAI GOPAL W/o NAVEEN KUMAR, R/o H.No.710, Ward No.12, Vedant Nagar, Moga, Distt. Moga, Punjab, have changed my name and shall hereafter be known as NEHA.

It is certified that I have complied with other legal requirements in this connection.

SANYOGTA RANI
[Signature (in existing old name)]

I hitherto known as RAMESH KUMARI W/o GAUTAM PARSHAD, R/o 6, Gali No. 6, Ward No. 50, Paris Town, Batala Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as SATISH RANI.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMARI
[Signature (in existing old name)]

I hitherto known as HARVINDER SINGH SRAN S/o SUKHDEV SINGH, R/o VPO Fatehgarh Korotana, Tehsil Dharamkot, Distt. Moga-142042, have changed my name and shall hereafter be known as HARVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARVINDER SINGH SRAN
[Signature (in existing old name)]

I, LAKHWINDER SINGH S/o HAMIR SINGH, residing at Rongla, Patiala, Punjab-147001, have changed the name of my minor son MANJOT SINGH aged 14 years and he shall hereafter be known as SANVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER SINGH
[Signature of Guardian]

I hitherto known as SIMA W/o SANDEEP PURI, R/o Ward No. 1, Gandhi Nagar Road, Village & PO Rajasansi, Sub Tehsil Rajasansi, Tehsil Lopoke, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as SEEMA.

It is certified that I have complied with other legal requirements in this connection.

SIMA
[Signature (in existing old name)]

I hitherto known as VINEET KUMAR SOOD S/o AMRIT PAL SOOD, R/o H.No. 258, Block-B, Rajindera Estate, Moga, Distt. Moga, Punjab, have changed my name and shall hereafter be known as VINEET SOOD.

It is certified that I have complied with other legal requirements in this connection.

VINEET KUMAR SOOD
[Signature (in existing old name)]

I hitherto known as NACHHATAR SINGH S/o BUDH SINGH, R/o Village Bhandal, PO Lakhna, Tehsil Patti, Tarn Taran, Punjab-143419, India, have changed my name and shall hereafter be known as JAGDIP SINGH.

It is certified that I have complied with other legal requirements in this connection.

NACHHATAR SINGH
[Signature (in existing old name)]

I hitherto known as POONAM DHILLON W/o ONKAR SINGH, R/o Village Kaunke, Distt. Amritsar, Punjab-143108, have changed my name and shall hereafter be known as POONAM KAUR.

It is certified that I have complied with other legal requirements in this connection.

POONAM DHILLON
[Signature (in existing old name)]

I hitherto known as GURMIT KAUR W/o SANTOKH SINGH, R/o Village Karnail Ganj, Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as GURMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURMIT KAUR
[Signature (in existing old name)]

I hitherto known as AMRITPAL KAUR D/o TEJINDER SINGH, R/o Ward No. 24, Near N.S. Bawa School, Preet Nagar Bahona Chowk, Moga, Distt. Moga, Punjab, have changed my name and shall hereafter be known as AMRITPAL WADHE.

It is certified that I have complied with other legal requirements in this connection.

AMRITPAL KAUR
[Signature (in existing old name)]

I, ANKUSH KAPOOR S/o RAJEEV KAPOOR, R/o Near Hansraj School, 28 B, Pocket-E, Dilshad Garden, East Delhi, Delhi- 110095, have changed the name of my minor daughter ROOHI KAPOOR aged about 6 years and she shall hereafter be known as RUHI KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

ANKUSH KAPOOR
[Signature of Guardian]

I hitherto known as PRAJVAL RAI son of B PADMANABHA RAI, R/o 6-10-394/1, Rathna Deepa Gundu Rao Lane, Behind Datta Residency Cross Road Mannagudde Mangalore, Kodiyalbail Dakashina Kannada Karnataka-575003, have changed my name and shall hereafter be known as PRAJVAL RAI.

It is certified that I have complied with other legal requirements in this connection.

PRAJVAL RAI
[Signature (in existing old name)]

I hitherto known as MAHBOOB ALAM S/o HAMID KHAN, R/o Dwarka Sector-7, WZ - 0041, 3rd Floor, Govardhan Kunj, Palam Village, Dwarka Sec.-6, South West Delhi-110075, have changed my name and shall hereafter be known as MAHBOOB ALI KHAN.

It is certified that I have complied with other legal requirements in this connection.

MAHBOOB ALAM
[Signature (in existing old name)]

I hitherto known as KHANDAVILLI S RAMA VEDA MANIKYASARMA alias SRI RAMA VEDA MANIKYASARMA KHANDAVILLI S/o VENKATA SUBRAHMANYAM KHANDAVILLI, R/o No. 39, 2nd Floor, 3rd Cross, Navyanagar, Jakkur, Bengaluru, Karnataka-560064, have changed my name and shall hereafter be known as SRIRAM KHANDAVILLI.

It is certified that I have complied with other legal requirements in this connection.

KHANDAVILLI S RAMA VEDA MANIKYASARMA
alias SRI RAMA VEDA MANIKYASARMA
KHANDAVILLI
[Signature (in existing old name)]

I hitherto know as NIDA IQBAL D/o JAWED IQBAL, R/o Village-Mahanth Maniyari, PS-Maniyari, Distt.-Muzaffarpur, Bihar-843147, have changed my name and shall hereafter be known as SHAFIQ PARWEEN.

It is certified that I have complied with other legal requirements in this connection.

NIDA IQBAL
[Signature (in existing old name)]

I hitherto known as NARENDIRAKUMAR S/o KUMAR, residing at 11, 2st Street, BE Colony, Kodambakkam, Kodambakkam Chennai, Kodambakkam Tamil Nadu-600024, have changed my name and shall hereafter be known as K L NARENTHRAKUMAR.

It is certified that I have complied with other legal requirements in this connection.

NARENDIRAKUMAR
[Signature (in existing old name)]

I hitherto known as NANDI MAULEKHI W/o CHANDRA SHEKHAR MAULEKHI, residing at Jogipura, Ramnagar Range, Nainital, Uttarakhand-244715, have changed my name and shall hereafter be known as NANDI DEVI MAULEKHI.

It is certified that I have complied with other legal requirements in this connection.

NANDI MAULEKHI
[Signature (in existing old name)]

I hitherto known as PALLAVI MUKIM alias PALLAVI S MUKIM alias PALLAVI GUPTA D/o SURINDER KUMAR MUKIM, and W/o SHITIJ KUMAR GUPTA, R/o E-242, Ground Floor, Greater Kailash 1, Greater Kailash S.O, South Delhi, Delhi-110048, have changed my name and shall hereafter be known as PALLAVI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PALLAVI MUKIM
alias PALLAVI S MUKIM alias PALLAVI GUPTA
[Signature (in existing old name)]

I hitherto known as RAMYA A N daughter of ANANDA RAO A N and wife of KULKARNI NAVEEN SUDHIR, residing at #008, A Block, Lakvin Residency, Opp. KK International School, Near R.N.S.I.T College, Uttarahalli-Kengeri Main Road, Channasandra, Rajarajeshwari Nagar, Bengaluru South-560098, Karnataka, have changed my name and shall hereafter be known as RAMYA NAVEEN KULKARNI.

It is certified that I have complied with other legal requirements in this connection.

RAMYA A N
[Signature (in existing old name)]

I, Y V S SUBRAHMANYAM S/o YENAMANDRA KRISHNAMURTHY, residing at F-405, Beema Pride, Jeedimetla Village, Near Gandhi Statue, K.V. Rangareddy, Telangana-500067, have changed the name of my minor daughter YENAMANDRA K S A P N L TEJASWINI alias YANAMANDRA KAMESWARI SAI ANJANA PARVATHI NAGA LAKSHMI TEJASWINI aged 14 years and she shall thereafter be known as YANAMANDRA KAMESWARI SAI ANJANA TEJASWINI.

It is certified that I have complied with other legal requirements in this connection.

Y V S SUBRAHMANYAM
[Signature of Guardian]

I hitherto known as CHUHRHU RAM S/o Late Shree JAISI RAM, resident of HPSEBL Type-IV Govt House, HPSEBL Board Colony Nalgarh (HP) Pin-174101, have changed my name and shall hereafter be known as CYRUS VERMA.

It is certified that I have complied with other legal requirements in this connection.

CHUHRHU RAM
[Signature (in existing old name)]

I hitherto known as KARAMJEET SINGH S/o SUBA SINGH, residing at VPO Wakilan Wala, Tehsil-Zira, Ferozepur, Punjab-142047, have changed my name and shall hereafter be known as KARAMJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAMJEET SINGH
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR son of HIRA LAL BHARTI, resident of House No. 269, Ashiana Nagar, Near NTPC Apartment Phase-1, Jagat Viticka, Phulwari, Patna, Bihar-800025, have change the name of my minor daughter JUHI aged about 8 years and she shall hereafter be known as SARVAGYA BHARTI.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR
[Signature of Guardian]

I hitherto known as JAGDEEP S/o SATISH KUMAR, R/o H.No. B-5/447-A, Street No. 11, Sanjay Gandhi Nagar, Jalandhar, Punjab-144004, have changed my name and shall hereafter be known as JAGDEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JAGDEEP
[Signature (in existing old name)]

I, PARMOD RATHORE S/o RAJENDER RATHORE, residing at 2A, Street No.-3, Old Govind Pura Ext., Krishna Nagar, Delhi-110051, have changed the name of my minor son RIYANSH RATHORE age 07 years and he shall hereafter be known as MAANVEER RATHORE.

It is certified that I have complied with other legal requirements in this connection.

PARMOD RATHORE
[Signature of Guardian]

I hitherto known as MATHEW PRAISEY JOHN alias PRAISEY MATHEW JOHN D/o JOHN MATHEW, R/o Kunnathoor Puthen Veedu, Vanmala, Vettithitta, PO Piravanthoor, Kollam, Kerala-689696, have changed my name and shall hereafter be known as PRAISEY M. JOHN.

It is certified that I have complied with other legal requirements in this connection.

MATHEW PRAISEY JOHN alias PRAISEY MATHEW JOHN
[Signature (in existing old name)]

I hitherto known as ANJANA D/o SATPAL, R/o VPO. Salempur, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as ANJANA KAUR.

It is certified that I have complied with other legal requirements in this connection.

ANJANA
[Signature (in existing old name)]

I hitherto known as KULBIR KAUR W/o KULDEEP SINGH, R/o Village Karamgarh, District Barnala, Punjab, have changed my name and shall hereafter be known as JASVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULBIR KAUR
[Signature (in existing old name)]

I hitherto known as HARJIT KAUR W/o BALWINDER SINGH, R/o Village Bagh Sikander, Distt. Fatehgarh Sahib, Punjab, have changed my name and shall hereafter be known as RUPINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJIT KAUR
[Signature (in existing old name)]

I hitherto known as RAVINDER PAL SINGH S/o GURDEV SINGH, R/o H.No. 110, Tower Enclave Phase-2, Near Wadala Chowk, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as RAVINDER PAL SINGH BAINS.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER PAL SINGH
[Signature (in existing old name)]

I hitherto known as PANKAJ son of Shri SATISH KUMAR, resident of Mohalla Santoshi Nagar, Jalandhar City, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as PANKAJ SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ
[Signature (in existing old name)]

I hitherto known as PRAKASH CHANDRA alias PRAKASH CHAND S/o CHANDI PRASAD JHALDIYAL, residing at Harilok Colony, Near ST Marry, Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as PRAKASH CHANDRA JHALDIYAL.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH CHANDRA alias PRAKASH CHAND
[Signature (in existing old name)]

I hitherto known as AAREEF SHAIK alias DANDU AARIFULLA S/o DANDU ABDUL VAHAB, residing at 1/30 Bhagam Palli, VTC T Sundupalle PO, Bhagampalli District Cuddapah, State Andhra Pradesh-516130, have changed my name and shall hereafter be known as DANDU AARIFULLA.

It is certified that I have complied with other legal requirements in this connection.

AAREEF SHAIK alias DANDU AARIFULLA
[Signature (in existing old name)]

I hitherto known as BADEPALLI SWATHI alias BADEPALLI BHARATHI D/o BADEPALLI BASI REDDY W/o VELPUCHERLA VIJAYA BHASKAR REDDY, residing at 28/63-A Bethal Colony Bhavani Nagar, Rayachoty VTC, Rayachoti PO, Rayachoti Sub District, Rayachoti District Cuddapah, State Andhra Pradesh-516269, have changed my name and shall hereafter be known as SWATHI BADEPALLI.

It is certified that I have complied with other legal requirements in this connection.

BADEPALLI SWATHI alias BADEPALLI BHARATHI
[Signature (in existing old name)]

I hitherto known as NIKHIL S/o JAWAHAR LAL SHARMA, R/o 102/101, Silver Oaks, DLF City Phase-1, Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as NIKHIL JAWAHAR.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL
[Signature (in existing old name)]

I hitherto known as RAUSHAN KUMAR son of Shri BIRENDRA KUMAR YADAV at Vill.-Maujipur, Patna, Bihar-803201, have changed my name and shall hereafter be known as VIJAY KUMAR

It is certified that I have complied with other legal requirements in this connection.

RAUSHAN KUMAR
[Signature (in existing old name)]

I hitherto known as S SRITESH S/o SATISH BABU, R/o Door No. 2332, Sathya Tirumala Complex, MIG 3rd Stage, Near New Town Bus Stand, Yelahanka New Town, Bangalore North, Bangalore, Karnataka-560064, have changed my name and shall hereafter be known as SRITESH SETTY.

It is certified that I have complied with other legal requirements in this connection.

S SRITESH
[Signature (in existing old name)]

I hitherto known as DARSHAN S/o JIT SINGH, R/o Village, Bulewal, Post Office Uadhanwal, Tehsil Balachaur, Distt. SBS Nagar, Punjab, India, Pin-144521, have changed my name and shall hereafter be known as DARSHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

DARSHAN
[Signature (in existing old name)]

I hitherto known as AMIT KUMAR son of ARUN PRASAD SINGH, R/o Ramchandra Pur, P.O.-Dhurgaon, P.S.-Ekangarsarai, Nalanda, Bihar-801301, have changed my name and shall hereafter be known as SHIVAM RAJ.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature (in existing old name)]

I hitherto known as SATINAM SINGH SANGHA S/o CHHINDER SINGH, R/o Korewala Kalan, Post office Korewala Kalan, Distt. Moga, Punjab-142048, have changed my name and shall hereafter be known as SATNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATINAM SINGH SANGHA
[Signature (in existing old name)]

I, VIKRAM SINGH son of Shri MAKHAN LAL, residing at H.No.17,Village Bhana, Tehsil Mandi Adampur, Hisar, Haryana-125048, have changed the name of my minor daughter ZUVIA aged 03 years and she shall hereafter be known as ZUVIA BISHNOI.

It is certified that I have complied with other legal requirements in this connection.

VIKRAM SINGH
[Signature of Guardian]

I, DADAPEER S/o DAWOOD SAB, residing at No. 24-1st Floor, 6th B Cross, Near Kalikamba Temple, Subedar Palya, Yeshwanthapura, Bengaluru, Karnataka-560022, have changed the name of my minor daughter FARATH D aged 15 years and she shall thereafter be known as FARHAD.

It is certified that I have complied with other legal requirements in this connection.

DADAPEER
[Signature of Guardian]

I hitherto known as SEEMA KUMARI W/o YOGESH KUMAR RAJORA, residing at 49-A, Ananta Enclave, Behind Ameyash Hospital, Valipura, Chandpur, Bulandshahr, Uttar Pradesh-203002, have changed my name and shall hereafter be known as SEEMA RAJORA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA KUMARI
[Signature (in existing old name)]

I, KONDAPALLI MURALI BABU S/o VENKATESWARLU, residing at 5-2-247/F/30/1/A/1, Nimmathota Area, Nimmathota Nagar, Mustafanagar, Khammam (Urban), Khammam, Telangana-507001, have changed the name of my minor son KONDAPALLI MANIKANTA GOPALA KRISHNA aged 15 years and he shall thereafter be known as KONDAPALLI VEDHANSH.

It is certified that I have complied with other legal requirements in this connection.

KONDAPALLI MURALI BABU
[Signature of Guardian]

I hitherto known as SANGEETA W/o AMIT KUMAR, residing at VPO Ranwar, Karnal, Haryana-132001, have changed my name and shall hereafter be known as SANGEETA RANI.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA
[Signature (in existing old name)]

I, DEBABRATA SEN S/o BHUTNATH SEN, R/o Station Road, Jhaparmore Bishnupur, Bankura, West Bengal-722122, have changed the name of my minor son ANIRUDDHA SEN aged about 10 years and he shall hereafter be known as SURANJAN SEN.

It is certified that I have complied with other legal requirements in this connection.

DEBABRATA SEN
[Signature of Guardian]

I hitherto known as ANURADHA alias RADHA RANI D/o GOVIND LAL GULATI and W/o GOPAL KRISHAN GROVER, residing at 296, Dr. Mukherjee Nagar, North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as RADHA RANI.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA alias RADHA RANI
[Signature (in existing old name)]

I hitherto known as AVNEET SINGH KALRA S/o GURVINDER PAL SINGH, R/o Hosue No.-305/23, Sapra Colony, thanesar, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as AVNEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

AVNEET SINGH KALRA
[Signature (in existing old name)]

I hitherto known as ANITA BABURAO JADHAV alias ANITA JADHAV W/o RAJESH H SEN, residing at No. 12, Chowdiah Block, Near Siddharth Public School, R T Nagar, Bengaluru, Karnataka-560032, have changed my name and shall hereafter be known as ANITA MARY SEN.

It is certified that I have complied with other legal requirements in this connection.

ANITA BABURAO JADHAV alias ANITA JADHAV
[Signature (in existing old name)]

I hitherto known as PUJA POONIA alias PUJA CHOUDHARY D/o BHAGIRATH SINGH POONIA, W/o NIKHILESH CHOUDHARY, residing at House No. - 344, Laxmi Nagar, Paota-B, Road, Paota, Jodhpur Rajasthan -342006, have changed my name and shall hereafter be known as PUJA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

PUJA POONIA alias PUJA CHOUDHARY
[Signature (in existing old name)]

I hitherto known as KARANBIR SINGH S/o PARAMJIT SINGH OSAHAN, R/o 16-A, Lawrence Road, Backside B.R Modern School, Shastri Nagar, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as KARANBIR SINGH OSAHAN.

It is certified that I have complied with other legal requirements in this connection.

KARANBIR SINGH
[Signature (in existing old name)]

I hitherto known as MD TARIQUL ISLAM S/o MD NURUL ISLAM, residing at Purulia Municipality Ward No 9 Rani Bandh Para JK College Road Bye Lane VTC Puruliya (M) Po Purulia District Puruliya State West Bengal-723101, have changed my name and shall hereafter be known as TARIQUUL N ISLAAM.

It is certified that I have complied with other legal requirements in this connection.

MD TARIQUL ISLAM
[Signature (in existing old name)]

I hitherto known as TAPLU BHAKTA W/o JAGANNATH BHAKTA, R/o Tulshi Gaon, Chring Gaon, Dibrugarh, Assam- 786003, have changed my name and shall hereafter be known as KUSUM BHAKTA.

It is certified that I have complied with other legal requirements in this connection.

TAPLU BHAKTA
[Signature (in existing old name)]

I, VIVEK KEDIA S/o GIRDHARI LAL KEDIA, R/o D-5, Cluster-X, Purbachal, Sector-3, Near Tank No. 13, Saltlake, Purbachal, North 24 Parganas, West Bengal-700097, have changed the name of my minor son VIVAAN KEDIA aged 16 years and he shall hereafter be known as SHYAM SARAN KEDIA.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KEDIA
[Signature of Guardian]

I hitherto known as VIJAY BHUSHAN GARG S/o RAGHUNANDAN LAL, R/o Flat No.311, Princess Park Apartment Plot No.33, Dwarka Sector-6, Delhi-110075, have changed my name and shall hereafter be known as VIJAY BHUSHAN.

It is certified that I have complied with other legal requirements in this connection.

VIJAY BHUSHAN GARG
[Signature (in existing old name)]

I hitherto known as RAJU GUPTA alias CHANDER BHAN S/o HIRA LAL, residing at 25, BG-Block, East Shalimar Bagh, North West Delhi, Delhi-110088, have changed my name and shall hereafter be known as CHANDER BHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJU GUPTA alias CHANDER BHAN
[Signature (in existing old name)]

I hitherto known as PAL SINGH S/o CHHOTA SINGH, R/o Village Pandrali, Po Chanarthal Kalan, Tehsil & Distt Fatehgarh Sahib, Punjab, have changed my name and shall hereafter be known as PALA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PAL SINGH
[Signature (in existing old name)]

I, LOKESH KUMAR son of MAHADEV MEENA, Employed as Additional Divisional Railway Manager in the INDIAN RAILWAY .residing at 57, Railway officers Colony, Opposite- Orient club, Near Gujarat college, Ellis bridge, Ahemdabad (Gujarat)-380006, have changed the name of my minor daughter AHANA aged 15 Yrs and she shall hereafter be known as AHANA MEENA.

It is certified that I have complied with other legal requirements in this connection.

LOKESH KUMAR
[Signature of Guardian]

I hitherto known as JAGSOHAN SINGH S/o JAGRAJ SINGH, residing at Near Gate Bhiana Sahib Wala, Malda Patti, Lopen, Moga, District Moga, Punjab-142037, India, have changed my name and shall hereafter be known as SOHAN SINGH

It is certified that I have complied with other legal requirements in this connection.

JAGSOHAN SINGH
[Signature (in existing old name)]

I hitherto known as JATINDER SINGH son of BHUPINDER SINGH, resident of House No.428/31, Street No.7, Near Khalsa School, Khanna, Distt. Ludhiana, have changed my name and shall hereafter be known as JATINDER SINGHAULAKH.

It is certified that I have complied with other legal requirements in this connection.

JATINDER SINGH
[Signature (in existing old name)]

I hitherto known as SUKHMINDER SINGH DHILLON S/o BHUPINDER SINGH, residing at St. No. 1, Opposite Truck Union, Baba Namdev Nagar, Kotkapura, Distt. Faridkot, Pin-151204, Punjab, have changed my name and shall hereafter be known as SUKHMINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHMINDER SINGH DHILLON
[Signature (in existing old name)]

I hitherto known as MOHIT S/o BHUPENDRA PRATAP SINGH, R/o C-34-L.I.G, Ekta Nagar, Izzat Nagar, Bareilly, Uttar Pradesh-243122, have changed my name and shall hereafter be known as MOHIT SINGH. .

It is certified that I have complied with other legal requirements in this connection.

MOHIT
[Signature (in existing old name)]

I, SIGARAMBOTLA SAI SHARAN son of SIGARAMBOTLA SREENIVASULU, R/o 6-109, Ranga raju street, Nandyal- VTC, PO, district, Andhra Pradesh-518501, have changed the name of my minor daughter SIGARAMBOTLA HANVIKA SAANVI aged 01 year and she shall hereafter be known as SIGARAMBOTLA HANVIKA.

It is certified that I have complied with other legal requirements in this connection.

SIGARAMBOTLA SAI SHARAN
[Signature of Guardian]

I, POLAMARASETTY KUBER KUMAR S/o GANGU NAIDU POLAMARASETTY, R/o 3-126/65/10, TF- 1, Lakshmi Narayana Nilayam, Bakkannapalem, Near Durga Devi Temple, Sound and Sound Layout, p m Palem, Visakhapatanam, Andhra Pradesh, have changed the name of my minor son NITHISH aged about 12 Years and he shall hereafter be known as NITHISH NAIDU POLAMARASETTY.

It is certified that I have complied with other legal requirements in this connection.

POLAMARASETTY KUBER KUMAR
[Signature of Guardian]

I hitherto known as YALLAPPA son of MUNIVENKATAPPA, R/o 286, 2st Stage, Near Govt School, Kuvempu Nagar, Bangalore North, Bangalore, Karnataka-560014, have changed my name and shall hereafter be known as RAM M.

It is certified that I have complied with other legal requirements in this connection.

YALLAPPA
[Signature (in existing old name)]

I hitherto known as BHAVNA W/o Mr. SAURABH SHARMA, R/o 86-D, Pocket-1, Mayur Vihar Ph-1, District East Delhi, Delhi-110091, have changed my name and shall hereafter be known BHAVNA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BHAVNA
[Signature (in existing old name)]

I hitherto known as VIDHYARTHI MAHTO S/o KAMAL MAHTO, R/o Pakri Makariya Badli, Siwan, Bihar-841436, have changed my name and shall hereafter be known as ASHISH CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

VIDHYARTHI MAHTO
[Signature (in existing old name)]

I, GUTHA NARASIMHA RAO S/o GUTHA VENKATESWARLU, residing at 1-68/1, Rayal Bazar, Konijerla Mandal, Khammam, Telangana-507305, have changed the name of my minor daughter GUTHA ROOSWIKA aged 6 years and she shall thereafter be known as GUTHA TANVIKA.

It is certified that I have complied with other legal requirements in this connection.

GUTHA NARASIMHA RAO
[Signature of Guardian]

I hitherto known as VANDANA GOSAIN D/o SOM NATH GOSAIN and W/o GAURAV RATTAN, R/o Mohalla Thakran, H.No. 51/5, Sultanpur Lodhi, Kapurthala, Punjab - 144626, have changed my name and shall hereafter be known as VANDANA RATTAN.

It is certified that I have complied with other legal requirements in this connection.

VANDANA GOSAIN
[Signature (in existing old name)]

I hitherto known as GOLU KUMAR GURJAR S/o RAMESH CHAND GURJAR, R/o Dawakhar, Dausa, Rajasthan-303501, have changed my name and shall hereafter be known as LAKSHIT GURJAR.

It is certified that I have complied with other legal requirements in this connection.

GOLU KUMAR GURJAR
[Signature (in existing old name)]

I hitherto known as MOHD AJMAL alias MOHAMMAD AJMAL S/o ROSHAN ALI, R/o Flat No. A1, 4th Floor, DN Tower, Near Kela Nagar Chauraha, Dodhpur Road, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as MOHD AJMAL.

It is certified that I have complied with other legal requirements in this connection.

MOHD AJMAL alias MOHAMMAD AJMAL
[Signature (in existing old name)]

I hitherto known as NIRMAL DIN KHOKHOR S/o CHAND DIN, residing at Patti Jangir, Vpo Charik, Moga, Tehsil and District Moga, Punjab-142001, India, have changed my name and shall hereafter be known as NIRMAL DIN.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL DIN KHOKHOR
[Signature (in existing old name)]

I hitherto known as SONIA ANAND W/o RAVINDER KUMAR ANAND, R/o Yash Painter Street, Near Hanuman Mandir, Ward No. 14, Ahmedgarh Tehsil Ahmedgarh, Distt. Malerkotla, Punjab, have changed my name and shall hereafter be known as SHEELA RANI.

It is certified that I have complied with other legal requirements in this connection.

SONIA ANAND
[Signature (in existing old name)]

I hitherto known as SANTOKH KAUR W/o AVTAR SINGH, R/o Village Kharal Kalan, Po. Cholang, Tehsil & Distt. Jalandhar-144201, Punjab, have changed my name and shall hereafter be known as SANTOSH KAUR.

It is certified that I have complied with other legal requirements in this connection.

SANTOKH KAUR
[Signature (in existing old name)]

I, MANOJ KUMAR S/o VIJAY SINGH, R/o Nagla Rati, Tundla, District- Firozabad, UP, have changed the name of my minor daughter BHOOMI KUMARI, aged 14 years, and she shall hereafter be known as BHAVIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR
[Signature of Guardian]

I hitherto known as AFSANA ALVI W/o SARFARAJ HUSSAIN, residing at VTC Aslempur, PO Gopiwala, Sub District: Thakurdwara, District: Moradabad, State: Uttar Pradesh, PIN Code: 244601, have changed my name and shall hereafter be known as AFSANA.

It is certified that I have complied with other legal requirements in this connection.

AFSANA ALVI
[Signature (in existing old name)]

I hitherto known as PARABDEEP KAUR W/o DALJIT SINGH, R/o VPO Chawinda Devi, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as PRABHJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARABDEEP KAUR
[Signature (in existing old name)]

I hitherto known as MALOOK SINGH S/o BHARBHUR SINGH, R/o Village Jassar Wala, Jassarwala, Dhalewan, Mansa, Punjab-151502, have changed my name and shall hereafter be known as NIKKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MALOOK SINGH
[Signature (in existing old name)]

I hitherto known as NIDHI D/o RAMESH KUMAR, W/o SUKHVIR RAVI DOGRA, R/o H-No.-30/1B, P and T Quarter, Udhyan Marg, Delhi-110001, have changed my name and shall hereafter be known as NIDHI DOGRA.

It is certified that I have complied with other legal requirements in this connection.

NIDHI
[Signature (in existing old name)]

I hitherto known as MOHAN JAIN S/o RAICHAND JAIN, R/o Flat No-A-402, Palam Bellajio, Near Telephone Exchange, Khamardih, Post Shankar Nagar, Raipur, Chhattisgarh-492001, have changed my name and shall hereafter be known as MONU JAIN.

It is certified that I have complied with other legal requirements in this connection.

MOHAN JAIN
[Signature (in existing old name)]

I hitherto known as HARDIP SINGH son of AMRIK SINGH, residing at VPO Rasulpur, Tehsil Tarn Taran, Distt. Tarn Taran, Punjab-143401, have change my name and shall hereafter be known as HARDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDIP SINGH
[Signature (in existing old name)]

I hitherto known as AKASH S/o PREM PRAKASH CHOUBEY, residing at Near B.D.O. Block, Katira, Arrah, Bhojpur, Bihar-802301, have changed my name and shall hereafter be known as AKASH CHOUBEY.

It is certified that I have complied with other legal requirements in this connection.

AKASH
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR S/o BINDA PASWAN, R/o- Kathal wari, Post- Lalbagh, Darbhanga, Bela, Darbhanga, Bihar- 846004, have changed my name and shall hereafter be known as SHYAM KUMAR PASWAN.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR
[Signature (in existing old name)]

I, ABHISHEK KUMAR S/o ARVIND KUMAR SINGH, residing at Tower No-b 3, Flat No.-1403, Mohan Nagar, Ghaziabad, Uttar Pradesh-201007, have changed the name of my minor son NARAYAN aged 17 years and he shall hereafter be known as NARAYAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK KUMAR
[Signature of Guardian]

I hitherto known as ABHI KUMAR S/o JAYBIR VASHISHT, R/o H.No.-141, Gali No.-8E, Om Nagar Meethapur Extn, Badarpur South Delhi, Delhi-110044, have changed my name and shall hereafter be known as AYUSH VASHISHT.

It is certified that I have complied with other legal requirements in this connection.

ABHI KUMAR
[Signature (in existing old name)]

I hitherto known as LOVEPREET SINGH S/o JASVIR SINGH, R/o Village Muridpur, P.O. Sudana, Jalandhar, Punjab-144303, have changed my name and shall hereafter be known as SINGH LOVEPREET.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET SINGH
[Signature (in existing old name)]

I hitherto known as ANWAR SULTAN alias SYED ANWAR SULTAN S/o SYED AHMAD SULTAN, R/o Flat. No-1002, Tower-14 Valley View Estate Gwal Pahari, Gurgaon, Haryana-122003, have changed my name and shall hereafter be known as SYED ANWAR SULTAN.

It is certified that I have complied with other legal requirements in this connection.

ANWAR SULTAN alias SYED ANWAR SULTAN
[Signature (in existing old name)]

I, hitherto known as DANTULURI BASKARA SURYA GOWRI SANKAR VARMA alias DBSG SANKARA VARMA S/o DANTULURI SAMBA MURTY RAJU, R/o. Flat No.106, Golden heights Apartments, Khamma Street, Vizianagaram-535002, Andhra Pradesh, have changed my name and shall hereafter be known as DANTULURI SIVAAJI VARMA.

It is certified that I have complied with other legal requirements in this connection.

DANTULURI BASKARA SURYA GOWRI SANKAR
VARMA alias DBSG SANKARA VARMA
[Signature (in existing old name)]

I hitherto known as KAMISSETTI INDIRA D/o KAMISSETTI SAMBASIVA RAO, W/o TATIPARTHI BENARJI, R/o H. No. 49-438, Plot No. 61, Bapunagar, Qutbullapur, Chintal, Hyderabad-500054, have changed my name and shall hereafter be known as TATIPARTHI INDIRA.

It is certified that I have complied with other legal requirements in this connection.

KAMISSETTI INDIRA
[Signature (in existing old name)]

I hitherto known as NARESH MALHOTRA S/o SUBHASH CHANDER MALHOTRA, residing at A 873, SUSHANT Lok Phase-1, Block A, Chakarpur (74), Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as NARESSH MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

NARESH MALHOTRA
[Signature (in existing old name)]

I, SANTOSH SHARMA S/o RAMANUJ SINGH, R/o Rampur Dumra, P.O. - Rampur Dumra, P.S- Mokameh, Dist.- Patna, Bihar - 803301, have changed the name of my minor son SAHIL KUMAR aged 7 years and he shall hereafter be known as DAKSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH SHARMA
[Signature of Guardian]

I hitherto known as RAJENDRA PRASAD alias RAJENDRA PRASAD BARSAINYA S/o NARMADA PRASAD GUPTA, R/o House No 92, Kolar Road, Ashirwad Colony, Banjari, Huzur, Bhopal, Madhya Pradesh-462042, have changed my name and shall hereafter be known as RAJENDRA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA PRASAD alias
RAJENDRA PRASAD BARSAINYA
[Signature (in existing old name)]

I hitherto known as AARIZOO ZAHOR, son of ZAHOR AHMAD BHAT, residing at Laisoo, Kulgam, Jammu and Kashmir, have changed my name and shall hereafter be known as MUHAMMAD AARIZ ZAHOR.

It is certified that I have complied with other legal requirements in this connection.

AARIZOO ZAHOR
[Signature (in existing old name)]

I, ALUPANA SURLU, S/o SURYANARAYANA, R/o D.No: 2-41, Main Street, Nethuru Village, Laveru Mandal, Srikakulam District, Andhra Pradesh-532403, have changed the name of my minor son ALUPANA MAHENDRA, aged 5 years and he shall hereafter be known as ALUPANA MAHENDRA REDDY.

It is certified that I have complied with other legal requirements in this connection.

ALUPANA SURLU
[Signature of Guardian]

I hitherto known as SOHAN LAL S/o SH. JAI RAM, residing at Ward. No. 15, Mohalla Gurdevpur, Mukerian, Distt. Hoshiarpur, Punjab, have changed name of my minor daughter SIMRAN aged about 16 years and shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

SOHAN LAL
[Signature of Guardian]

I hitherto known as ARUN KUMAR son of GAJENDRA SINGH, R/o Mariyan, P.O. - Mania, P.S - Nawanganar, Dist.- Buxar, Bihar - 802125, have changed my name and shall hereafter be known as VISHAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR
[Signature (in existing old name)]

I, hitherto known as KULJIT KAUR W/o RAVINDER PAL SINGH BAINS, R/o H. No. 110, Tower Enclave Phase-2, Near Wadala Chowk, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as KULJIT KAUR BAINS.

It is certified that I have complied with other legal requirements in this connection.

KULJIT KAUR
[Signature (in existing old name)]

I hitherto known as PRATIBHA SHARMA D/o SATYA PRAKASH MISHRA, R/o B-36, Mega City, Sanjay Nagar, Bareilly, Uttar Pradesh-243006, have changed my name and shall hereafter be known as PRATIBHA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

PRATIBHA SHARMA
[Signature (in existing old name)]

I hitherto known as LOVELY D/o RAM PAL, residing at Village Kohja, PO Kotla, Jalandhar, Punjab-144106, have changed my name and shall hereafter be known as LOVELY SAHANSAR.

It is certified that I have complied with other legal requirements in this connection.

LOVELY
[Signature (in existing old name)]

I hitherto known as RAHUL S/o Sh. CHHATAR PAL, R/o House No. C-337, Near Roop Krishna Public School, Shahbad Dairy, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as RAHUL CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature (in existing old name)]

I hitherto known as KADAM SRAVAN KUMAR S/o KADAM SRINIVAS REDDY, R/o H.No.-3-5-64, Shiva Nagar Colony, Hyderguda, Near Sri Varsa residency, Attapur, Rajendranagar, Hyderabad, R.R dist, T.G. Pin-500048, have changed my name and shall hereafter be known as KADAM SRAVAN KUMAR REDDY.

It is certified that I have complied with other legal requirements in this connection.

KADAM SRAVAN KUMAR
[Signature (in existing old name)]

I, KASHMIR SINGH S/o Sh. CHANAN SINGH, residing at Ward. No.10, Bagowal Colony, Mukerian, Distt. Hoshiarpur, Punjab, have changed name of my minor son PRATHAM aged about 16 years and shall hereafter be known as PRATHAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

KASHMIR SINGH
[Signature of Guardian]

I hitherto known as HARJINDER SINGH S/o HAKAM CHAND, R/o H.No. 44 Sat Kartar Enclave Manjit Nagar, Basti Sheikh, Jalandhar-144002, have changed my name and shall hereafter be known as HARJINDER SINGH ARORA.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER SINGH
[Signature (in existing old name)]

I hitherto known as TUSHAR S/o VIPIN KUMAR R/o RZ-82/345, Gali No. 3, Shiv Puri, New Delhi, West Sagar Pur, South West Delhi, Delhi-110046, have changed my name and shall hereafter be known as TUSHAR RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

TUSHAR
[Signature (in existing old name)]

I hitherto known as HARBHAJAN SINGH SANDHU S/o KARTAR SINGH, R/o VPO Dhun Dhai Wala, Tehsil and Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as HARBHAJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARBHAJAN SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as RAMKEVAL KUMAR S/o Sh. GANAURI SAW, Vill-Sariyan, Post-Rajipur, Patna, Bihar-801104, have changed my name and shall hereafter be known as SANTOSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMKEVAL KUMAR
[Signature (in existing old name)]

I hitherto known as AKASH S/o KEHAR SINGH, R/o Presently address B-157, 4th Floor, Khyala Vilalge, Vishnu Garden, New Delhi-110018 and Permanent address Behdarya, PO Kamahi Devi, District Hoshiarpur, Punjab-144223, have changed my name and shall hereafter be known as AKASH THAKUR.

It is certified that I have complied with other legal requirements in this connection.

AKASH
[Signature (in existing old name)]

I hitherto known as YASH BHANSALI son of HITESH BHANSALI, residing at D 104, Adarsh Residency, 47th Cross, 8th Block, Jayanagar, Bangalore, Karnataka 560082, have changed my name and shall hereafter be known as DEVVANSH BHANSALI.

It is certified that I have complied with other legal requirements in this connection.

YASH BHANSALI
[Signature (in existing old name)]

I, SACHIDANANDA HALDER S/o LAKSHMAN CHANDRA HALDER, resident of Balighata, Raghunathganj, Murshidabad (West Bengal)-742225, have changed the name of my minor son ADITYA KUMAR aged two years and he shall hereafter be known as ADITH HALDARR.

It is certified that I have complied with other legal requirements in this connection.

SACHIDANANDA HALDER
[Signature of Guardian]

I hitherto known as AMRIT PAL SINGH S/o BALDEV SINGH SIDHU employed as Accountant in Smagra Sikhya Abhiyan Authority, Punjab, residing at 250, Water Workds Road, Village Bangi Dipa Singh, PO Bangi Rughu, Distt. Bathinda (Punjab) - 151301, have change my name and shall hereafter be known as AMRIT PAL SINGH SIDHU.

It is certified that I have complied with other legal requirements in this connection.

AMRIT PAL SINGH
[Signature (in existing old name)]

I hitherto known as LAKHWINDER SINGH S/o BALDEV SINGH, R/o Village Padhri Kalan, Tehsil & Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as LAKHWINDER SINGH DHILLON.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER SINGH
[Signature (in existing old name)]

I hitherto known as KAJAL W/o SHAM SUNDER, R/o 14, Vrindavan Enclave, Batala Road, Distt Amritsar, Punjab-143001, have changed my name and shall hereafter be known as KAJAL CHOUDHERY.

It is certified that I have complied with other legal requirements in this connection.

KAJAL
[Signature (in existing old name)]

I hitherto known as GURBJAJ SINGH S/o SWINDER SINGH, R/o Village Joeke, Post Office Preet Nagar, Tehsil Ajnala, Distt. Amritsar, Punjab-143001, have changed my name and shall hereafter be known as GURBHEJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURBJAJ SINGH
[Signature (in existing old name)]

I hitherto known as MANDEEP KAUR alias RAJ KAUR DHALIWAL wife of JARMAL SINGH DHALIWAL, residing at Village Basti Wakilan wali, Tehsil & District Ferozpur, Punjab-152002, have changed my name and shall hereafter be known as MANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP KAUR alias RAJ KAUR DHALIWAL
[Signature (in existing old name)]

I hitherto known as HARJEET SINGH SANDHU son of THANA SINGH, R/o Kamaal Patti, Daroli Bhai, Distt. Moga, Punjab-142048, have changed my name and shall hereafter be known as HARJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJEET SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as GEETA MANDAL wife of ANUP MANDAL, residing Anup Mandal, Krishna Nagar Road, Krishna Nagar, Havelock, South Andaman- 744211, have changed my name and shall hereafter be known as GEETHA RANI HALDER.

It is certified that I have complied with other legal requirements in this connection.

GEETA MANDAL
[Signature (in existing old name)]

I hitherto known as GUDIYA W/o WASIF ALI, residing at C-1618/B, Khori Gaon, Lakkarpur, VTC: Surajkund Faridabad, PO: Surajkund Faridabad, Sub District: Faridabad, District: Faridabad, State: Haryana, PIN Code: 121009, have changed my name and shall hereafter be known as HEENA PARVEEN. I have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

GUDIYA
[Signature (in existing old name)]

I hitherto known as ROHINI PRASAD S/o Late MALU RAM, Employed as Post DBW/MCM., Section F-3, T.No. 02, Personal No. 67222 at Ordnance Factory Khamaria, Jabalpur (M.P), residing at H.No. 3229/11, Tulsi Nagar Behind JDA Market Ranjhi, Monegaon, Khamaria Jabalpur (M.P.) 482005, have changed my name shall hereafter be known as ROHINI PRASAD KUSHWAHA.

It is certified that I have complied with other legal requirements in this connection.

ROHINI PRASAD
[Signature (in existing old name)]

I, GAURAV GOEL S/o RAKESH GOEL, residing at 76, Phase-1, SAS Nagar, Mohali, Punjab-160055, have changed the name of my minor son YAGYA GOEL aged 13 years and he shall hereafter be known as AAYANSH GOEL.

It is certified that I have complied with other legal requirements in this connection.

GAURAV GOEL
[Signature of Guardian]

I hitherto known as JASKIRAT SINGH BRAR son of DIPINDER PAL SINGH, residing at VPO Udekaran, Tehsil & Distt. Sri Muktsar Sahib, Punjab-152026, have changed my name and shall hereafter be known as JASKIRAT SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASKIRAT SINGH BRAR
[Signature (in existing old name)]

I hitherto known as GOPAL KRISHAN S/o KEVAL SINGH R/o H.No. 1864, Ward No. 6, Katni Gate, Kartarpur, Jalandhar, Punjab-144801, have changed my name and shall hereafter be known as GOPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GOPAL KRISHAN
[Signature (in existing old name)]

I hitherto known as DEEPAK KUMAR S/o SUBODH THAKUR, residing at Ekparha, Tariyama, Ward No.-09, Simri Bakhtiyarpur, Bakhtiyarpur, Saharsa, Bihar-852127, have changed my name and shall hereafter be known as AMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR
[Signature (in existing old name)]

I, MOHINDER KUMAR S/o LAXMAN DASS, residing at 12, Chander Puri, Machhonda (105), Ambala, Kuldeep Nagar, Haryana-133004, have changed the name of my minor son PIYUSH, aged 17 years and he shall hereafter be known as PIYUSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER KUMAR
[Signature of Guardian]

I hitherto known as RAJINDER KAUR W/o VIJAY KUMAR, R/o H.No. 540/1, New Santokhpura, Jalandhar, Punjab - 144004, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER KAUR
[Signature (in existing old name)]

I hitherto known as RAMESH KUMAR son of Shri RAMRATAN YADAV, R/o at Vill.-Andhrachauki, Gorakhari, Bikram Patna, Bihar-801104, have changed my name and shall hereafter be known as RANJIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR
[Signature (in existing old name)]

I hitherto known as BHARTI SHRI HARPALANI D/o ASHARAMJI HARPALANI, R/o A/502, Shri Hari Residency, Motera, Ahmedabad City, Gujarat-380005, have changed my name and shall hereafter be known as BHARTISHRI LAKSHMI HARPALANI.

It is certified that I have complied with other legal requirements in this connection.

BHARTI SHRI HARPALANI
[Signature (in existing old name)]

I hitherto known as MANISHA PURI W/o SANJEEV KUMARI, R/o 195, Oakwood Lane, Palm Grove, Heir, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as MANISHA SETHI.

It is certified that I have complied with other legal requirements in this connection.

MANISHA PURI
[Signature (in existing old name)]

I, RAVINDER KUMAR S/o WAZIR SINGH, R/o Ground Floor, C-98, Sector 35, Suncity, Rohtak, Haryana-124001, have changed the name of my minor daughter KHUSHI aged about 16 years and she shall hereafter be known as KHUSHI DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KUMAR
[Signature of Guardian]

I hitherto known as HARBHAJAN SINGH S/o CHAND SINGH, R/o VPO. Lakha, Tehsil Jagraon, District Ludhiana 142031 Punjab, have changed my name and shall hereafter be known as BHAJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARBHAJAN SINGH
[Signature (in existing old name)]

I hitherto known as RIDHIMA TAPIA D/o LALIT MOHAN TAPIA, W/o AAKASH RANA, R/o C-27A, New Ashok Nagar, Vasundhara Enclave, Delhi-110096, have changed my name and shall hereafter be known as RIDHIMA TAPIA RANA.

It is certified that I have complied with other legal requirements in this connection.

RIDHIMA TAPIA
[Signature (in existing old name)]

I hitherto known as BALWINDER KAUR W/o RANJHA RAM, R/o H.No. 103, Wadda Saipur, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as KAUR BALWINDER.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR
[Signature (in existing old name)]

I hitherto known as MOHINDERPAL KAUR BRAR D/o BALDEV SINGH, W/o SUKHPAL SINGH, R/o VPO. Mahuana, Tehsil Malout, Distt. Sri Muktsar Sahib, Punjab, India, Pin-152114, have changed my name and shall hereafter be known as MOHINDERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

MOHINDERPAL KAUR BRAR
[Signature (in existing old name)]

I hitherto known as KANWAR PREET SINGH SACHDEVA S/o HARPREET SINGH SACHDEVA, R/o H.No. 1060 Urban Estate Phase-1, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as KANWAR PREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

KANWAR PREET SINGH SACHDEVA
[Signature (in existing old name)]

I hitherto known as HARJINDER SINGH S/o TARA SINGH, R/o Vill Bagota, PO. Athola, Distt Jalandhar 144002 Punjab, India, have changed my name and shall hereafter be known as JOGINDER SINGH ATHWAL.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER SINGH
[Signature (in existing old name)]

I hitherto known as SWARN SINGH GURU S/o MAJOR SINGH, R/o Village Rasulpur Malla District Ludhiana, Punjab Pin Code 142035, have changed my name and shall hereafter be known as SWARN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SWARN SINGH GURU
[Signature (in existing old name)]

I, THOUNAOJAM KRISHNAKUMAR SINGH son of THOUNAOJAM THOUBA SINGH, residing at Wangoi Longjam Leikai, Mayai Lambi Road, PO & PS - Wangoi, Tehsil - Wangoi, District - Imphal West II (Manipur) - 795009, have changed the name of my minor daughter ROSHNI THOUNAOJAM aged 8 years and she shall hereafter be known as YAIPHABI THOUNAOJAM.

It is certified that I have complied with other legal requirements in this connection.

THOUNAOJAM KRISHNAKUMAR SINGH
[Signature of Guardian]

I hitherto known as BHAVYA D/o RAM CHAND KHURAL, R/o Flat No. 168, Second Floor, Wave Estate, Sector-85, S.A.S. Nagar Mohali, Punjab-160062, have changed my name and shall hereafter be known as BHAVYA DHIMAN.

It is certified that I have complied with other legal requirements in this connection.

BHAVYA
[Signature (in existing old name)]

I hitherto known as MANORANJAN PATEL S/o BHAIYAJI BHAGAT SINGH PATEL, R/o Makan N 73 Ward No 9 Post. Bhatgaon Teh. Sohagpur, Pala Khedi, Hoshangabad, Madhya Pradesh - 461771, have changed my name and shall hereafter be known as VIJAY PATEL.

It is certified that I have complied with other legal requirements in this connection.

MANORANJAN PATEL
[Signature (in existing old name)]

I hitherto known as CHEENU RANI D/o CHATTAR SINGH, R/o House No. 142/B, Harinder Nagar, Near Ananat Public School, Tripuri Town, Patiala, Punjab-147001, have changed my name and shall hereafter be known as HARSHA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

CHEENU RANI
[Signature (in existing old name)]

I hitherto known as AYSHAH W/o SYED KAMRAN, residing at 36, 1st Floor, 2nd Main, Masque Road, Kausar Nagar, RT Nagar Post, Bengaluru, Karnataka, 560032, Bengaluru Urban, India, have changed my name and shall hereafter be known as AYSHAH FATHIMA.

It is certified that I have complied with other legal requirements in this connection.

AYSHAH
[Signature (in existing old name)]

I hitherto known as HAZELLE MAXINE RAPSANG daughter of (Late) LAMBERT D. BLAH, employed as Senior Accountant in the Office of the Pr. Accountant General(A&E), Meghalaya, residing at Mawlai Nonglum Block-B (Sub-Station), Shillong, Meghalaya 793017, have changed my name and shall hereafter be known as HAZEL MAXINE RAPSANG.

It is certified that I have complied with other legal requirements in this connection.

HAZELLE MAXINE RAPSANG
[Signature (in existing old name)]

I hitherto known as Smt. KUMUDINI wife of R.S HARIACHAR, resident of #1389 Renukacharya Temple Road K.R Mohalla, Mysuru, have changed my name and shall hereafter be known as Smt. BHARGAVI.

It is certified that I have complied with other legal requirements in this connection.

Smt. KUMUDINI
[Signature (in existing old name)]

I, NARINDER PAL SINGH S/o BALDEV RAJ R/o Ward No. 2, VPO. Begowal, Teh. Bholath, Kapurthala, Punjab-144621, have changed the name of my minor daughter PRINCEE aged 15 years and she shall hereafter be known as PRINCEE KATLA.

It is certified that I have complied with other legal requirements in this connection.

NARINDER PAL SINGH
[Signature of Guardian]

I hitherto known POONAM VISHNU MORE D/o VISHNU DULICHAND MORE, W/o SUSHIL MANOHAR PAKHARE, R/o C-171, Ajmal Bagh, Noor Nagar, Okhla Village, New Delhi, Delhi-110025, have changed my name and shall hereafter be known as POONAM SUSHIL PAKHARE.

It is certified that I have complied with other legal requirements in this connection.

POONAM VISHNU MORE
[Signature (in existing old name)]

I hitherto known as RICHA alias RICHA CHANDRA W/o ANKIT CHANDRA, D/o RAJANI KANT SRIVASTAVA, at Flat J-340, Brigade Lakefront, Seetharampalya Hoodi Road, Near SAP Lab, Whitefield Bengaluru, Karnataka, 560048, India, have changed my name and shall hereafter be known as RICHA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

RICHA alias RICHA CHANDRA
[Signature (in existing old name)]

I hitherto known as RAMANDEEP KAUR SIDHU W/o PARMINDER SINGH, R/o Near Primary School, Malke, Post office Malke, Distt Moga, Punjab, 151207, have changed my name and shall hereafter be known as RAMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAMANDEEP KAUR SIDHU
[Signature (in existing old name)]

I, LOKESH KUMAR son of MAHADEV MEENA, employed as Additional Divisional Railway Manager in the Indian Railway, residing at 57, Railway officers Colony, Opposite-Orient club, Near Gujarat College, Ellis bridge, Ahmedabad (Gujarat)-380006, have changed the name of my minor son ESHAN aged 10 Yrs and he shall hereafter be known as ESHAN MEENA.

It is certified that I have complied with other legal requirements in this connection.

LOKESH KUMAR
[Signature of Guardian]

I hitherto known as RAJINDER KAUR W/o KULWANT SINGH R/o Vill. Khanpur, PO. Mudowal, Distt. Kapurthala, Punjab-144802, have changed my name and shall hereafter be known as SUKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER KAUR
[Signature (in existing old name)]

I hitherto known as MEENA JASWAL W/o NARINDER SINGH, R/o Raika Patti, Ward No.-08, Balachaur, Shaheed Bhagat Singh Nagar, Punjab-144521, have changed my name and shall hereafter be known as MEENA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MEENA JASWAL
[Signature (in existing old name)]

I hitherto known as POONAM HARYANI alias POOJA BALWANI daughter of GOVIND HARYANI wife of VISHAL BALWANI, residing at 47, Near Bombay Hospital, Shanti Niketan Colony, Indore, Madhya Pradesh-452010, have changed my name and shall hereafter be known as POOJA BALWANI.

It is certified that I have complied with other legal requirements in this connection.

POONAM HARYANI alias POOJA BALWANI
[Signature (in existing old name)]

I hitherto known as VANSHIKA daughter of PARMANAND MEENA, residing at C/223, Sector 3, Chitrakoot, Jaipur, Rajasthan-302021, have changed my name and shall hereafter be known as VANSHIKA BAGRI.

It is certified that I have complied with other legal requirements in this connection.

VANSHIKA
[Signature (in existing old name)]

I hitherto known as ROVAN son of JOHN ASTIFEN, residing at Vill. Badhiya, PO Terkiana, Dasuya, Distt. Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as ROVAN JOHN.

It is certified that I have complied with other legal requirements in this connection.

ROVAN
[Signature (in existing old name)]

I hitherto known as BIBI RAZINA wife of SHAMSHAD ALI, residence of VPO Khadial, Teh. Sunam, Distt. Sangrur, Punjab-148028, have changed my name and shall hereafter be known as RAJINA BEGAM.

It is certified that I have complied with other legal requirements in this connection.

BIBI RAZINA
[Thumb Impression]

I, S GANESH KUMAR son of SANKARANARAYANAN, residing at AF-1, Best Nest Bharathi, Behind KCT Mahal Kanakammal Colony, 2nd Street Nanganallur, Alandur Kancheepuram, Tamil Nadu-600061, have changed the name of my minor son SANJAY SHREYAS aged 14 years and he shall hereafter be known as G. SANJAY SHREYAS.

It is certified that I have complied with other legal requirements in this connection.

S GANESH KUMAR
[Signature of Guardian]

I, ASHOK KUMAR PAL S/o CHHOTE LAL PAL, R/o K-812, Jalvayu Towers, Sector 56, Gurgaon Sector 56, Gurgaon, Haryana-122011, have changed the name of my minor daughter HEMA RANI aged about 6 years and she shall hereafter be known as TWINKLE PAL.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR PAL
[Signature of Guardian]

I, SHUVANKAR CHAKRABORTY son of S B CHAKRABORTY, R/o Flat No. 9235, Tower 9, Prestige Lakeside Habitat, Varthur, Bangalore, Karnataka-560087, have changed the name of my minor daughter SUTAPA MAJUMDAR aged 15 years and she shall hereafter be known as SUTAPA CHAKRABORTY.

It is certified that I have complied with other legal requirements in this connection.

SHUVANKAR CHAKRABORTY
[Signature of Guardian]

I hitherto known as ASHOK KAMRA S/o JAGDISH LAL, R/o Ward No. 6, Bariwala, Distt Sri Muktsar Sahib, Punjab-152025, have changed my name and shall hereafter be known as ASHOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KAMRA
[Signature (in existing old name)]

I hitherto known as HARDAYAL SINGH GILL son of NAIB SINGH, residing at Longo Patti, VPO Bari Hari urf Harike Kalan, Distt. Sri Muktsar Sahib, Punjab-152025, have changed my name and shall hereafter be known as HARDAYAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDAYAL SINGH GILL
[Signature (in existing old name)]

I hitherto known as VIRENDER KUMAR DEVGUN S/o JAGTAR SINGH, R/o Mahal Patti, VPO Uppali, Barnala Pin Code-148105, have changed my name and shall hereafter be known as VIRENDER KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER KUMAR DEVGUN
[Signature (in existing old name)]

I, CHITTI SANTHOSHI KUMARI W/o V NARENDRA, R/o MIG-481, APHB Colony, Near ZP, Srikakulam Town, Srikakulam Mandalam, Srikakulam District, Andhra Pradesh-532001, have changed name of my minor daughter V JANANI SREE aged about 3 months and she shall hereafter be known as V VEGANASREE.

It is certified that I have complied with other legal requirements in this connection.

CHITTI SANTHOSHI KUMARI
[Signature of Guardian]

I hitherto known as YALAGALA MOULALI S/o KONDALU, residing at 4-33, Thana Bazar Dondapad, Mellacheruvu Donda Padu, Nalgonda Dondapadu, Telangana-508246, have changed my name and shall hereafter be known as YALAGALA VIKRAM.

It is certified that I have complied with other legal requirements in this connection.

YALAGALA MOULALI
[Signature (in existing old name)]

I hitherto known as ANNU TALI D/o RAMKISHOR TALI W/o RAJESH KUMAR SAHU, R/o E-406, Vaishali Nagar Jaipur, Rajasthan-302021, have changed my name and shall hereafter be known as ANNU SAHU.

It is certified that I have complied with other legal requirements in this connection.

ANNU TALI
[Signature (in existing old name)]

I hitherto known as PALO wife of Shri DIDAR CHAND, residing at VPO Simbli, Distt. Hoshiarpur, Punjab-144532, have changed my name and shall hereafter be known as RASHPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

PALO
[Signature (in existing old name)]

I hitherto known as SURINDER KAUR D/o BAKSHI RAM and W/o JASWANT RAI, R/o Amrik Nagri Bhullarai, Tehsil Phagwara, Distt. Kapurthala-144401, Punjab, India, have changed my name and shall hereafter be known as KAUR SURINDER.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KAUR
[Signature (in existing old name)]

I hitherto known as BANDIKARI JAGADEESH son of BANDIKARI SUBBAIAH, R/o H.No. 4-83, Avuladoddi (Village), Bhogolu (Post), Dhona (Mandal), Nandyal (District), Andhra Pradesh, India, Pin-518222, have changed my name and shall hereafter be known as BANDIKARI JAGADEESH REDDY.

It is certified that I have complied with other legal requirements in this connection.

BANDIKARI JAGADEESH
[Signature (in existing old name)]

I hitherto known as MANJEET alias MANJEET KUMAR S/o ATTAR SINGH, R/o VPO Berla, Charkhi Dadri, Haryana-127312, have changed my name and shall hereafter be known as MANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJEET alias MANJEET KUMAR
[Signature (in existing old name)]

I, RAGHAVENDRA PURNACHAR S/o PURNACHAR GOWDGERE (Late), residing at, Flat 401, KC Apartments, 2nd Main, 3rd Cross, JP Nagar III Phase, Bengaluru, Karnataka-560078, India, have changed the name of my minor son NEELMADHAVA aged 3 years 10 months and he shall be hereafter known as NEELMADHAVA R VEDANTHI.

It is certified that I have complied with other legal requirements in this connection.

RAGHAVENDRA PURNACHAR
[Signature of Guardian]

I hitherto known as MINKEY SINGLA W/o SANJEEV KUMAR, residing at H.No. 69, Ward No.1, Mundi Kharar, Tehsil Kharar, District S.A.S Nagar, Mohali, Punjab-140301, India, have changed my name and shall hereafter be known as SAVITA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MINKEY SINGLA
[Signature (in existing old name)]

I hitherto known as ROZA HASSAN D/o GHULAM HASSAN, R/o Gul Badan (Watal Pora), Tangmarg, Baramula, Jammu and Kashmir-193402, have changed my name and shall hereafter be known as ZIYA JAN.

It is certified that I have complied with other legal requirements in this connection.

ROZA HASSAN
[Signature (in existing old name)]

I hitherto known as VIVEK S/o MANBIR, R/o H.No.-87, Near Lady Florence Public School, Begumpur Khatola (101), Gurgaon, Haryana-122004, have changed my name and shall hereafter be known as VIVEK GAIRATHI.

It is certified that I have complied with other legal requirements in this connection.

VIVEK
[Signature (in existing old name)]

I hitherto known as RAJ KUMARI W/o HARI SHANKAR CHAURASIYA, residing at Kurauni, Banthara, Kuroni, Lucknow, Banthra, Uttar Pradesh-227101, have changed my name and shall hereafter be known as RAM KUMARI CHAURASIYA.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMARI
[Signature (in existing old name)]

I hitherto known as MOHAMMED BASHA S/o CHAMAN SAB, R/o F5, Madhura Suraksha Apartment, 12th Main road, 5th phase, J P Nagar, Bengaluru-560078, Karnataka, have changed my name and shall hereafter be known as ISHAAN ZAID AHMED.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED BASHA
[Signature (in existing old name)]

I hitherto known as NUPUR KABRA D/o OM PRAKASH KABRA, residing at 126-A, Paota B-2 Road Jodhpur, Rajasthan-342006, have changed my name and shall hereafter be known as NUPUR RADHESHYAM KARNANI.

It is certified that I have complied with other legal requirements in this connection.

NUPUR KABRA
[Signature (in existing old name)]

I hitherto known as DEEPAK S/o SANDEEP KUMAR, residing at Patti Karalan, Village Jamsher Khas, Jalandhar, Punjab-144020, have changed my name and shall hereafter be known as DEEPAK SAUL.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK
[Signature (in existing old name)]

I hitherto known as NIDHI W/o ROHIT MARWAHA, R/o H.No. 330, Guru Amar Dass Nagar, Jalandhar, Punjab-144008, have changed my name and shall hereafter be known as NIDHI MARWAHA.

It is certified that I have complied with other legal requirements in this connection.

NIDHI
[Signature (in existing old name)]

I hitherto known as SATWANT SINGH S/o KARAM SINGH, R/o H. No. 36/D, Aman Nagar, Kamal Park, Jalandhar, Punjab-144004, have changed my name and shall hereafter be known as JASWANT SINGH MULTANI.

It is certified that I have complied with other legal requirements in this connection.

SATWANT SINGH
[Signature (in existing old name)]

I hitherto known as PRIYA GHOSH W/o RAJESHWAR BASAK, R/o 0034, Have More Sweets, Dinapur-cum-Khagaul, Patna, Bihar-801105, have changed my name and shall hereafter be known as RAJ PRIYA BASAK.

It is certified that I have complied with other legal requirements in this connection.

PRIYA GHOSH
[Signature (in existing old name)]

I hitherto known as CHANDERBHAN SINGH son of Shri DALIP SINGH, Resident of H.No. 4A, Muhalla New Colony, Kamal Vihar, Ward No. 29, 15 Jalandhar-1, Jalandhar City, Punjab-144001, have changed my name and shall hereafter be known as CHANDER BHAN.

It is certified that I have complied with other legal requirements in this connection.

CHANDERBHAN SINGH
[Signature (in existing old name)]

I hitherto known as MANISH KUMAR REGAR S/o RAMESHWAR PRASAD, residing at Sanpla Ajmer, Rajasthan-305404, have changed my name and shall hereafter be known as MANISH KANSOTIYA.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR REGAR
[Signature (in existing old name)]

I hitherto known as ROHIT S/o MANGAL DASS, R/o H.No. 429, Bhargo Nagar, Jalandhar Punjab-144003, have changed my name and shall hereafter be known as ROHIT BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

ROHIT
[Signature (in existing old name)]

I hitherto have known as GOLU KUMAR son of RAM PUKAR, residing at Village-Sihuli Khaira, P.O.-Khaira, P.S.-Rafiganj, District Aurangabad, Bihar-824125, have changed my name and shall hereafter be known as ARUN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GOLU KUMAR
[Signature (in existing old name)]

I, MANEPALLI SRINIVAS S/o VEERA RAJU, R/o D. No. 13-49-157, Manguvarithota, Srikakulam Town and Mandal, Srikakulam District, Andhra Pradesh-532001, have changed the name of my minor son MANEPALLI NISANTH, aged 14 years and he shall hereafter be known as MANEPALLI NEERAJ.

It is certified that I have complied with other legal requirements in this connection.

MANEPALLI SRINIVAS
[Signature of Guardian]

I hitherto known as GARIMA W/o AKASH D/o RAJINDER PRASAD, residing at Mahso, Thana Lalganj, V.T.C.: Amchani, P.O.: Mahson, Sub District: Basti, District: Basti, State: Uttar Pradesh, Pin Code-272124, have changed my name and shall hereafter be known as SHEELA DEVI.

It is certified that I have complied with other legal requirements in this connection.

GARIMA
[Signature (in existing old name)]

I, hitherto known as JEEDIMEDLA LAXMAREDDY alias JEEDIMATLA LAXMAIAH S/o J NARSI REDDY, R/o H. No-2-19, Midhivada Kattu, Near Hanuman Temple, Goparaju Pally Jangoan Mandal, VTC; Bachannapet, District; Warangal State; Telangana, Pin Code-506221, have changed my name and shall hereafter be known as JEEDIMEDLA LAXMAREDDY.

It is certified that I have complied with other legal requirements in this connection.

JEEDIMEDLA LAXMAREDDY
alias JEEDIMATLA LAXMAIAH
[Signature (in existing old name)]

I, RAMANAND KUMAR CHOUDHARY S/o SHIV SHANKAR CHOUDHARY, R/o Khasra No-42/17/3, Near Bank of Baroda, Badli, North West Delhi-110042, have changed the name of my minor son DEYANAND KUMAR aged 8 years and he shall hereafter be known as PUSHPAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMANAND KUMAR CHOUDHARY
[Signature of Guardian]

I hitherto known as VANDNA ARORA W/o TARUN TANDON, R/o H-1/1B, Near ICICI Bank, Model Town-3, Dr. Mukherjee Nagar, Delhi-110009, have changed my name and shall hereafter be known as VANDNA TANDON.

It is certified that I have complied with other legal requirements in this connection.

VANDNA ARORA
[Signature (in existing old name)]

I hitherto known as BALOO SINGH S/o MAN SINGH, R/o Goan Shahpur Thatoi, Post Jatwar Iglas, Beswan, Aligarh, Uttar Pradesh-202145, have changed my name and shall hereafter be known as BALKISHAN.

It is certified that I have complied with other legal requirements in this connection.

BALOO SINGH
[Thumb Impression]

I hitherto known as AMANDEEP KAUR W/o HARJEET SINGH, R/o VPO Mahla Kalan, Tehsil Baghapurana, District Moga, Punjab-142038, have changed my name and shall hereafter be known as MANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP KAUR
[Signature (in existing old name)]

I, SANJAY KUMAR son of HIRA LAL BHARTI, resident of House No. 269, Ashiana Nagar, Near N.T.P.C. Apartment Phase-1, Jagat Viticka, Phulwari, Patna, Bihar-800025, have change the name of my minor daughter SAACHI aged about 8 years and she shall hereafter be known as SARVPRIYA BHARTI.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR
[Signature of Guardian]

I hitherto known as V.K. TYAGI S/o SHRI NIWAS TYAGI, R/o BL-115 L Block, Hari Nagar, Mayapuri, South West, Delhi-110064, have changed my name and shall hereafter be known as VINOD KUMAR TYAGI.

It is certified that I have complied with other legal requirements in this connection.

V.K. TYAGI
[Signature (in existing old name)]

I, GANGU SOMESWARA RAO S/o GANESH, R/o D.No: 4-1-1, Kotha Peta, Near Collector Office, Srikakulam Town & Mandal, Srikakulam District, Andhra Pradesh-532001, have changed the name of my minor son GANGU ANEESHWAR, aged 9 months and he shall hereafter be known as GANGU DILLESWAR.

It is certified that I have complied with other legal requirements in this connection.

GANGU SOMESWARA RAO
[Signature of Guardian]

I, DEEPAK KUMAR son of VINDESHWAR PRASAD SINGH, residing at Akhatwara, Bhataura, Samastipur, Bihar-848117, have changed the name of my minor son SATYAM KUMAR SINGH, aged 14 years and he shall hereafter be known as AMRIT RAJ.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR
[Signature of Guardian]

I, DHAMUNJAYA PALLI S/o MOHAN RAO PALLI, R/o D.No. 12-5-142/2, Anjaiah Nagar, Moosapet, Balangar, K.V. Rangareddy District, Telangana-50018, have changed the name of my minor son PALLI JASWANTH, aged 5 years and he shall hereafter be known as PALLI JASWANTH NAIDU.

It is certified that I have complied with other legal requirements in this connection.

DHAMUNJAYA PALLI
[Signature of Guardian]

I hitherto known as BALJINDER KAUR wife of MAJOR SINGH, residing at Vill. Balbawa, Distt. Amritsar-143606, Punjab, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER KAUR
[Signature (in existing old name)]

I hitherto known as HARPREET KAUR W/o JAGSEER SINGH, residing at Village Meemsa, P.O. Meemsa, Tehsil Dhuri, District Sangrur, Punjab-148024, India, have changed my name and shall hereafter be known as JASPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KAUR
[Signature (in existing old name)]

I hitherto known as SAKSHI ARORA daughter of VED PARKASH and wife of NISHANT TANEJA, resident of 10A/30, First Floor, East Patel Nagar, New Delhi-110008, India, have changed my name and shall hereafter be known as SAKSHI TANEJA.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI ARORA
[Signature (in existing old name)]

I, SWAPNIL SAGAR, son of MITHILESH KUMAR SINHA, resident of South Ashok Nagar, Road No.-8 A, Near Ramdeo Mandir, Kankarbagh, Sampatchak, Patna, Bihar-800020, have change the name of my minor son SAMARTH aged about 12 years and he shall hereafter be known as SAMARTH SINHA.

It is certified that I have complied with other legal requirements in this connection.

SWAPNIL SAGAR
[Signature of Guardian]

I hitherto known as MUNNA KUMAR son of BIJENDRA SINGH, residing at Lalbari, Belouri, P.O.-Belori, District-Purnia, Bihar-854326, have changed my name and shall hereafter be known as NIKKY SINGH.

It is certified that I have complied with other legal requirements in this connection.

MUNNA KUMAR
[Signature (in existing old name)]

I, MANJIT W/o RANJIT SINGH, R/o Haripur, Jalandhar, Punjab-144102, have changed the name of my minor son SAHIBPREET, aged 9 years and he shall hereafter be known as SAHIBPREET SINGH DHANDA.

It is certified that I have complied with other legal requirements in this connection.

MANJIT
[Signature of Guardian]

I hitherto known as SHALU SHAILLY W/o Sh. BHUPESH THAPLIYAL, R/o 63P Ext. Block, Mohan Garden, Uttam Nagar, D.K Mohan Garden, West Delhi, New Delhi-110059, have changed my name and shall hereafter be known as SHALU THAPLIYAL.

It is certified that I have complied with other legal requirements in this connection.

SHALU SHAILLY
[Signature (in existing old name)]

I, PALAKULA BHASKAR RAMA KUMAR, S/o Lt. SRI PALAKULA RAMARAO, R/o D.No: 18-84-4, Kothasalipeta, Near Vizag Central, Visakhapatnam Urban, Visakhapatnam District, Andhra Pradesh-530002, have changed the name of my minor daughter PALAKULA SHAANVI, aged 5 years and she shall hereafter be known as ARHA PALAKULA.

It is certified that I have complied with other legal requirements in this connection.

PALAKULA BHASKAR RAMA KUMAR
[Signature of Guardian]

I hitherto known as GURBAKHASH SINGH S/o BALDEV SINGH, R/o V.P.O. Lopoke, Tehsil Ajnala, Distt Amritsar, Punjab, have changed my name and shall hereafter be known as GURBAX SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURBAKHASH SINGH
[Signature (in existing old name)]

I hitherto known as SIMARJEET KAUR W/o RANJODH SINGH, R/o Jagraon Passa, Akhara Jagraon, Distt-Ludhiana, Punjab-142026, have changed my name and shall hereafter be known as SHIMLA KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMARJEET KAUR
[Signature (in existing old name)]

I hitherto known as VISHAL AHMAD alias MOHD GULZAR son of MOHD YAQUB, residing at C-31/1, Gali No. 2, Main Road, Shastri Park, East Delhi, Delhi-110053, have changed my name and shall hereafter be known as MOHD GULZAR. I have changed my name only, not my religion.

It is certified that I have complied with other legal requirements in this connection.

VISHAL AHMAD alias MOHD GULZAR
[Signature (in existing old name)]

I hitherto known as RISHABH son of SIYA SHARAN, residing at Maheshwari Sadan, R.K. Puram, Saguna Khaugaul Road, Danapur, Dinapur-Cum-Khagaul, Patna, Bihar 801503, have changed my name and shall hereafter be known as RISHABH SHARAN.

It is certified that I have complied with other legal requirements in this connection.

RISHABH
[Signature (in existing old name)]

I hitherto known as RANJEET KAUR alias RANJIT KAUR D/o DARSHAN LAL W/o SULAKHAN BAINS, R/o Vill. Khokhar The-Chamkaur Sahib Rupnagar Punjab-140111, have changed my name and shall hereafter be known as SANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANJEET KAUR alias RANJIT KAUR
[Signature (in existing old name)]

I, MANJIT W/o RANJIT SINGH, R/o Haripur, Jalandhar, Punjab-144102, have changed the name of my minor son SAMARPREET, aged 11 years and he shall hereafter be known as SAMARPREET SINGH DHANDA.

It is certified that I have complied with other legal requirements in this connection.

MANJIT
[Signature of Guardian]

I hitherto known as TARA MADHUKAR alias RACHNA MADHUKAR W/o MANI MADHUKAR, R/o Flat No-14,9 Pusa Road, Delhi-110005, have changed my name and shall hereafter be known as RACHNA MADHUKAR.

It is certified that I have complied with other legal requirements in this connection.

TARA MADHUKAR alias RACHNA MADHUKAR
[Signature (in existing old name)]

I hitherto known as RAJA JEE alias RAJESH KUMAR son of BANGALI PRASAD SINGH, residing at Village Khaira, Post Khaira, Thana Haveli Kharagpur, Munger, Bihar-811213, have changed my name and shall hereafter be known as RAJA JEE.

It is certified that I have complied with other legal requirements in this connection.

RAJA JEE alias RAJESH KUMAR
[Signature (in existing old name)]

I hitherto known as RAMAWATAR KUMAWAT S/o RAJU KUMAWAT R/o 158, Bas Ka Tiba, Niwana, Jaipur, Rajasthan-303804, have changed my name and shall hereafter be known as RAM RAJU KUMAWAT.

It is certified that I have complied with other legal requirements in this connection.

RAMAWATAR KUMAWAT
[Signature (in existing old name)]

I hitherto known as SAMIKSHA VASHISHT D/o TARUN VASHISHT, residing at House Number-17, Roshan Mandi, Najafgarh, PO Najafgarh, Distt. South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as SAMIKSHA.

It is certified that I have complied with other legal requirements in this connection.

SAMIKSHA VASHISHT
[Signature (in existing old name)]

I hitherto known as RAKSHIT GOYAL S/o ASHOK KUMAR, R/o H. No. 31, Laksar Road, Jama Masjid, Padartha Urf Dhanpura, Haridwar, Uttarakhand-249404, have changed my name and shall hereafter be known as RAKSHIT.

It is certified that I have complied with other legal requirements in this connection.

RAKSHIT GOYAL
[Signature (in existing old name)]

I, ANIL KUMAR S/o MUNNI LAL, R/o Chorabana Post Amiliya Kala, Amilia Kala, Allahabad, Amila Kalan, Uttar Pradesh-212303, have changed the name of my minor son SUNIL KUMAR PRAJAPATI, aged 15 years and he shall hereafter be known as DIVYANSH.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR
[Signature of Guardian]

I hitherto known as AKSHAYDEEP S/o RAM NIWAS RANGA, R/o FCA-646, Block-C, S.G.M. Nagar, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as AKSHAYDEEP ARYA.

It is certified that I have complied with other legal requirements in this connection.

AKSHAYDEEP
[Signature (in existing old name)]

I hitherto known as NIDHI GUPTA W/o DINESH PORWAL, R/o RZK-144, Nihal Vihar, Nangloi Jat, New Delhi-110041, have changed my name and shall hereafter be known as NIKHI PORWAL.

It is certified that I have complied with other legal requirements in this connection.

NIDHI GUPTA
[Signature (in existing old name)]

I, ANIL TOKAS S/o OM PRAKASH TOKAS, R/o 130 A, S/F Near Water Tank Gurudwara, Munirka Village, PO J.N.U. Distt. South West Delhi-110067, have changed the name of my minor son NIKET aged 15 years and he shall hereafter be known as NIKETT.

It is certified that I have complied with other legal requirements in this connection.

ANIL TOKAS
[Signature of Guardian]

I hitherto known as KRISHAN RAJENDRA KUMAR SINGH S/o RAJENDRA SINGH, R/o Kotwalipur, Daniyalpur, Azamgarh, Uttar Pradesh-223221, have changed my name and shall hereafter be known as KRISHAN KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN RAJENDRA KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as VIJAY BAGHEL S/o RAMOTAR, permanently residing at Village Niwari, Post Kharika, Bhind, Madhya Pradesh-477111, Presently residing at C-98 Pratap Nagar, Saboli Mandoli Ext., Delhi-110093, have changed my name and shall hereafter be known as VIJAY.

It is certified that I have complied with other legal requirements in this connection.

VIJAY BAGHEL
[Signature (in existing old name)]

I, DEV KHARBANDA S/o PARVEEN KUMAR KHARBANDA, R/o E-302, First Floor, Tagore Garden Extension, West Delhi, Delhi-110027, have changed the name of my minor son YUVRAJ KHARBANDA aged 15 years and he shall hereafter be known as YUUVRAJ KHARBANDA.

It is certified that I have complied with other legal requirements in this connection.

DEV KHARBANDA
[Signature of Guardian]

I hitherto known SANDEEP GARG alias SANDEEP KUMAR GARG S/o VED PARKASH, R/o House No.-97/98, Street No-05, Ferozepur Cantt, Punjab-152001, have changed my name and shall hereafter be known as SANDEEP GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP GARG alias SANDEEP KUMAR GARG
[Signature (in existing old name)]

I hitherto known as HAPPY S/o Sukhwant, H.No 18, Village pholriwal, Pholriwala, PO Garha, Distt. Jalandhar, Punjab-144022, have changed my name and shall hereafter be known as SINGH HAPPY.

It is certified that I have complied with other legal requirements in this connection.

HAPPY
[Signature (in existing old name)]

I, DINESH NEGI S/o PADAM SINGH NEGI, residing at 40, Block-F, Pkt-1, Sector-16, Rohini, Delhi-110089, have changed the name of my minor son SHIVAN NEGI age 7 years and he shall hereafter be known as SHIVAAY NEGI.

It is certified that I have complied with other legal requirements in this connection.

DINESH NEGI
[Signature of Guardian]

I hitherto known as SATVINDER KAUR D/o SATNAM SINGH W/o GURPREET SINGH, R/o Smadhi Road, Mohalla Jattan Wala, Zira, Distt. Ferozepur, Punjab, India (142047), have changed my name and shall hereafter be known as SIMRANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SATVINDER KAUR
[Signature (in existing old name)]

I hitherto known as KULDEEP S/o MANGURAM, Permanent Address-Jainpur, Zainpur (17), Jainpur, Sonipat, Haryana-131027, Present Address-808, 8th Floor, Best Sky Tower, Netaji Subhash Palace, Pitampura, Delhi-110034, have changed my name and shall hereafter be known as KULDEEP TYAGI.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP
[Signature (in existing old name)]

I hitherto known as GURMEET KAUR MAKAN alias GURMEET KAUR D/o JAGDISH SINGH KHOLI W/o GURJEET SINGH, R/o 25, Eklavya Vihar, Near D C Chowk, Sector-13, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as GURMEET KAUR MAKAN.

It is certified that I have complied with other legal requirements in this connection.

GURMEET KAUR MAKAN alias GURMEET KAUR
[Signature (in existing old name)]

I hitherto known as JASKARAN son of HARNAM SINGH, residing at H.No. 266, Guru Amar Dass Nagar Bye Pass, G. T Road, Jalandhar-144008, Punjab, India, have changed my name and shall hereafter be known as JASKARAN MAHAY.

It is certified that I have complied with other legal requirements in this connection.

JASKARAN
[Signature (in existing old name)]

I, SATINDER SINGH S/o MOHINDER SINGH residing at WZ 103/A, Dasghara Village, I.A.R.I., Delhi-110012, have changed the name of my minor son GOURISH MUNDARIYA aged 15 years and he shall thereafter be known as GOURISH.

It is certified that I have complied with other legal requirements in this connection.

SATINDER SINGH
[Signature of Guardian]

I hitherto known as ISTAK alias MD ISTIYAK S/o MD JASIM, R/o 68, A-block, J.J. Colony, Bawana, North West Delhi, Delhi-110039, have changed my name and shall hereafter be known as MD ISTIYAK.

It is certified that I have complied with other legal requirements in this connection.

ISTAK alias MD ISTIYAK
[Signature (in existing old name)]

I hitherto known as GURWINDER KAUR alias TIRATH KAUR ATWAL W/o KAMALJIT SINGH ATWAL, residing at Village Daulatpur, PO Raipur Pharala, Distt. Jalandhar, Punjab-144402, India, have changed my name and shall hereafter be known as GURWINDER KAUR ATWAL.

It is certified that I have complied with other legal requirements in this connection.

GURWINDER KAUR alias TIRATH KAUR ATWAL
[Signature (in existing old name)]

I hitherto known as S K HUSSEN MANDAL S/o SK ALAUDDIN MONDAL, R/o H.No. 1, O Extension, Vani Vihar, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as SEKH HUSSEN MONDAL.

It is certified that I have complied with other legal requirements in this connection.

S K HUSSEN MANDAL
[Signature (in existing old name)]

I hitherto known as SUKHWINDER SINGH SANDHER son of AVTAR SINGH, residing at VPO. Kotli Than Singh, Distt. Jalandhar, Punjab-144101, have changed my name and shall hereafter be known as SUKHVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER SINGH SANDHER
[Signature (in existing old name)]

I hitherto known as VED PAL SINGH S/o PARS RAM R/o 1/4649/46, New Modern, Gali No.-01, Mandoli Road, North East, Delhi-110093, have changed my name and shall hereafter be known as VED PAL.

It is certified that I have complied with other legal requirements in this connection.

VED PAL SINGH
[Signature (in existing old name)]

I hitherto known as SATWANT KAUR wife of BALJINDER SINGH, residing at VPO Chak Kalan, Tehsil Nakodar, Distt. Jalandhar, Punjab-144042, India, have changed my name and shall hereafter be known as SUKHWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SATWANT KAUR
[Signature (in existing old name)]

I hitherto known as JAGJIT SINGH SANDHU S/o KARAM SINGH, R/o VPO-Mana Singh Wala, Tehsil and District-Ferozepur, Punjab-142052, have changed my name and shall hereafter be known as JAGJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGJIT SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as JATINDER KAUR wife of PREETAM SINGH, residing at H.No. 7, Aman Nagar, Kapurthala, Punjab-144601, India, have changed my name and shall hereafter be known as JATINDER PAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

JATINDER KAUR
[Signature (in existing old name)]

I hitherto known as PARAMJEET SINGH SANDHU son of HARBANS SINGH, residing at Jalandhar Batala Road, VPO Chowk Mehta, Tehsil Baba Bakala, Distt. Amritsar-143114, Punjab, India, have changed my name and shall hereafter be known as PARAMJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as SANJEET S/o SATBIR, Permanent Address-Mahoti (89), Panipat, Mahoti, Haryana-1321021 Present Address-808, 8th Floor, Best Sky Tower, Netaji Subhash Palace, Pitampura, Delhi-110034, have changed my name and shall hereafter be known as SANJEET DESHWAL.

It is certified that I have complied with other legal requirements in this connection.

SANJEET
[Signature (in existing old name)]

I hitherto known as KEWAL SINGH SIDHU alias KEWAL SINGH S/o SUKHWINDER SINGH, R/o Shekhu Khera, Sirsa, Haryana-125102, have changed my name and shall hereafter be known as KEWAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KEWAL SINGH SIDHU alias KEWAL SINGH
[Signature (in existing old name)]

I, BUDH PRAKASH S/o Late SH. PHOOL SINGH, R/o F-74, Street No.-11, Laxmi Nagar, Delhi-110092, have changed the name of my minor son MILLIND, aged 14 years and he shall hereafter be known as MILLIND KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BUDH PRAKASH
[Signature of Guardian]

I hitherto known as LAJWANTI DEVI W/o HAWA SINGH, R/o 596, Ward No.-14, Fancy Colony, Pehowa, Kurukshetra, Haryana-136128, have changed my name and shall hereafter be known as RAJO DEVI.

It is certified that I have complied with other legal requirements in this connection.

LAJWANTI DEVI
[Signature (in existing old name)]

I hitherto known as SIMRAN D/o DHARMJEET SINGH, residing at Village Simbli, PO. Mehtiana, Distt. Hoshiarpur, Punjab-146001, India, have, changed my name and shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN
[Signature (in existing old name)]

I hitherto known as DANISH S/o ABID HUSSAIN, R/o H. No.-293, Street No.-5, Near Gosiya Masjid New Kardampuri Shahdara Dayalpur North East Delhi-110094, have changed my name and shall hereafter be known as MOHD DANISH.

It is certified that I have complied with other legal requirements in this connection.

DANISH
[Signature (in existing old name)]

I hitherto known as PALAK THAKARAR D/o CHANDRESH THAKARAR, R/o House No.-1/33, First Floor, Roop Nagar, Malka Ganj, Delhi-110007, have changed my name and shall hereafter be known as PUSHTY THAKARAR.

It is certified that I have complied with other legal requirements in this connection.

PALAK THAKARAR
[Signature (in existing old name)]

I hitherto known as RANJIT SINGH alias RANJEET SINGH RAWAT S/o RAI SINGH, employed as Multi Task Staff at Ministry of Information and Broadcasting New Delhi, R/o A-151-A, G/F, Type-2, Aram Bagh, Pahar Ganj, Central Delhi, New Delhi-110055, have changed my name and shall hereafter be known as RANJEET SINGH RAWAT.

It is certified that I have complied with other legal requirements in this connection.

RANJIT SINGH alias RANJEET SINGH RAWAT
[Signature (in existing old name)]

I hitherto known GAGANPREET KAUR DHILLON D/o MANJEET SINGH W/o KARAMDEEP SINGH KHOSA, R/o VPO-Rupana, Tehsil & District-Sri Muktsar Sahib, Punjab-152032, have changed my name and shall hereafter be known as GAGANPREET KAUR KHOSA.

It is certified that I have complied with other legal requirements in this connection.

GAGANPREET KAUR DHILLON
[Signature (in existing old name)]

I hitherto known as JYOTI BANGIA alias SAKSHI JAIN D/o ATAM PARKASH BANGIA W/o ROHIT JAIN, R/o House Number-1215 Huda, Sector-12, Panipat, Haryana-132103, have changed my name and shall hereafter be known as SAKSHI JAIN.

It is certified that I have complied with other legal requirements in this connection.

JYOTI BANGIA alias SAKSHI JAIN
[Signature (in existing old name)]

I hitherto known as RISHABH S/o KRISHAN BALLABH, R/o G-4, Old Desu Colony, Kilokeri, New Delhi-110014, have changed my name and shall hereafter be known as RISHABH BALLABH.

It is certified that I have complied with other legal requirements in this connection.

RISHABH
[Signature (in existing old name)]

I hitherto known MUKESH DEVI W/o DHEERAJ SINGH, R/o House No. 11, Block-J, Gali No-1, East Vinod Nagar, Delhi-110091, have changed my name and shall hereafter be known as MUKESH.

It is certified that I have complied with other legal requirements in this connection.

MUKESH DEVI
[Signature (in existing old name)]

I hitherto known as SHIFALI W/o AMAN BANSAL, R/o 446/1, Canada Basti C/o Bansal Paper Board Mill, Mahan Badhar, District-Sri Muktsar Sahib, Punjab-152032, have changed my name and shall hereafter be known as SHIFALI BANSAL.

It is certified that I have complied with other legal requirements in this connection.

SHIFALI
[Signature (in existing old name)]

I hitherto known as KUMARI PADMA D/o SHAILENDRA KUMAR SINGH, R/o Vishwanath Appartment, Devi Mandap Road, Hesal, Hehal, Ranchi Jharkhand-834005, have changed my name and shall hereafter be known as NIKITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KUMARI PADMA
[Signature (in existing old name)]

I hitherto known as HAMENT KUMAR alias HEMANT S/o SUBHASH CHAND, R/o H. No.-3, Gali No.-5, Block-A, Kamal Vihar, Kamal Pur, Burari, Delhi-110084, have changed my name and shall hereafter be known as HEMANT.

It is certified that I have complied with other legal requirements in this connection.

HAMENT KUMAR alias HEMANT
[Signature (in existing old name)]

I hitherto known as KM. DEEPIKA DUBEY alias DEEPIKA SHAH alias DEEPIKA DUBEY W/o ISHU PRASAD SHAH D/o KAMAL KISHOR DUBEY, R/o Ward No.-08, Cheti Chauraha, Near Prakash City, Amba Vihar, Colony, Kashipur Udham Singh Nagar, Uttarakhand-244713, have changed my name and shall hereafter be known as DEEPIKA DUBEY.

It is certified that I have complied with other legal requirements in this connection.

KM. DEEPIKA DUBEY alias DEEPIKA SHAH alias DEEPIKA DUBEY
[Signature (in existing old name)]

I, GURNEET KAUR D/o BHUPENDER SINGH BAGGA W/o PRAGAT SINGH JOLLY, R/o 16, Dhudial, Apartment, Pitampura, Delhi-110034, have changed the name of my minor daughter MIRAYAH KAUR JOLLY aged 7 years and she shall hereafter be known as MIRAYAH KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURNEET KAUR
[Signature of Guardian]

I hitherto known as MUNNA KUMAR S/o VINOD PRASAD YADAV, R/o Village Sembhuapur, PS-Dumariya Ghat PO-Husseni Dist-East Champaran, Bihar-845423, have changed my name and shall hereafter be known as AVYAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

MUNNA KUMAR
[Signature (in existing old name)]

I hitherto known as FARAT JAHAN D/o MD TAJUDDIN, R/o H.No.-2012, Gali No.-3, Rao Mansa School Wali Gali, Kapashera, New Delhi-110037, have changed my name and shall hereafter be known as FARHAT JAHAN.

It is certified that I have complied with other legal requirements in this connection.

FARAT JAHAN
[Signature (in existing old name)]

I hitherto known as RAJVAN W/o BANWARI LAL, R/o Barsari Ka Bas, Badsari Ka Bas, Jhunjhunun, Rajasthan-333026, have changed my name and shall hereafter be known as RAJO DEVI.

It is certified that I have complied with other legal requirements in this connection.

RAJVAN
[Signature (in existing old name)]

I hitherto known as ANNA SUHATI KUMARI D/o RAMCHANDAR TURI, Parmanent address, Bhandar Toli, Vill-Sogra PS-Simdega, Sikariadanr, Simdega, Sikariatand, Jharkhand-835228, Present address H.No. 24/55, Gali. No.-3, Tugalkabad, Delhi-110019, have changed my name and shall hereafter be known as RIYA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANNA SUHATI KUMARI
[Signature (in existing old name)]

I hitherto known as ROHAN S/o VIJAY KUMAR, R/o 34 A, Dewru, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as ROHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ROHAN
[Signature (in existing old name)]

I hitherto known as MANJEET S/o SWARN SINGH KHULLAR, residing at C-36, Chander Nagar, Krishna Nagar, PO Krishna Nagar, Distt. East Delhi, Delhi-110051, have changed my name and shall hereafter be known as MANJEET SINGH KHULLAR.

It is certified that I have complied with other legal requirements in this connection.

MANJEET
[Signature (in existing old name)]

I hitherto known as SANA D/o JULFIKAR, R/o 1/11308-A/1, S/F, Subhash Park Extn., Naveen Shahdara, Delhi-110032, have changed my name and shall hereafter be known as SANA SHEIKH.

It is certified that I have complied with other legal requirements in this connection.

SANA
[Signature (in existing old name)]

I hitherto known as DHARMA SINGH alias DHARAM SINGH S/o ASHA RAM, R/o Gali No.-2, Geetu Chowk, Kailash Nagar, Palwal, Haryana-121102, have changed my name and shall hereafter be known as DHARAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARMA SINGH alias DHARAM SINGH
[Signature (in existing old name)]

I hitherto known as ANSH RAJ S/o RAJ KUMAR CHAUHAN, residing at E2/736 Vineet Khand, Gomti Nagar, Lucknow, Uttar Pradesh-226010, have changed my name and shall hereafter be known as ANSH RAJ CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

ANSH RAJ
[Signature (in existing old name)]

I, VINOD KUMAR CHOUDHARY S/o LATE GANGA CHOUDHARY, R/o H.No.-387, 1st Floor, Bankner Village, Banker North West Delhi-110040, have changed the name of my minor son GAURAV KUMAR CHOUDHARY aged 17 years and he shall hereafter be known as GAUROW KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR CHOUDHARY
[Signature of Guardian]

I hitherto known as RAJBEER SINGH S/o SARAMAN, Permanently residing at Graam Kharika, Post Niwari, Bhind, Madhya Pradesh-477111, Presently residing at C-98 Pratap Nagar Saboli Mandoli Ext. Delhi-110093, have changed my name and shall hereafter be known as RAJBEER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJBEER SINGH
[Signature (in existing old name)]

I hitherto known as S.REVATHY alias REVATHY SELVARAJ W/o MOHAN DASS, R/o T-9, GF, Eldeco Residency Green, Sector PI-1, Greater Noida, Gautam Budh Nagar Pin-201310, Uttar Pradesh, have changed my name and shall hereafter be known as REVATHY SELVARAJ.

It is certified that I have complied with other legal requirements in this connection.

S.REVATHY alias REVATHY SELVARAJ
[Signature (in existing old name)]

I hitherto known as VIMAL S/o MEGH RAJ, R/o House No.-569, Kath Mandi, Hisar, Haryana-125001, have changed my name and shall hereafter be known as VIMAL BANSAL.

It is certified that I have complied with other legal requirements in this connection.

VIMAL
[Signature (in existing old name)]

I hitherto known as C R NOOR FATHIMA W/o SHOBHIT BALLI, residing at SNN Raj Grandeur Apartments, Kodichikkanahalli, Bommanahalli, Bengaluru, Karnataka-560068, have changed my name and shall hereafter be known as CHANDNI BALLI.

It is certified that I have complied with other legal requirements in this connection.

C R NOOR FATHIMA
[Signature (in existing old name)]

I hitherto known as RAMYA P D/o C PALANISAMY, R/o 22-231, Indira Nagar, Beat Market Backside, Sudimalla, Yellandu, Bhadradi Kothagudem, Telangana-507123 have changed my name and shall hereafter be known as KHADIJAH SHEIKH.

It is certified that I have complied with other legal requirements in this connection.

RAMYA P
[Signature (in existing old name)]

I hitherto known as BHAVESH KUMAR GIRISHBHAI PARMAR S/o GIRISHBHAI PARMAR, R/o 35, M.C.D School, Village Singhu, North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as AYAN.

It is certified that I have complied with other legal requirements in this connection.

BHAVESH KUMAR GIRISHBHAI PARMAR
[Signature (in existing old name)]

I hitherto known as PAWAR RAVEENA wife of KALEEMUDDIN SIDDIQUI D/o INDRA KARAN SINGH, residing at H.No. 16-1-24/420, Sai Sarojana Complex, Saidabad colony, Hyderabad-500059, have changed my name and shall hereafter be known as MARYAM FATIMA SIDDIQUI.

It is certified that I have complied with other legal requirements in this connection.

PAWAR RAVEENA
[Signature (in existing old name)]

I hitherto known as KUNAL KUMAR S/o SUBHASH, R/o Plot No. 10A, Z-Block, Surakhpur Road, Gopal Nagar Extn., Najafgarh, PO Najafgarh, Distt. South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as MOHD. YUSUF.

It is certified that I have complied with other legal requirements in this connection.

KUNAL KUMAR
[Signature (in existing old name)]

I hitherto known as SATYAVIR SINGH S/o KAILASH CHANDER, R/o A-667, A Block, Gali No.-18, Mahavir Enclave-2, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as SATYAVIR SINGH BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

SATYAVIR SINGH
[Signature (in existing old name)]

I hitherto known as ALIFA BEGUM D/o NAZIBUR RAHMAN W/o JITENDER GUPTA, R/o M-333, Shakur Pur, J.J. Colony, Sri Nagar Colony, PO Saraswati Vihar, Distt. North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as ALIFA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ALIFA BEGUM
[Signature (in existing old name)]

CHANGE OF RELIGION

I, C R NOOR FATHIMA W/o SHOBHIT BALI, residing at SNN Raj Grandeur Apartments, Kodichikkanahalli, Bommanahalli, Bengaluru, Karnataka-560068, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced ISLAM with effect from 11/02/2020.

It is certified that I have complied with other legal requirements in this connection.

C R NOOR FATHIMA
[Signature]

I, RAMYAD D/o C PALANISAMY, R/o 22-231, Indira Nagar, Beat Market Backside, Sudimalla, Yellandu, Bhadradi Kothagudem, Telegana-507123, do hereby solemnly affirm and declare that have embraced ISLAM Religion and renounced HINDUISM with effect from 16th Oct. 2023.

It is certified that I have complied with other legal requirements in this connection.

RAMYA
[Signature]

I, BHAVESH KUMAR GIRISHBHAI PARMAR S/o GIRISHBHAI PARMAR, R/o 35, M.C.D School, Village Singhu, North West Delhi, Delhi-110040, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM religion with effect from 19/06/2024.

It is certified that I have complied with other legal requirements in this connection.

BHAVESH KUMAR GIRISHBHAI PARMAR
[Signature]

I, PAWAR RAVEENA D/o INDRA KARAN SINGH W/o KALEEMUDDIN SIDDIQUI, residing at H.No. 16-1-24/420, Sai Sarojana Complex, Saidabad Colony, Hyderabad-500059, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 10.01.2019.

It is certified that I have complied with other legal requirements in this connection.

PAWAR RAVEENA
[Signature]

I, KUNAL KUMAR S/o SUBHASH, R/o Plot No. 10A, Z-Block, Surakhpur Road, Gopal Nagar Extn., Najafgarh, PO. Najafgarh, Distt. South West Delhi, Delhi-110043, declare that I have embraced ISLAM Religion and renounced HINDU religion w.e.f 30.07.2024.

It is certified that I have complied with other legal requirements in this connection.

KUNAL KUMAR
[Signature]

I, SATYAVIR SINGH S/o KAILASH CHANDER, R/o A-667, A Block, Gali No.-18, Mahavir Enclave-2, Uttam Nagar, West Delhi, Delhi-110059, do hereby solemnly affirm and declare that that I have embraced BUDDHIST and renounced HINDUISM religion with effect from 05/10/2022.

It is certified that I have complied with other legal requirements in this connection.

SATYAVIR SINGH
[Signature]

I, ALIFA BEGUM D/o NAZIBUR RAHMAN W/o JITENDER GUPTA, R/o M-333, Shakur Pur, J.J. Colony, Sri Nagar Colony, PO. Saraswati Vihar, Distt. North West Delhi, Delhi-110034, declare that I have embraced HINDU religion and renounced ISLAM religion w.e.f. 29.07.2024.

It is certified that I have complied with other legal requirements in this connection.

ALIFA BEGUM
[Signature]

CHANGE OF GENDER

I, SHALINI SHUKLA D/o Sh. YOGESH SHUKLA, R/o H.No. Sultanpur Post ITI, Back of ITI, Etawah, Etawah, Uttar Pardesh-206001, hereby undertake that I, SHALINI SHUKLA want to change my name to SHANU SHUKLA and gender as MALE.

I, SHALINI SHUKLA henceforth be known as SHANU SHUKLA S/o YOGESH SHUKLA.

The above statement is made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SHALINI SHUKLA
[Signature]

It is for general information that I, PATIBANDLA PRATHYUSHA VATSALYA D/o PATIBANDLA SATYANARAYANA PRASAD, residing at Building No.-90, Shantidham CHS, Flat 2202, Kannamwar Nagar 2, Vikhroli East, Tagore Nagar, Mumbai, Maharashtra-400083, hereby undertake that I, PATIBANDLA PRATHYUSHA VATSALYA want to change my name to PRITHVI SAHIR VATSALYA and Gender as MALE.

I, PATIBANDLA PRATHYUSHA VATSALYA henceforth be known as PRITHVI SAHIR VATSALYA S/o PATIBANDLA SATYANARAYANA PRASAD.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

PATIBANDLA PRATHYUSHA VATSALYA
[Signature]

It is for general information that I, HASEEN SHEKH D/o NISHAR ALI, residing at H No.-460, Vill-Marhi, Jaunpur, Madhi, Uttar Pradesh-222129, hereby undertake that I, HASEEN SHEKH want to change my name to YUVAAN NIR and Gender as MALE.

I, HASEEN SHEKH henceforth be known as YUVAAN NIR S/o NISHAR ALI.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

HASEEN SHEKH
[Signature]

It is for general information that I, AAYUSHI MISHRA D/o RAMRATAN MISHRA, residing at D-3/303 Tapovan Deep, Rani Sati Marg, Pathanwadi Malad East, Mumbai, Maharashtra-400097, hereby undertake that I, AAYUSHI MISHRA want to change my name to AAYOM MISHRA and Gender as MALE.

I, AAYUSHI MISHRA henceforth be known as AAYOM MISHRA S/o RAMRATAN MISHRA.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

AAYUSHI MISHRA
[Signature]

PUBLIC NOTICE

It is for general information that I, DILPREET D/o DILEEP SINGH BATRA and Ex. W/o RAJ SAURABH SHARMA, R/o H.No. 127, 1st Floor, Gujranwala Town, Part-2, Delhi-110009, declare that I got divorce from my husband Vide Court Decree No. HMA No. 1737/2024 dated 16.07.2024. Further I have changed my name and shall hereafter be known as DILPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

DILPREET
[Signature]

It is for general information that I, POONAM SINGH D/o MITRA PAL SINGH Ex. wife of RAJU SINGH, R/o A1/53, Madhu Vihar, Uttam Nagar, New Delhi-110059, declare that I got divorce from my husband vide Court Decree No. HMA No. 1449/24 dated 17-05-2024. Further I remarried with NILESH GUPTA vide marriage certificate No. 202414010285 dated 26-5-2024. Further I have changed the name of mine and my minor son namely MAYANK SINGH, aged 7 years and we shall hereafter be known as POONAM NILESH GUPTA and MAYANK GUPTA respectively, and I also declare that the name of father of my minor son may be known as NILESH GUPTA in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

POONAM SINGH
[Signature]

It is for general information that I, SHIVANI MINZ D/o SATISH MALHOTRA and Ex. wife of VINAY MINZ, R/o 537/1A, Near Gayatri Mandir, Meerapur, Allahabad, Prayagraj, Uttar Pradesh-211003, declare that I got divorce from my husband VINAY MINZ vide court decree No. SMA No. 18/2023 dated 21.09.2023. Further, I have changed my name and shall hereafter be known as SHIVANI MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI MINZ
[Signature]

It is for general information that I, ROHINI KANOI D/o ARUN GARODIA Ex. W/o GULZARR KKANOI, R/o 68, Belinda, Marbella Villas, Golf Course Road, Sec.-66, Gurgaon, Haryana-122001, declare that I got divorce from my husband vide Court Decree HMA No. 230/22 dated 04/04/2022. Further I have changed my minor daughter JAHNVI KANOI, aged 15 years and she shall hereafter be known as JAHNVI KKANOI.

It is certified that I have complied with other legal requirements in this connection.

ROHINI KANOI
[Signature]

It is general information that I, AASHIMA ATTRI daughter of ASHWANI KUMAR SHARMA Ex. wife of NAVEEN ATTRI, residing at H.No.676, Benjamin Road, Naulakha, Garden Colony, District Ludhiana-141008, Punjab, declare that I got divorced from my Husband Vide Court Decree No. HMA No.725 DT 18-10-2018. Further I have changed my name to AARTI SHARMA for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

AASHIMA ATTRI
[Signature]

It is for general information I, MANI MARWAH alias MANI ARORA D/o Late Sh. DEVKI NANDAN Ex. wife of Sh. CHIRAG MARWAH, R/o H.No. 231, 3rd Floor, Kohat Enclave, Near Sanatan Dharam Mandir, Pitampura, Saraswati Vihar, North West Delhi, Delhi-110034, declare that I got divorce from my Ex. husband Sh. CHIRAG MARWAH vide court decree HMA No. 2309/2023 dated 28.08.2023. Further I re-married to Sh. KARAN SHARMA S/o AMITABH SHARMA on 16.11.2023 vide marriage certificate No. 90730000193989. Henceforth I have changed my name and shall hereafter be known as MANI SHARMA for all purposes in future.

It is certified that I have complied with other legal requirements in this connection.

MANI MARWAH alias MANI ARORA
[Signature]

It is for general information that I, MANOJ KUMAR S/o HEMRAJ, R/o RZB-63 B, Mahavir Vihar, Palam Village, South West Delhi, Delhi-110045, declare that name of mine and my wife have been wrongly written as MANOJ BENIWAL and RENU BENIWAL in my minor daughter SAMIKSHA BENIWAL, aged 13 years in her school records. The actual name of mine and my wife are MANOJ KUMAR and RENU RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR
[Signature]

It is for general information that I, DEEPAK CHOUDHARY S/o KAMAL KRISHNA CHOUDHARY, R/o House No.-461, Ground Floor, Sector-45, Gurgaon, Haryana-122003, declare that name of mine has been wrongly written as CHOUDHARY DEEPAK KUMAR in my P.P.O No.-08/14/B048532002. The actual name of mine is DEEPAK CHOUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK CHOUDHARY
[Signature]

It is for general information that I, NITU SINGH W/o ABHAY PRATAP SINGH, R/o Flat No. 102, Anatham Homes-2, Near Sunder Farm, Sector-73, Sharfabad, District Gautam Buddha Nagar, Uttar Pradesh-201304, declare that name of mine has been wrongly written as NEETU SINGH in my minor son ADITYA SINGH, aged 14 years in his school record. The actual name of mine is NITU SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITU SINGH
[Signature]

It is for general information that I, GULSHAN KUMAR S/o BHADUR SINGH, R/o B-76, Ambica Enclave, Nihal Vihar, Nangloi, West Delhi, Delhi-110041, declare that name of mine has been wrongly written as GULSAN in my minor son SHIVAM, aged 7 years in his School Records. The actual name of mine is GULSHAN KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN KUMAR
[Signature]

It is for general information that I, AASHISH S/o AMAR CHAND, R/o H.No.-C-249, Gali No.-09, Near Reliance Fresh, Ganga Vihar, Gokal Pur, North East Delhi, Delhi-110094, declare that name of mine has been wrongly written as AASHISH SHARMA in my NCERT LDC Application Form No.-CNCN83218. The actual name of mine is AASHISH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AASHISH
[Signature]

It is for general information that I, MUKESH SHARMA S/o RAKESH SHARMA, R/o A-19-B D.D.A Flats Sarai Basti, Onkar Nagar S.O, North West Delhi, Delhi-110035, declare that name of mine has been wrongly written as MUKESH KUMAR in my 10th class educational document. The actual name of mine is MUKESH SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH SHARMA
[Signature]

It is for general information that I, RAHUL S/o PRADEEP PRASAD, R/o CN-56A/49, BG-6, Sonia Camp, Paschim Vihar, Delhi-110063, declare that name of my father has been wrongly written as PRADEEP in my driving license No. DL120230166426. The actual name of my father is PRADEEP PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature]

It is for general information that I, MOHIT MALHOTRA S/o RAJ KUMAR MALHOTRA, R/o B-312/1B, ST. No. 25, Ashok Nagar, Shahdara, Delhi-110093, declare that name of my father and my mother have been wrongly written as RAJ KUMAR and ANITA in my 10th and 12th class Educational Documents. The actual name of my father and my mother are RAJ KUMAR MALHOTRA and ANITA MALHOTRA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHIT MALHOTRA
[Signature]

It is for general information that I, MOHAMMAD WASIL S/o ZESHAN AHMAD, R/o Near Delhi Gate, Mohalla Batwal, Amroha, Uttar Pradesh-244221, declare that name of mine my father and my mother name has been wrongly written as MOHD. WASIL,ZEESHAN SIDDIQUI and SHAMIMA KHANAM in my educational documents12th The actual name of mine my father and mother is MOHAMMAD WASIL, ZESHAN AHMAD and SHAMIMA KHATOON, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD WASIL
[Signature]

It is for general information that I, SHAIFALI D/o VIJENDRA SOOD, R/o 2153, Dhobi Wara, Kinari Bazar, Chandni Chowk, Delhi-110006, declare that name of my father has been wrongly written as BIJENDRA in my all educational documents. The actual name of my father is VIJENDRA SOOD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAIFALI
[Signature]

It is for general information that I, SAHIL CHHIKARA S/o PARDEEP CHHIKARA, R/o H.No. A-138, Block-A, Rajpark Sultan Puri Sultanpuri C Block, North West Delhi-110086, declare that name of mine has been wrongly written as SAHIL in my 12th class educational documents. The actual name of mine is SAHIL CHHIKARA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL CHHIKARA
[Signature]

It is for general information that I, AJAY TAMANG S/o RANJEET TAMANG, residing at Assam, No. 2 Phulbari Goiri, No 1. Phulbari Nepali Block, PO: Madhuripathar, Distt: Dhemaji, Assam-787059, declare that name of my father has been wrongly written as RANJIT TAMANG in my all educational documents. The actual name of my father is RANJEET TAMANG, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY TAMANG
[Signature]

It is for general information that I, VIKESH KUMAR S/o SOHRAM SINGH, R/o L-1 1777 Near Asthal Mandir, Sangam Vihar, South Delhi-110062, declare that name of my wife has been wrongly written as ANITA YADAV in my minor son namely PIYUSH YADAV, aged 13 years in his school record. The actual name of my wife is RITIKA YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKESH KUMAR
[Signature]

It is for general information that I, JAYA KUMARI W/o ASHOK KUMAR, R/o Khanpur Devli Road, E-49A Jawahar Park, New Delhi, Pushpa Bhawan, South Delhi, Delhi-110062, declare that name of mine and my husband has been wrongly written as JAYA UPADHYAY and ASHOK UPADHYAY in my minor son NIKHIL UPADHYAY, aged 16 years in his 10th Class Educational Documents. The actual name of mine and my husband are JAYA KUMARI and ASHOK KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAYA KUMARI
[Signature]

It is for general information that I, NIDHI ANTIL D/o Sh. SATISH KUMAR, R/o RZ-617, Gali No. 3, Main Sagarpur, South West Delhi, Delhi-110046, declare that name of my mother has been wrongly written as ANITA in my 10th class educational documents. The actual name of my mother is SUDESH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIDHI ANTIL
[Signature]

It is for general information that I, KUL BHUSHAN AHUJA S/o VASDEV AHUJA, R/o H. No. 529-A, 2nd Floor, Rishi Nagar, Rani Bagh, Saraswati Vihar, North West Delhi, Delhi- 110034, declare that name of mine and my father has been wrongly written as KUL BHUSHAN and VAS DEV in my 10th and 12th class marksheet and certificate and B.LIB Digree (Bachelor of Library Science). The actual name of mine and my father are KUL BHUSHAN AHUJA and VASDEV AHUJA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUL BHUSHAN AHUJA
[Signature]

It is for general information that I, LOVISH KUMAR S/o YOGESH KUMAR, R/o 451/3, B-23, New Kidwai Nagar, Ludhiana-141008, Punjab, declare that name of my mother has been wrongly written as RAJANI on my 10th and 12th class marksheet. The actual name of my mother is RAJNI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LOVISH KUMAR
[Signature]

It is for general information that I, PAWAN KUMAR S/o PREM SHANKER, R/o C-39, DTC Colony, R P Bagh, Rana Pratap Bagh, North Delhi, Delhi-110007, declare that name of mine and my wife has been wrongly written as PAWAN AGNIHOTRY and RACHNA AGNIHOTRY in my minor son SWYAM AGNIHOTRI, aged 13 years in his School Records. The actual name of mine and my wife are PAWAN KUMAR and RACHNA AGNIHOTRI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR
[Signature]

It is for general information that I, GAURAV S/o RADHEY SHYAM, R/o 173, Gali No.-3, Mangla Puri Phase-1, Palam, South West Delhi, Delhi-110045, declare that name of my father has been wrongly written as RADHE SHYAM in my S.C. Certificate-90510000566729. The actual name of my father is RADHEY SHYAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAURAV
[Signature]

It is for general information that I, REKHA DEVI W/o ANIL KUMAR NAGAR, R/o 16, Setkuwa, Setkuwa, Post-Kharkhauda, Meerut, Uttar Pradesh-245206, declare that name of mine and my husband has been wrongly written as SMT. REKHA and ANIL KUMAR in my Aadhar Card No.-885052375391. The actual name of mine and my husband are REKHA DEVI and ANIL KUMAR NAGAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REKHA DEVI
[Signature]

It is for general information that I, SAURAV KUMAR S/o KALICHARAN, R/o-D-194/1, Block-D, Laxmi Park, Nangloi, PO- Nangloi, Distt.- West Delhi, Delhi-110041, declare that name of mine has been wrongly written as SAURAV in my class 10th and 12th marksheet and certificate. The actual name of mine is SAURAV KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAURAV KUMAR
[Signature]

It is for general information that I, UDIT TOMAR S/o RAKESH KUMAR, R/o Flat No.-D-302, Logix Blossom County, Sector-137, Noida, Distt.-GB Nagar, Uttar Pradesh, declare that name of my father has been wrongly written as RAKESH KUMAR TOMAR in my B.tech Educational Documents The actual name of my father is RAKESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UDIT TOMAR
[Signature]

It is for general information that I, SHAILENDER PRASAD SINGH S/o LAKHAN LAL SINGH, R/o Unit-1, Fourth Floor, C-19, Gali No.-10, Buildwick Corner Homes, Chhattarpur Enclave Phase-2, South Delhi, Delhi-110074, declare that name of mine has been wrongly written as SHAILENDRA PRASAD SINGH in my Service Record. The actual name of mine is SHAILENDER PRASAD SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDER PRASAD SINGH
[Signature]

It is for general information that I, GEETA W/o RAMESH, R/o F-79, Adhyapak Nagar, Nangloi, West Delhi, Delhi-110041, declare that name of my husband has been wrongly written as RAMESH KUMAR in my minor son HIMANSHU, aged 14 years in his School Records. The actual name of my husband is RAMESH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA
[Signature]

It is for general information that I, SAHIL YADAV S/o MAHENDER YADAV, R/o 109, Kamruddin Nagar, Nangloi, West Delhi, Delhi-110041, declare that name of my father has been wrongly written as MAHENDRA YADAV in my 10th Class Educational Documents. The actual name of my father is MAHENDER YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL YADAV
[Signature]

It is for general information that I, AARTI DEVI wife of SOBHIT KUMAR, residing at Flat No. 611, Jai Ambey Apartment, New Kondli, Mayur Vihar, Phase-3, East Delhi-110096, declare that name of mine, my husband and my minor daughter SAANVI GUPTA, aged 09 years has been wrongly written as AARTI, SOBHIT and SAANVI in my minor daughter School Records and Birth Certificate. The actual name of mine and my husband and my minor daughter are AARTI DEVI, SOBHIT KUMAR and SAANVI GUPTA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AARTI DEVI
[Signature]

It is for general information that I, AARTI DEVI W/o SOBHIT KUMAR, R/o Flat No. 611, Jai Ambey Apartment New Kondli, Mayur Vihar Phase-3, East Delhi, Delhi-110096, declare that name of mine and my husband has been wrongly written as AARTI GUPTA and SOBHIT GUPTA in my minor daughter DHRATI GUPTA, aged 15 years in her school record. The actual name of mine and my husband are AARTI DEVI and SOBHIT KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AARTI DEVI
[Signature]

It is for general information that I, SUPARNA TRIPATHI W/o RAVI PRATAP SINGH, R/o C-222, Front of Shastri Market, South Moti Bagh, Chanakya Puri, New Delhi, Delhi-110021, declare that name of my minor daughter namely MAANVITA SINGH, aged 15 years has been wrongly written as ANANYA SINGH in her school record, whereas the name of mine has been wrongly written as SUPARNA in her Birth Certificate No.-MCDOLIR-0108-003202419. The actual name of mine and my minor daughter are SUPARNA TRIPATHI and MAANVITA SINGH respectively, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

SUPARNA TRIPATHI
[Signature]

It is for general information that I, AKSHAY YADAV S/o RAJESH KUMAR, R/o WZ-42, Todapur Village, I.A.R.I, Central Delhi, Delhi-110012, declare that name of my father has been wrongly written as RAJESH KUMAR YADAV in my all Educational Documents and Voter ID Card No.-SMM3008463. The actual name of my father is RAJESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKSHAY YADAV
[Signature]

It is for general information that I, HARSH S/o NARENDER KUMAR, R/o Shiv Colony, Kosli (172), Rewari, Kosli, Haryana-123302, declare that name of my father and my mother has been wrongly written as NARENDER and POOJA in my 10th and 12th educational documents. The actual name of my father and my mother are NARENDER KUMAR and POOJA DEVI respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARSH
[Signature]

It is for general information that I, NARENDER SINGH son of MAHENDER SINGH, residing at Hassangarh (29), Rohtak, Haryana-124404, declare that name of mine has been wrongly written as NARENDER, in my minor daughter, MANSHIKHA, aged 17 years, in her educational documents. The actual name of mine is NARENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDER SINGH
[Signature]

It is for general information that I, RAVI KANOJIA S/o OM PRAKASH, R/o House No.-9/17A, 2nd floor, Vijay Nagar Double Story, Dr. Mukherjee Nagar, North West Delhi, Delhi-110009, declare that name of my minor daughter has been wrongly written as NANDINI in my minor daughter NANDINI KANOJIA aged 14 years in her school record. The actual name of my minor daughter is NANDINI KANOJIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVI KANOJIA
[Signature]

It is for general information that I, RAM SINGH NIGAM S/o PAJNA RAM NIGAM, R/o Parmanent Address-Chinor Road, Laxman Pura, Dabra, Gwalior, Madhya Pradesh -475110, Present Adress H.No.-528, Street No.-3, Chandra Lok Colony, Mandoli Road, Shahdra, Delhi-110093, declare that name of my father has been wrongly written as PAJAN LAL in my TCIL service book records. The actual name of my father is PAJNA RAM NIGAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM SINGH NIGAM
[Signature]

It is for general information that I, AMANDEEP SINGH JAGGI S/o BHUPINDER SINGH JAGGI, R/o 2-C/40 Ist Floor New Rohtak Road, Karol Bagh, Delhi-110005, declare that name of mine has been wrongly written as AMANDEEP SINGH in my minor daughter namely DARSH DEEP KAUR aged 12 years in her School Record. The actual name of mine is AMANDEEP SINGH JAGGI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH JAGGI
[Signature]

It is for general information that I, AMANDEEP SINGH JAGGI S/o BHUPINDER SINGH JAGGI, R/o 2-C/40 1st Floor New Rohtak Road, Karol Bagh, Delhi-110005, declare that name of mine has been wrongly written as AMANDEEP SINGH in my minor son namely JASKARAN SINGH aged 7 years in his School Record. The actual name of mine is AMANDEEP SINGH JAGGI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH JAGGI
[Signature]

It is for general information that I, NAFIS AHMAD SIDDIQUI S/o ANIS ULLAH SIDDIQUI, R/o House Number-17, Block-D, Sector-27, Noida, District-Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine has been wrongly written as NAFIS A SIDDIQUI in my minor daughter namely HAANA NAFIS aged 16 years in her 10th Class Educational Documents. The actual name of mine is NAFIS AHMAD SIDDIQUI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAFIS AHMAD SIDDIQUI
[Signature]

It is for general information that I, MANOJ KUMAR PANWAR S/o PREM SINGH, R/o B13/20, Shiv Shakti Appartment, Janta Flats, Sector-71, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine and my wife has been wrongly written as MANOJ KUMAR and RINKI in my minor daughter namely MANSI PANWAR aged 14 years in her school record. The actual name of mine and my wife are MANOJ KUMAR PANWAR and RINKU PANWAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR PANWAR
[Signature]

It is for general information that I, SUKHBIR SINGH S/o CHANDRA MAL R/o 91, Gali No.-8, Tahirpur Village, Delhi-110095, declare that name of mine has been wrongly written as SUKHBIR in my Service Record. The actual name of mine is SUKHBIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUKHBIR SINGH
[Signature]

It is for general information that I, RANVIR SINGH S/o ISHWAR SINGH, R/o D-119, Gali No.-4, Pappu Colony, Sahibabad, Ghaziabad, Uttar Pradesh-201005, declare that name of mine and my father has been wrongly written as RANVEER and ISHWAR in my Service Record. The actual name of mine and my father are RANVIR SINGH and ISHWAR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANVIR SINGH
[Signature]

It is for general information that I, HEMANT GOEL son of SIRI RAM GOEL, R/o Plot No. 19, C-7, Mianwali Nagar, Paschim Vihar, Delhi-110087, declare that name of my minor daughter, aged about 15 years has been wrongly written as AKSHRA GOEL in her school records. The actual name of my minor daughter is AKSHARA GOEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMANT GOEL
[Signature]

It is for general information that I, LHINGNEILAM MARY HAOKIP W/o HENKHOMANG HAOKIP, Permanent R/o Kholmun Tuibuang, PO. Churachandpur, Distt. Churachandpur, Manipur-795128 and Present R/o 409 FD Hosp 317/05 Karam Singh Enclave, Meerut Cantt.-250001, declare that name of mine has been wrongly written as MARRY HAOKIP in my minor son namely ANTHONY MANGMINLEN HAOKIP aged 17 years in his 10th class educational documents. The actual name of mine is LHINGNEILAM MARY HAOKIP, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LHINGNEILAM MARY HAOKIP
[Signature]

It is for general information that I, BACHAN SINGH son of AMAR SINGH, residing at G-48, Raj Nagar-2, Palam Colony, South West Delhi, Delhi-110077, declare that the name of mine, my wife and my minor son have been wrongly written as BACHAN SINGH BISHT, MEDHVI DEVI and RACHIT in my minor son RACHIT SINGH BISHT aged 15 years in his School Records. The actual name of mine, my wife and my minor son are BACHAN SINGH, MADHVI BISHT and RACHIT SINGH BISHT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BACHAN SINGH
[Signature]

It is for general information that I, HARPREET KAUR D/o INDERJEET SINGH, R/o Raipur Khurd, SAS Nagar (Mohali), Punjab-140306, declare that name of my father and my mother has been wrongly written as INDERJIT and KIRANJEET in my 10th & 12th Educational Documents. The actual name of my father and my mother are INDERJEET SINGH and KIRANTJEET KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KAUR
[Signature]

It is for general information that I, KUNAL MAGGO S/o Shri SATISH KUMAR MAGGO, R/o 4527, Arya Pura, Roshanara Road, Subzi Mandi, Malka Ganj, Delhi-110007, declare that name of mine has been wrongly written as KUNAL MAGGU in my 10th, 12th, B.COM., LL.B., LL.M. marksheet, certificate, degree and service-record. That actual name of mine is KUNAL MAGGO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUNAL MAGGO
[Signature]

It is for general information that I, MANISH JAYSWAL S/o KARAN SINGH JAYSWAL, R/o 3005, Sant Nagar Rani Bagh, Saraswati Vihar, North West Delhi, Delhi-110034, declare that name of mine, my wife and my minor daughter has been wrongly written as MANISH, NIDHI and KAVYANJLI in my minor daughter KAVYANJALI JAYSWAL aged 14 years in her school records. The actual name of mine, my wife and my minor daughter are MANISH JAYSWAL, NIDHI JAYSWAL and KAVYANJALI JAYSWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH JAYSWAL
[Signature]

It is for general information that I, SHEELA WANTI W/o Late DES RAJ, R/o 660, Narsi Village, Sector-32, Karnal, Haryana-132001, declare that name of mine has been wrongly written as SUSHILA RANI in my husband PPO No. 42709-96-0065-8. The actual name of mine is SHEELA WANTI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHEELA WANTI
[Signature]

It is for general information that I, JAGMOHAN LAL S/o VISHESHVAR DAYAL, R/o Farrukhabad, Naglalan, Farrukhabad, Uttar Pradesh-209745, declare that name of my father and my mother has been wrongly written as VISHESHWAR SINGH and PAM VITOLI in my 10th class educational documents. The actual name of my father and my mother are VISHESHVAR DAYAL and RAMBITOLI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAGMOHAN LAL
[Signature]

It is for general information that I, NARESH KUMAR S/o SURESH KUMAR, R/o F-6/299-300, Sultanpuri, VTC: Sultanpuri C-Block, PO. Sultanpuri C-Block, Sub District: Saraswati Vihar, District North West Delhi, State Delhi-110086, declare that name of mine & my wife and my minor son have been wrongly written as NARESH GOYAL & MAMTA GOYAL and LAKHAN GOYAL in my minor son LAKHAN, aged 14 years, in his Birth Certificate No. MCDO LIR-0115-006569556. The actual name of mine & my wife and my minor son are NARESH KUMAR & MAMTA and LAKHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR
[Signature]

It is for general information that I, JANVI BHARDWAJ D/o SH. MAHENDER BHARDWAJ, R/o H.No. 74, Ahmadpur (62), Ballabgarh, Faridabad, Haryana-121004, declare that name of my mother has been wrongly written as SEEMA BHARDWAJ in my 10th class educational documents. The actual name of my mother is GAYATRI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JANVI BHARDWAJ
[Signature]

It is for general information that I, SAMYATA CHAUHAN D/o GHANSHYAM CHAUHAN, R/o 788 Type-3, Quarters, Mandir Marg, Mandir Marg Police Station, Sector-D, New Delhi-110001, declare that name of my father has been wrongly written as GHANSHYAM CHAUHAN in my 10th and 12th class educational documents. The actual name of my father is GHANSHYAM CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAMYATA CHAUHAN
[Signature]

It is for general information that I, UDAI SINGH S/o RAJINDER SINGH, R/o H.No. 506, Rao Fateh Singh Marg, Kapashera, South West Delhi, Delhi-110037, declare that name of mine and my wife has been wrongly written as UDAI YADAV and POONAM in my minor daughter KOMAL YADAV aged 14 years in her school records. The actual name of mine and my wife are UDAI SINGH and POONAM KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UDAI SINGH
[Signature]

It is for general information that I, SURINDER SINGH S/o SUKHDEV SINGH, R/o Pangali, Jammu, Jammu and Kashmir-181203, declare that name of mine and my father have been wrongly written as SURINDER SINGH MANHAS and SUKHDEV SINGH MANHAS in my 10th Class Educational Documents. The actual name of mine and my father are SURINDER SINGH and SUKHDEV SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURINDER SINGH
[Signature]

It is for general information that I, AMIT S/o PREM KUMAR, R/o Dulat, Dullat (76), Fatehabad, Haryana-125111, declare that name of my father and my mother has been wrongly written as PREM and BHANI in my 10th and 12th class educational documents. The actual name of my father and my mother are PREM KUMAR and BHAWANI DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT
[Signature]

It is for general information that I, NEER JANGHU D/o DINESH KUMAR, residing at Daultabad (52), Gurgaon, Haryana-122006, declare that name of my father and mother has been wrongly written as DINESH JANGHU and SONIA JANGHU in my CBSE Board class 10th marksheet and certificate. The actual name of my father and mother are DINESH KUMAR and SANTOSH DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEER JANGHU
[Signature]

It is for general information that I, RAMAN LAL S/o LATE SH. MOTI RAM, R/o AG-1/140A, Ground Floor, Vikas Puri, New Delhi-110018, declare that name of mine and my father have been wrongly written as RAMAN LAL SIDHWANI and MOTI RAM SIDHWANI in my Pan Card No. AAAPS1027K. The actual name of mine and my father are RAMAN LAL and MOTI RAM respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMAN LAL
[Signature]

It is for general information that I, GANESH SINGH DHAMI S/o SH. LAL SINGH, Present R/o P-58/29, Loc-Peru Vihar, Sadar Bazar, Delhi Cantt., New Delhi-110010, and Permanent R/o Kauli, Pithoragarh, Kauli, Uttarakhand-262544, declare that name of mine has been wrongly written as SEP GANESH SINGH in my minor daughter SANIYA DHAMI aged 14 years her school record. The actual name of mine is GANESH SINGH DHAMI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GANESH SINGH DHAMI
[Signature]

It is for general information that I, SURENDAR KAUR W/o JASBIR SINGH, R/o House No-E-118, 2nd Floor, M B Road, Vishwakarma Colony, Badarpur, South Delhi, Delhi-110044, declare that name of mine has been wrongly written as SURINDER KAUR in my minor daughter namely PREETIKA KAUR aged 17 years in her 10th & 12th Class Educational Documents. The actual name of mine is SURENDAR KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDAR KAUR
[Signature]

It is for general information that I, MUKESH KUMAR MISHRA S/o JAGDANAND MISHRA, R/o C-6/185, Police Station Road, Sultan Puri, Sultanpuri C Block, North West Delhi, Delhi-110086, declare that name of my minor son has been wrongly written as SHIVAM in my minor son namely SHIVAM MISHRA aged 14 years in his School Record. The actual name of my minor son is SHIVAM MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR MISHRA
[Signature]

It is for general information that I, MUKESH KUMAR MISHRA S/o JAGDANAND MISHRA, R/o C-6/185, Police Station Road, Sultanpuri, Sultanpuri C Block, North West Delhi, Delhi-110086, declare that name of my minor daughter has been wrongly written as TRIPTI in my minor daughter namely TRIPTI MISHRA aged 11 years in her School Record. The actual name of my minor daughter is TRIPTI MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR MISHRA
[Signature]

It is for general information that I, HARSH S/o BIMLA, R/o A-24, DDA Flats, New Ranjeet Nagar, Patel Nagar, Delhi-110008, declare that name of my mother has been wrongly written as BABY in my 10th, 12th and Graduation Certificates. The actual name of my mother is BIMLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARSH
[Signature]

It is for general information that I, SUMIT S/o HOSHYAR SINGH, R/o 366/140, Ladhok Road, Shastri Nagar, Vtc Rohtak, Po: Rohtak, Sub District Rohtak, District Rohtak, State Haryana- 124001, declare that name of my father and mother has been wrongly written as HOSHIAR SINGH SAINI and IMARTI DEVI in my 10th and 12th class marks-sheet and certificate. The actual name of my father and mother are HOSHYAR SINGH and IMRTI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT
[Signature]

It is for general information that I, SURAJ SHAH S/o BAIJNATH SHAH, R/o C-52, Block-C, Mansa Ram Park, Uttam Nagar, D.K Mohan Garden, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as SURAJ in my 10th, 12th and Graduation Educational Documents. The actual name of mine is SURAJ SHAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURAJ SHAH
[Signature]

It is for general information that I, DHEERAJ S/o MAHENDER RAI, R/o H.no-197 C Chirag Delhi Malviya Nagar South Delhi-110017, declare that name of my father has been wrongly written as MAHENDRA RAO in my class-10th marksheet and certificate educational documents. The actual my father name is MAHENDER RAI. Which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHEERAJ
[Signature]

It is for general information that I, HARSHIT BHATIA S/o KAPIL BHATIA, R/o A-99 A Flat No.-10 Rampuri Chander Nagar opp. Devika Tower Ghaziabad Uttar Pradesh-201011, declare that name of my mother has been wrongly written as DEEPTI SALWAN in my 10th-class and 12th-class marksheet and certificate educational documents. The actual name of my mother is DEEPTI SALWAN BHATIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARSHIT BHATIA
[Signature]

It is for general information that I, LOBSANG CHODON KHARYAK D/o TENPA THARGYAL KHARYAK, R/o House No-40, Camp 6, Doeguling Tibetan Settlement Mundgod, Uttara Kannada, Karnataka-58141, declare that name of mine and my father has been wrongly written as LOBSANG CHODON. K. and TENPA T.K in my Birth Certificate. The actual name of mine and my father are LOBSANG CHODON KHARYAK and TENPA THARGYAL KHARYAK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LOBSANG CHODON KHARYAK
[Signature]

It is for general information that I, POONAM KUMARI D/o SATLAL, residing at Village-jeetpura (27), Umarwas, Distt.-Bhiwani, Haryana-127030, declare that the name of my father has been wrongly written as SATPAL in my Board Of School Education Haryana Class 10th And Class 12th Educational Documents. The actual name of my father is SATLAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM KUMARI
[Signature]

It is for general information that I, ARNAV BHATIA S/o KAPIL BHATIA, R/o A-99 A Flat No-10 Rampuri Chander Nagar opp Devika Tower Ghaziabad Uttar Pradesh-201011, declare that name of my mother has been wrongly written as DEEPTI SALWAN in my 10th-class and 12th-class marksheet and certificate educational documents. The actual name of my mother is DEEPTI SALWAN BHATIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARNAV BHATIA
[Signature]

It is for general information that I, RIYA D/o PARDEEP KUMAR, R/o 98-A, Near Gururavi Das Mandir, Nanhera, Ambala, Haryana-133004, declare that name of my father has been wrongly written as PARDEEP in my 10th & 12th Class Educational Documents. The actual name of my father is PARDEEP KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIYA
[Signature]

It is for general information that I, RUBINA SAIFI W/o ACHHAN SAIFI, residing at Khasra No. 594, 2nd Floor, Near Badi Masjid, Chattarpur Village, Chattar Pur, Delhi-110074, declare that the name of mine and my husband have been wrongly written as RUBI SAIFI and ACHAN SAIFI in my minor son AARISH SAIFI aged 17 years in his CBSE Class 10th Educational Documents. The actual name of mine and my husband are RUBINA SAIFI and ACHHAN SAIFI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUBINA SAIFI
[Signature]

It is for general information that I, AJEFA ROSHAN wife of HABIBUR ROSHAN, residing at Bairbona Najirchak, Nashipur Balagachi, Murshidabad, West Bengal-742135, declare that name of mine and name of my husband have been wrongly written as AJEFA BIBI and HABIBUR RAHAMAN in my Voter Id Card vide No.-SQP2399459 and Aadhaar Card vide No.-513196061065. The actual name of mine and the actual name of my husband are AJEFA ROSHAN and HABIBUR ROSHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJEFA ROSHAN
[Signature]

It is for general information that I, BHAGWAN DAS JAISWAL S/o LATE LAXMI NARAYAN JAISWAL, residing at House No. 1046, Mandla Road, In front of Swastik Sales, Bilhari, Jabalpur (M.P.) 482020, declare that name of mine has been wrongly written as BHAGWAN DASS in my Service Records & Pension Payment Order of P.C.D.A. (Pension) Allahabad. The actual name of mine is BHAGWAN DAS JAISWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAGWAN DAS JAISWAL
[Signature]

It is for general information that I, DEEPAK KUMAR, son of MITHLESH KUMAR, Resident of Village- Dumari, P.O Dumari, District Nawada, State Bihar, Pin- 805121, declare that the name of my father has been wrongly written as MITHILESH SINGH in my 10th class marksheet and Certificate. The actual name of my father is MITHLESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR
[Signature]

It is for general information that I, RANJAN KUMAR son of BANSH NARAYAN PRASAD, Resident of Near Lukh, Hardaso Bhawan. New Sabjupra, Khagaul, Patna, Bihar-801105, declare that the name of my father has been wrongly written as B N PRASAD in my 10th class marksheet and Certificate, and BN PRASAD in my 12th class marksheet and certificate. The actual name of my father is BANSH NARAYAN PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJAN KUMAR
[Signature]

It is for general information that I, HARISH KUMAR S/o NAND LAL, R/o 173, Gali No. 17, Pratap Nagar, Mayur Vihar Phase-1, Chilla Saroda Khadar, Chilla, East Delhi, Delhi-110091, declare that name of my wife has been wrongly written as PUSHPA in my minor daughter's namely VEDIKA MADAN aged 12 years in her Birth Registration Certificate No. 62472. The actual name of my wife is POOJA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR
[Signature]

It is for general information that I, ARVINDER KAUR W/o HARVINDER SINGH, residing at House Number-2712, Phase-2, Urban Estate, Patiala, Punjab-147002, declare that name of mine and my husband have been wrongly written as ARWINDER KAUR and HARWINDER SINGH in my minor daughter GURLEEN DHINDSA age 17th years CBSE Board class 10th marksheet and certificate. The actual name of mine and my husband are ARVINDER KAUR and HARVINDER SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARVINDER KAUR
[Signature]

It is for general information that I, SAMOD KUMAR S/o KOMAL YADAV, R/o VTC- Mahugain, PO-Yadavnagar, Sub District- Pratappur, District- Chatra, Jharkhand- 825404, declare that name of mine has been wrongly written as SUBODH KUMAR in my PAN Card No.- JFLPK9678R. The actual name of mine is SAMOD KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAMOD KUMAR
[Signature]

It is for general information that I, REENA RANI W/o PARDEEP KUMAR, R/o Village Ariyan wala (Jatt pura), Tehsil Bilaspur, Malakpur Bangar (268), Malikpur Bangar, Distt. Yamuna Nagar-35102 (Haryana), India, declare that name of mine has been wrongly written as REENA in my minor daughter NISHTHA, aged 17 years, in her 10th Class educational Certificate. The actual name of mine is REENA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REENA RANI
[Signature]

It is for general information that I, SHANTI DEVI W/o UMRAO SURJEKAR, R/o H.No. 3979, Sudarshan Ward, Bajrang Nagar, Near Hanuman Mandir, Ranjhi, Jabalpur (M.P.)- 482009, declare that name of mine has been wrongly written as UMA DEVI in Aadhar Card No. 8324 7571 7626. The actual name of mine is SHANTI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHANTI DEVI
[Signature]

It is for general information that I, SUMAN DEVI W/o RAMAWATAR, R/o Theecholi, Thincholi, Jhunjhunun, Rajasthan-333028, declare that name of mine has been wrongly written as SUMAN in my minor daughter NISHA aged 15 years in her class 10th marksheet cum certificate. The actual name of mine is SUMAN DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMAN DEVI
[Signature]

It is for general information that I, BHAIKU. KARADI S/o SIDRAY. KARADI, R/o H.No. 522, Patil Galli, Kanabragi, Tal and Distt. Belagavi Pin-590016, State Karnataka, declare that my name has been wrongly written as BHAIRO KARADI in my military records. The actual name of mine is, BHAIKU. KARADI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAIKU. KARADI
[Signature]

It is for General Information I, HIMANSHU RANJAN S/o ANIL KUMAR THAKUR, R/o Gudli Niwas Bhagini Gali Ashiana More Slempure Dumra, Rukunpura Patna-800014, declare that my mother name has been wrongly written as SARSWATI KUMARI in my 10th mark sheet. The actual name of my mother is SARSAWATI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU RANJAN
[Signature]

It is for general information that I, RISHI SINGH S/o BALJIT SINGH, R/o Rorian, PO Bassi Daulat Khan, Distt. Hoshiarpur, Punjab-146111, India, declare that name of mine has been wrongly written as RISHI SINGH alias RISHI in my Educational Documents of 10th and 12th. The actual name of mine is RISHI SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RISHI SINGH
[Signature]

It is for general information that I, JAGTAR SINGH S/o AJEET SINGH, R/o Village Gobindpura Nagri, PO Mehlan, Tehsil Sunam, District Sangrur, Punjab-148001, India, declare that name of my father has been wrongly written as JEET SINGH in my Passport No. U8159154. The actual name of my father is AJEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAGTAR SINGH
[Signature]

It is for general information that I, SEEMA KAPILA W/o HITESH KAPILA, residing at H.No. 25 , St.No.1, Jujhar Nagar , Patiala, District Patiala, Punjab-147001, India, declare that name of mine has been wrongly written as SEEMA in my minor daughter's namely HARSHITA aged 17 years in her CBSE Class 10th Marksheets certificate. The actual name of mine is SEEMA KAPILA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SEEMA KAPILA
[Signature]

It is for general information that I, ARASHVEER SINGH S/o GURVINDER SINGH, Village and Post Office Ramewal, Tehsil Phillaur, District Jalandhar (Punjab) Pin code-144039, declare that my father name has been wrongly written as GURWINDER SINGH in my educational documents. The actual name of my father is GURVINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARASHVEER SINGH
[Signature]

It is for general information that I, ASUNTA MARY D'CRUZ W/o Late PASKER D'CRUZ, residing at House No.2929, Chandan Colony, Near St. Thomas Church, Ranjhi, Post Office Khamaria, Jabalpur (M.P.) 482005, declare that name of mine and my husband have been wrongly written as ASHUNTA MEERY and PASKER in Pension Pay Order No. C/FYS/713/91 of P.C.D.A. (Pension) Allahabad, name of my husband has been wrongly written as PASCAL D'CRUZ in my Aadhar Card No. 958061158887 and name of mine has been wrongly written as ASUNTAMARY DCRUZ in my PAN CARD No. AECPD8166N. The actual name of mine and my husband are ASUNTA MARY D'CRUZ and PASKER D'CRUZ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASUNTA MARY D'CRUZ
[Signature]

It is for general information that I, MOHINDER SINGH S/o UJAGAR SINGH, R/o VPO, Barnala Kalan, Tehsil Nawanshahr, SBS Nagar, Punjab-144516, declare that name of my mother has been wrongly written as JIT KAUR in my Passport No. W6798286. The actual name of my mother is SURJIT KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER SINGH
[Signature]

It is for general information that I, VED PRAKASH YADAV son of CHIRANJI LAL YADAV, residing at 1044, Second Floor, J-Block, Palam Vihar, Gurugram, Haryana-122 017, declare that name of my wife has been wrongly written as SOMA DEVI in my Pension record. The actual name of my wife is SOMA DEVI YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VED PRAKASH YADAV
[Signature]

It is for general information that I, SUDHIR KUMAR GAUR S/o PHOOL SINGH GAUR, R/o H. No-86/297 Gali No-12 Saboli baag Near Durga Mandir Nand Nagri North East Delhi-110093, declare that name of mine has been wrongly written as SUDHIR GAUR in my minor son namely RAMJEE GAUR age-16 years in his 10th class marksheet cum certificate educational documents. The actual name of mine is SUDHIR KUMAR GAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR GAUR
[Signature]

It is for general information that I, DINESH KUMAR YAWALE S/o RAM KISHAN YAWALE, R/o MIG-AM/04, Behind Queen Marry School, Ayodhya Nagar, Huzur, Bhopal, Madhya Pradesh-462022, declare that name of mine has been wrongly written as DINESH YAWALE in my son CHITRAKSH YAWALE 10th class marksheet, The actual name of mine is DINESH KUMAR YAWALE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR YAWALE
[Signature]

It is for general information that I, SUBHASH MADHUKAR TALNIKAR S/o MADHUKAR RAMCHANDRA TALNIKAR, residing at Plot No 115, Shastri Lay Out, Khamla Road, Near Somalwar School, Nagpur, Maharashtra State, 440025, India, declare that my name has been wrongly written as, SUBHASH MADHUKARRAO TALNIKAR in my service records. The actual name of mine is SUBHASH MADHUKAR TALNIKAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH MADHUKAR TALNIKAR
[Signature]

It is for general information that I, RANJANA RANI D/o RAJESH KUMAR, R/o Village Bahrapur, PO Sabapur, Tehsil Jagadhri, District Yamuna Nagar, Haryana-135101, India, declare that name of my mother has been wrongly written as PINKY RANI in my 10th and 12th classes educational documents. The actual name of my mother is PINKI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJANA RANI
[Signature]

It is for general information that I, SANTOSH KUMAR S/o PRITAM RAM, H.No. 60, Vill. Dhina, Po. Jalandhar Cant, Teh. Jalandhar, District Jalandhar (Punjab) Pin code 144005, declare that my wife's name has been wrongly written as BABBY in my passport (A9476960). The actual name of my wife is KASHMIR KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR
[Signature]

It is for general information that I, PAGDHARE MANGESH SHANKAR S/o SHANKAR SITARAM PAGDHARE, R/o 987 B, Near Datta Mandir, Kambode, Tarapur, Thane, Maharashtra-401502, declare that name of mine has been wrongly written as PAGADHARE MANGESH SHANKAR in my 10th, 12th mark sheet and my service record. The actual name of mine is PAGDHARE MANGESH SHANKAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAGDHARE MANGESH SHANKAR
[Signature]

It is for general information that I, MOHD BILAL MALIK S/o MOHD IRFAN MALIK, R/o G-99/C, Abul Fazal Enclave-1, Okhla, Jamia Nagar, New Delhi-110025, declare that name of my mother has been wrongly written as AMEENA MALIK in my educational document. The actual name of my mother is AMEENA KHATOON, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD BILAL MALIK
[Signature]

It is for general information that I, RAJEEV SHARMA S/o DHARAM PAL, R/o Kanipla (104), Kurushetra, Haryana-136131, declare that name of my wife has been wrongly written as SONU in my minor son KESHAV SHARMA, aged about 16 years, in his 10th class certificate. The actual name of my wife is SONU SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV SHARMA
[Signature]

It is for general information that I, FAIZ SYED AHMED S/o AIJAZ SYED AHMED, R/o 175 C, Ahmed Villa, Near Kallu Chowk, Pugmil, Hazaribagh, Jharkhand - 825301, declare that name of mine and my father have been wrongly written as SYED FAIZ AHMED and AIJAZ AHMED S in my birth certificate. The actual name of mine and my father are FAIZ SYED AHMED and AIJAZ SYED AHMED, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FAIZ SYED AHMED
[Signature]

It is for general information that I, ANOOP YADAV S/o SIA RAM, residing at Ward Number-4, Near Usha Mata Mandir, Bassi Pathana, Fatehgarh Sahib, Bassi, Punjab, 140412, declare that name of my father and my mother have been wrongly written as SIYA RAM and SUNITA YADAV in my 10th class marksheet and certificate. The actual name of my father and my mother are SIA RAM and SUNITA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANOOPYADAV
[Signature]

It is for general information that I, ANJALI KASHYAP D/o BRIJESH KUMAR KASHYAP, R/o Gali No. 9 Vidya Vihar, Sihani Road Ghaziabad, Post Ghaziabad Uttar Pradesh-201001, declare that name of mine has been wrongly written as ANJALI in my 10th Class Marksheet and name of mine has been wrongly written as KM ANJALI in my 12th Class Marksheet & Certificate. The actual name of mine is ANJALI KASHYAP respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANJALI KASHYAP
[Signature]

It is for general information that I, PAVITRA VOHORA D/o ATUL BOHORA, residing at 8/2, K-Block, Sector-13, R K Puram (Main), Delhi-110066, declare that the name of my father has been wrongly written as PREM BAHADUR VOHORA in my all Educational Documents. The actual name of my father is ATUL BOHORA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAVITRA VOHORA
[Signature]

It is for general information that I, JOJI MATHEW VARGHESE, son of Kizhakathil Mathew Varghese, Permanent Resident Of Kizhakathil Jode House, Elanthoor, Pathanamthitta, Kerala, Pin-689643, And Present R/O 404 Field Hospital. Stanley Road, Old Cantt., Prayagraj-211004 declare that my name has been wrongly written as JOJI M VARGHESE in my service record and name of mine and my father have been wrongly written as JM VARGHESE and KM VARGHESE in my Aadhar card No. 3506 7816 8411. The actual name of mine and my father are JOJI MATHEW VARGHESE and KIZHAKATHIL MATHEW VARGHESE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JOJI MATHEW VARGHESE
[Signature]

It is for general information that I, VIJAY KUMAR SHARMA S/o LASHKARI RAM, R/o VPO. Kandola Kalan, Tehsil Phillaur, Distt. Jalandhar, Pin-144039, do hereby, declare that name of my wife has been wrongly written as SUNITA SHARMA in my Passport No. F3230138. The actual name of my wife is RAJINDER KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR SHARMA
[Signature]

It is for general information that I, MANDEEP SINGH GHAI S/o JOGINDER SINGH, residing at H.No-K-9, Gali No-36, New Govind Pura, Krishna Nagar, Delhi-110051, declare that the name of my mother has been wrongly written as RAJNEESH KAUR in my CBSE Class 10th Educational Documents and as RAJNEESH KOUR in my NIOS class 12th educational documents. The actual name of my mother is RAJNISH KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP SINGH GHAI
[Signature]

It is for general information that I, BALARAMJI LAL SHRIVASTAVA, S/o Late KEDAR LAL SHRIVASTAVA, residing at 126/A Dr. Girindra Sekhar Bose Road, Tiljala, Kolkata-700039, declare that the name of mine has been wrongly written as BALARAMJI LAL SRIVASTAVA in my service book maintained by Income Tax Department. The actual name of mine is BALARAMJI LAL SHRIVASTAVA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BALARAMJI LAL SHRIVASTAVA
[Signature]

It is for general information that I, VAGHUL VAITHIYANATHAN S/o R VAITHIYANATHAN, R/o H.No. 16-H Pocket-4 Mayur Vihar Phase-1 Chilla Saroda khadar Patparganj East Delhi-110091, declare that name of mine has been wrongly written as VAITHIYANATHAN VAGHUL in my passport No. Y6266130. That actual mine name is VAGHUL VAITHIYANATHAN. respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VAGHUL VAITHIYANATHAN
[Signature]

It is for general information that I, EKTA SIDANA W/o MANIK ANAND, R/o C-31 First Floor Lajpat Nagar-2 South Delhi-110024, declare that name of mine has been wrongly written as EKTA ANAND in my minor daughter namely ARAINA ANAND age 17 years in her 10th class marksheet cum certificate educational documents and birth certificate No. MCDOLR07200035. The actual name of mine is EKTA SIDANA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

EKTA SIDANA
[Signature]

It is for general information that I, MD NURE ALAM S/o MD JAHIRUDDIN, R/o H.No. D-92/22 Gali No.10 Maujpur, Mohanpuri Bhajanpura North East Delhi-110053, declare that name of mine has been wrongly written as NURE AALAM in my minor daughter namely NUSRAT SUHANA age-17 years in her 10th- class marksheet cum certificate educational documents . The actual name of mine is MD NURE ALAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD NURE ALAM
[Signature]

It is for general information that I, MADHU BALA W/o Late RAJIV KUMAR, residing at Vishkarma Nagar, Lamini, Pathankot, Tehsil & Distt. Pathankot, Punjab-145001, declare that the name of my husband has been wrongly written as RAJIV in my minor son KRISHNA, aged 17 years in his CBSE Class 10th Educational Documents. The actual name of his father is RAJIV KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MADHU BALA
[Signature]

It is for general information that, I, SANTOSH KUMAR PATRA, S/o KALU CHARAN PATRA, R/o Quarter No.-3/ 20, Subhas Colony, ICAR-NRRI, Bidyadharpur, Cuttack Sadar-753006, Odisha, declare that my father name is wrongly written as KELU CHARAN PATRA in my all educational documents, Service Records, Pan Card, Voter ID. The actual name of my father is KALU CHARAN PATRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR PATRA
[Signature]

It is for general information that, I, AJAY KUMAR S/o MULKH RAJ, R/o V.P.O. Talwan (Dana Mandi), Teshil Phillaus, District Jalandhar (Punjab) Pin Code-144039, declare that my mother name has been wrongly written as SURJIT KAUR in my all educational documents. The actual name of my mother is RANJITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR
[Signature]

It is for general information that I, SHAIKH SHAHID SABIR S/o SABIR MURAD SHAIKH, employed as Chageman/Tech in Ammunition Factory Khadki, Pune - 411003 is residing at Flat no.14, Samruddhi Apartment, 2411 East Street, Pune-411001, declare that name of mine has been wrongly written as SHAIKH MOHAMMAD SHAHID MOHAMMAD SABIR in my service book, educational documents as SHAIKH MOHOMMAD SHAHID SK MOHOMMAD SABIR in leaving certificate, as SHAIKH MOHAMMED SHAHID in passport. The actual name of mine is SHAIKH SHAHID SABIR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAIKH SHAHID SABIR
[Signature]

It is for general information that I, SUGHANDHA BAI AKHARE W/o TULSIRAM RAMCHANDRA AKHARE R/o Makan No. 140, Samrat Ashok Nagar, Ward No. 06, Behind Government School, Buddha Vihar Road, Nepanagar, Burhanpur, Madhya Pradesh-450221, declare that name of mine has been wrongly written as SUGANTABAI AKHARE in my husband PPO/Pension Records/Service Records. The actual name of mine is SUGHANDHA BAI AKHARE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUGHANDHA BAI AKHARE
[Signature]

It is for general information that I, NEERAJ BECK S/o OSCAR BECK R/o Makan No. 426, Ward No. 29, Podibahar, Korba (Mcorp.) PO. Korba, Distt. Korba Chhattisgarh- 495677, declare that name of mine, my father and my mother have been wrongly written as NEERAJ, OSKAR, KLOSTIKA in my 10th and 12th class education documents. The actual name of mine, my father and my mother are NEERAJ BECK, OSCAR BECK and CLOSTICA BECK.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ BECK
[Signature]

It is for general information that I, MANPREET SINGH S/o MAHINDER SINGH, R/o Daulatpur (366), Kurukshetra, Haryana -136131, declare that name of my mother has been wrongly written as DIMPLE NEE PALVINDER KAUR in my 10th & 12th class school certificate cum marksheet. The actual name of my mother is PALVINDER KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANPREET SINGH
[Signature]

It is for general information that I, RAJA BHAGAT S/o YOGENDER BHAGAT, R/o E-158 1st Floor Gali No-06, Hari Nagar Extn, Jaitpur, Badarpur, South Delhi, Delhi-110044, declare that name of mine and my minor daughter have been wrongly written as RAJA GUPTA and RIYA in my minor daughter RIYA KUMARI aged 13 years in her School Records and as name of mine and my wife have been wrongly written as RAJA GUPTA and NISHA in my minor daughter RIYA KUMARI aged 13 years in her birth certificate No -MCDOLIR-01110-004475841. The actual name of mine, my wife and my minor daughter are RAJA BHAGAT, NISHA KUMARI and RIYA KUMARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJA BHAGAT
[Signature]

It is for general information that I, AMIT KUMAR S/o PREM KUMAR, R/o House No. -XI/2867/1 Ananj Mandi Ward Number 21, Barnala Pin Code 148101 declare that name of mine has been wrongly written as AMIT MODI in my minor son namely YOUVANSH SINGLA aged 16 years in his school record and Birth certificate. The actual name of mine is AMIT KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature]

I, NARENDRA KUMAR PATEL son of JAGDISH PRASAD PATEL, employed as Sr. Technician in electrical department under Sr. DEE/TRS/NKJ of West Central Railway Jabalpur Division, residing at Gali No.-06, Jain Colony, New Katni Junction, Dist. Katni (M.P.) Pin.483501, declare that name of mine and my father have been wrongly written as NARENDRA KUMAR PATEL (KURMI) son of JAGDISH PRASAD PATEL (KURMI) in my service book and NARENDRA KUMAR KURMI son of JAGDISH PRASAD

KURMI in my educational record. The actual name of mine and my father are NARENDRA KUMAR PATEL son of JAGDISH PRASAD PATEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA KUMAR PATEL
[Signature]

It is for general information that I, VIJAY KUMAR SHARMA S/o MUKESH KUMAR SHARMA, R/o Ward No. 03, Railway Line ke Pas, Karanvas, PO Pachore, Distt. Rajgarh, Madhya Pradesh-465683, declare that name of mine and my father and my mother have been wrongly written as VIJAY and MUKESH SHARMA and GAYATRI in my 10th Class CBSE marksheet cum certificate. The actual name of mine and my father and my mother are VIJAY KUMAR SHARMA and MUKESH KUMAR SHARMA and GAYATRI SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR SHARMA
[Signature]

It is for general information that I, RADHEY SHYAM S/o SATYNARAYAN, R/o Urlana Kalan (51), Panipat, Haryana-132103, declare that name of mine and my wife have been wrongly written as RADHESHYAM SHARMA and RITA RANI in my minor daughter RAMAN aged 17 years in her 10th Class Educational Documents. The actual name of mine and my wife are RADHEY SHYAM and REETA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RADHEY SHYAM
[Signature]

It is for general information that I, SATVEER SINGH S/o RAMPRASAD, R/o H.No.160 Krischan Nagar Bagu Lathmar Kolony Near Ambedkar Park Vijay Nagar Ghaziabad Uttar Pradesh-201001, declare that name of mine and my wife has been wrongly written as SATVIR SINGH and KRISHNA DEVI in my minor son namely KESHAV KUMAR age 15 years in his 10th class marksheet cum certificate educational documents. The actual name of mine and my wife are SATVEER SINGH and ASHA DEVI respectively, which may be amended accordingly. It is certified that I have completed other legal requirements in this connection.

It is certified that I have complied with other legal requirements in this connection.

SATVEER SINGH
[Signature]

It is for general information that I, GEETA RANI wife of SWETANK SAINI, R/o H.No. 70, Satsang Vihar, Near Police Line, Jagadhri, Tehsil Jagadhri, Distt-Yamuna Nagar, Haryana-135003, declare that name of mine and my minor daughter has been wrongly written as GEETA and ANUSHKA in my minor daughter ANUSHKA SAINI aged 17 years in her 10th class educational certificate. The actual name of mine and my minor daughter are GEETA RANI and ANUSHKA SAINI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA RANI
[Signature]

It is for general information that I, SUNIL NIVRUTTI GAIKWAD S/o NIVRUTTI CHIMAJI GAIKWAD employed as Semi skilled in Ammunition Factory Khadki, Pune-411003, is residing at Flat No. 1, Sr. Ni. 36/2, Vishwakarma Apartment, Lane No. 6, Vidyanagar, IAF Station, Pune-411032, declare that name of mine has been wrongly written as SUNIL NIVRUTI GAIKWAD in my service book, caste certificate and certificate of validity. The actual name of mine is SUNIL NIVRUTTI GAIKWAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNIL NIVRUTTI GAIKWAD
[Signature]

It is for general information that I, KHUSHI daughter of SALINDER SINGH, R/o Village Chanda Kheri, PO Bilaspur, Tehsil Bilaspur, District Yamuna Nagar, Haryana-135102, India, declare that name of my father and mother has been wrongly written as SALINDER and PARAMJEET respectively, in my 10th and 12th Class educational documents. The actual name of my father and my mother are SALINDER SINGH and PARAMJEET KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI
[Signature]

It is for general information that I, BUDDHADEB MANDAL son of Late HARIDHAN MANDAL, residing at 2 No. Gurdha Jhawtala (Palpara), PO Shyamnagar, PS-Jagatdal, District- North 24 Paraganas, Pin-743127, West Bengal, declare that name of mine has been wrongly written and recorded as BUDHADEB MONDAL in my Service Record at Metal and Steel Factory, Ishapore, Govt. of India, Ministry of Defence being Personal No. 105333 and also in my Scheduled Cast Certificate being Certificate No. 8193

dated 30-06-1989 issued by Govt. of India, Office of the Sub Divisional Officer, Barrackpore, North 24 Paraganas, West Bengal. The actual name of mine is BUDDHADEB MANDAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BUDDHADEB MANDAL
[Signature]

It is general information that I, NAVPREET SINGH ALANG son of KULWANT SINGH, resident of H.No. C-46, Neelamber Appartments, Capt Satish Marg, Pitampura, Saraswati Vihar, Delhi-110034, declare that name of my father & my mother has been wrongly written as KULWANT SINGH ALANG & AMARJEET KULWANT SINGH in my Passport No. R2601482. The actual name of my father & my mother are KULWANT SINGH & AMARJIT KULWANT SINGH, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVPREET SINGH ALANG
[Signature]

It is for general information that I, NIKITA TIWARI D/o MITHILESH TIWARI, residing at Vivekanand Ward-33, Green City Sectry-A, Betul, Madhya Pradesh-460001, declare that name of my father and mother has been wrongly written as MITHILESH TIWARI in my CBSE Board class 10th and 12th marksheet and certificate and name of my mother KALAWATHI TIWARI in 12th class marksheet and certificate. The actual name of my father and mother are MITHILESH TIWARI and KALAWATI TIWARI respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKITA TIWARI
[Signature]

It is for general information that I, KARTIKEY DHINGRA S/o MUNISH KUMAR DHINGRA, R/o H. No. 148, First Floor, Gagan Vihar Extension, Opp D A V School, Mausam Vihar, Krishna Nagar, East Delhi, Delhi-110051, declare that name of my father has been wrongly written as MUNISH DHINGRA in my Voter Card No. TLE2643682 and the name of my father is MANISH DHINGRA in my 10th Class Educational Documents. The actual name of my father is MUNISH KUMAR DHINGRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARTIKEY DHINGRA
[Signature]

It is for general information that I, SUMAN DEVI wife of Sh. RAJESH KUMAR, R/o Village Budhanpur Abad, District Karnal Haryana, declare that name of mine and my husband has been wrongly written as SUMAN and RAJESH, in my minor son ARYAN aged 17 years in his C.B.S.E Class Twelfth Marksheet. The actual name of mine and my husband are SUMAN DEVI and RAJESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMAN DEVI
[Signature]

It is for general information that I, SUFALI D/o BARIAL MURMU, Permanently residing at Gendapokhari, Mayurbhanj, Odisha-757092, Presently residing at C-12, Gandhi Vihar, Delhi -110054, declare that name of my father and my mother has been wrongly written as Y D RAJA SHEKHAR and SUKANYA in my 10th, 12th Class and Graduation Educational Documents. The actual name of my father and my mother are BARIAL MURMU and ALI MUNI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUFALI
[Signature]

It is for general information that I, RUBY SINGH W/o RAJENDER SINGH, R/o E-28, East Uttam Nagar, West Delhi-110059, declare that name of mine, my husband and my minor son has been wrongly written as RUBY DEVI, RAJENDRA SINGH and ARYAMAN in my minor son's namely ARYAMAN SINGH aged 14 years in his school record. The actual name of mine, my husband and my minor son are RUBY SINGH, RAJENDER SINGH and ARYAMAN SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUBY SINGH
[Signature]

It is for general information that I, KUSUM LATA wife of ANIL KUMAR, R/o H. No. 35/1, Tejli, Post Office Fatehpur, Tehsil Jagadhri, Distt. Yamuna Nagar -135003 (Haryana), India, declare that name of mine has been wrongly written as KUSUM in my minor son namely RITESH KUMAR aged 17 years, in his 10th Class educational Certificate. The actual name of mine is KUSUM LATA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUSUM LATA
[Signature]

It is for general information that I, MOHD ASHFAQUE KHAN S/o KHURSHEED AHMAD, R/o H.No.-682 First Floor Gali No.-22, Madarse wali Gali Zakir Nagar Jamia Nagar Okhla, New Friends colony South Delhi-110025, declare that name of my father has been wrongly written as MOHD KHURSHEED KHAN in my 10th class and 12th class marksheet and certificate educational documents. The actual my father name is KHURSHEED AHMAD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD ASHFAQUE KHAN
[Signature]

It is for general information that I, ARPAN GILL S/o JAGMINDER SINGH, R/o Village Jagdhauli, Tehsil Saraswati Nagar, District Yamuna Nagar, Haryana-133103, India, declare that name of mine, my father and my mother has been wrongly written as ARPAN, JAGMINDER and PARVINDER respectively, in my 10th and 12th classes educational documents. The actual name of mine, my father and my mother are ARPAN GILL, JAGMINDER SINGH and PARVINDER KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARPAN GILL
[Signature]

It is for general information that I, RAVENDRA PRASAD TRIPATHI S/o RAM BHUWAN TRIPATHI, R/o Parmanent address Village Garhera, Raiduariya Kalan, Sidhi Madhya Pradesh-486776, Present address H.No. 76 Lajpat Nagar, National Park Delhi-110024, declare that name of mine has been wrongly written as RAVINDER PRASAD TIRPATHI in my service record. The actual name of mine is RAVENDRA PRASAD TRIPATHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVENDRA PRASAD TRIPATHI
[Signature]

It is for general information that I, SANJAY KHUSHAL NAIKELE S/o KHUSHAL AMBUSAO NAIKELE, in residing Plot No. 1551, Maharshi Dayanand Nagar Binaki Lay Out, Near NIT Ground Nagpur, Maharashtra State-440017, India, declare that my name has been wrongly written as, SANJU KHUSHAL NAIKELE in my service records. The actual name of mine is SANJAY KHUSHAL NAIKELE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KHUSHAL NAIKELE
[Signature]

It is for general information that I, SURAJ S/o RAJVEER R/o D-375, West Vinod Nagar, Mandawali Fazalpur, East Delhi-110092, declare that name of my father has been wrongly written as RAJBEER in my 10th and 12th class educational documents. The actual name of my father is RAJVEER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURAJ
[Signature]

It is for general information that I, RUPALI ARGADE wife of RAJENDRA SOMNATH ARGADE, residing at 82-C Regent Shipra Suncity, Indirapuram, I.E Sahibababad, Ghaziabad, Uttar Pradesh-201010, declare that name of mine has been wrongly written as RUPALI RAJENDRA ARGADE in my minor son's namely DHRUV RAJENDRA ARGADE aged 14 years in his Birth Certificate No. 03. The actual name of mine is RUPALI ARGADE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUPALI ARGADE
[Signature]

It is for general information that I, SHAJID S/o ASGAR, R/o E-117/33, Jhuggi, Sunder Nagri, Nand Nagari, North East Delhi-110093, declare that name of mine and my minor son has been wrongly written as SAJID ALI and ANAS MOHAMMAD in my minor son namely ANAS MOHD aged 17 year in his 10th class educational documents. The actual name of mine and my minor son are SHAJID and ANAS MOHD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAJID
[Signature]

It is for general information that I, RUPALI ARGADE wife of RAJENDRA SOMNATH ARGADE, residing at 82-C Regent Shipra Suncity, Indirapuram, I.E Sahibababad, Ghaziabad, Uttar Pradesh-201010, declare that name of mine has been wrongly written as RUPALI RAJENDRA ARGADE in my minor daughter's namely DURVAA RAJENDRA ARGADE aged 6 years in her Birth Certificate No.140. The actual name of mine is RUPALI ARGADE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUPALI ARGADE
[Signature]

It is for general information that I, ANKITA D/o PADAM SINGH, R/o 703-X, Block Jal Vayu Tower, Sunny Enclave, Sector-125, Kharar, PO Kharar, Distt. SAS Nagar Mohali, Punjab-140301, declare that name of mine and my mother has been wrongly written as ANKITA DARWAL and BHOMA DEVI in my 10th class and BA educational documents and name of my mother has been wrongly written as BHOMA DEVI in my 12th class and LLB educational documents. The actual name of mine and my mother are ANKITA and BHAUMA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKITA
[Signature]

It is for general information that I, SUDHIR S/o SAHIB SINGH, R/o H.No. 131, Gali No.-9, Ambedkar Nagar, Haider Pur, North West Delhi, Delhi-110088, declare that name of my wife has been wrongly written as KAMLA DEVI in my minor son NITESH KUMAR aged 14 years in his School Records. The actual name of my wife is SAVITA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR
[Signature]

It is for general information that I, NITIN THUKRAL S/o RAKESH KUMAR, R/o 134 E-Block, Phase-1, Jaivihar, PO Najafgarh, South West Delhi, Delhi-110043, declare that name of my father has been wrongly written RAKESH THUKRAL in my 10th and 12th class educational document. The actual name of my father is RAKESH KUMAR, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITIN THUKRAL
[Signature]

It is for general information that I, MANJIT S/o MANSA, R/o Dubaidhan Ghikan(133), Jhajjar, Haryana-124202, declare that name of mine and my minor son has been wrongly written as MANJEET KADYAN and VEER KADYAN in my minor son VEER aged 17 years in his 10th Class Educational documents. The actual name of mine and my minor son are MANJIT and VEER respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANJIT
[Signature]

It is for general information that I, ADITYAKUMAR S/o RAM JI LAL, R/o House No.-A-18, Rajiv Nagar Extension, Begumpur, PO-Sultanpuri C Block, Distt-North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as RAJ KUMAR in my minor son namely SUSHANK aged 13 years in his School Records. The actual name of mine is ADITYAKUMAR, is which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADITYAKUMAR
[Signature]

It is for general information that I, ADITYAKUMAR S/o RAM JI LAL, R/o House No.-A-18, Rajiv Nagar Extension, Begumpur, PO-Sultanpuri C Block, Distt-North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as RAJ KUMAR in my minor son namely SURJEET aged 16 years in his School Records. The actual name of mine is ADITYAKUMAR, is which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADITYAKUMAR
[Signature]

It is for general information that I, BISWAJIT MAITY S/o PARESH MAITY, R/o H.No.- L-st/1506 A, Gali No.-12, Sangam Vihar, New Delhi -110062, declare that name of mine, my wife and my son has been wrongly written as VISHWAJIT MAITI & RAKHI MAITI and ABHIJIT in my minor son ABHIJIT MAITY aged 17 year in his School Records. The actual name of mine, my wife and my son are BISWAJIT MAITY, RAKHI MAITY and ABHIJIT MAITY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BISWAJIT MAITY
[Signature]

It is for general information that I, GEETA DEVI W/o SHRIDEV RAJAK, R/o T-Huts No. 604/9, Ali Ganj, Lodhi Road, Lodhi Road, New Delhi, Central Delhi, Delhi-110003, declare that name of my husband has been wrongly written as JITENDAR RAJAK in my minor daughter LAXMI KUMARI aged 13 Years in her school record. The actual name of my husband is SHRIDEV RAJAK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA DEVI
[Signature]

It is for general information that I, SWARNIKA MEHER DEVARAJU D/o DEVARAJU VENKATA BALAKRISHNA MEHER, R/o 144/603, Sekhon Vihar, Near Railway Crossing, Delhi Cantt. Delhi 110010, declare that name of mine and my father has been wrongly written as D SWARNIKA MEHER and DVBK MEHER in my 10th and 12th class educational document. The actual name of mine and my father are SWARNIKA MEHER DEVARAJU and DEVARAJU VENKATA BALAKRISHNA MEHER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SWARNIKA MEHER DEVARAJU
[Signature]

It is for general information that I, SHELLEY PHULORIA D/o JAI DUTT PHULORIA, R/o Himmatpur, Perrumdara, Ramnagar Range, Nainital, Uttarakhand-244715, declare that name of mine has been wrongly written as KM. SAIL RANI PHULORIA in my father's Service Book. The actual name of mine is SHELLEY PHULORIA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHELLEY PHULORIA
[Signature]

It is for general information that I, SHARDHA RAM S/o DALIPA RAM, R/o Khothran, Shaheed Bhagat Singh Nagar, Punjab-144632, declare that name of mine has been wrongly written as SARDA RAM in my Passport No. 0607486. The actual name of mine is SHARDHA RAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHARDHA RAM
[Signature]

It is for general information that I, GEETA DEVI W/o SHRIDEV RAJAK R/o T-huts No. 604/9, Ali Ganj, Lodhi Road, Lodhi Road, New Delhi, Central Delhi, Delhi-110003, declare that name of my husband has been wrongly written as JITENDER KUMAR of my minor daughter SONAM KUMARI aged 10 years in her School record. The actual name of my husband is SHRIDEV RAJAK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA DEVI
[Signature]

It is for general information that I, PRINCE KUMAR JAIN S/o RAJINDER JAIN, R/o H-97, Naraina Vihar, South West Delhi, Delhi-110028, declare that name of mine has been wrongly written as PRINCE JAIN in my minor son HARDIK JAIN aged 14 years in his school record and birth certificate No. MCDOLR10114757. The actual name of mine is PRINCE KUMAR JAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRINCE KUMAR JAIN
[Signature]

It is for general information that I, POONAM W/o ROHIT ARYA, R/o H.No.-07, Block BT, Shalimar Bagh, North West Delhi, Delhi-110088, declare that name of mine has been wrongly written as POONAM ARYA in my minor son ADVIT ARYA aged 16 years in his 10th Class Educational Documents. The actual name of mine is POONAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM
[Signature]

It is for general information that I, KAMAL DUHAN S/o HARGYAN R/o H.No.-100, Extention 2C, Nangloi, Delhi-110041, declare that name of mine has been wrongly written as KAMAL DUHUN in my 10th and name of my father has been wrongly written as HARGYAN SINGH in my 12th class educational documents. The actual name of mine and my father are KAMAL DUHAN and HARGYAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMAL DUHAN
[Signature]

It is for general information that I, ROHIT KUMAR S/o ANOOP SINGH, R/o H.No.-1067, Bazar Mohalla Tughalakabad, Jait Pur, South Delhi, Delhi-110044, declare that name of my minor son has been wrongly written as NISHCHYA in my minor son NISHCHAY BIDHURI aged 12 years in his School Records. The actual name of my minor son is NISHCHAY BIDHURI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR
[Signature]

It is for general information that I, ROHIT KUMAR S/o ANOOP SINGH, R/o H.No.-1067, Bazar Mohalla Tughalakabad, Jait Pur, South Delhi, Delhi-110044, declare that name of my minor son has been wrongly written as NIKUNJ in my minor son NIKUNJ BIDHURI aged 14 years in his School Records. The actual name of my minor son is NIKUNJ BIDHURI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR
[Signature]

It is for general information that I, RABI KUMAR CHOUDHARY S/o KAMESHWAR CHOUDHARY, R/o House No.-A-2/350, A-Block, Pratap Vihar, Part-3, Kirari Suleman Nagar, Delhi-110086, declare that name of mine has been wrongly written as MITHLESH KUMAR CHOUDHARY in my minor daughter namely SIDDHI KUMARI aged 11 years in her School Record. The actual name of mine is RABI KUMAR CHOUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RABI KUMAR CHOUDHARY
[Signature]

It is for general information that I, RABI KUMAR CHOUDHARY S/o KAMESHWAR CHOUDHARY, R/o House No.-A-2/350, A-Block, Pratap Vihar, Part-3, Kirari Suleman Nagar, Delhi-110086, declare that name of mine has been wrongly written as MITHLESH KUMAR CHOUDHARY in my minor son namely SATYAM aged 13 years in his School Record. The actual name of mine is RABI KUMAR CHOUDHARY which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RABI KUMAR CHOUDHARY
[Signature]

It is for general information that I, TINKU KUMAR son of KISHAN residing at 18/415, Indra Camp, Block-18, Kalyanpuri, East Delhi-110091, declare that name of mine has been wrongly written as TINKU in my minor son HARSHIT KUMAR aged 14 years in his School Records. The actual name of mine is TINKU KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TINKU KUMAR
[Signature]

It is for general information that I, TOIJAM TAMBA SINGH S/o TOIJAM IBOMCHA SINGH, R/o Ngangkhalawai Awang Leikai, Ngangkha Lawai, PO: Moirang, Dist: Bishnupur, Manipur-795133, declare that name of mine and my father has been wrongly written as NINGTHOUJAM TAMBA SINGH and N. IBOTON SINGH in my High School Leaving Certificate. The actual name of mine and my father are TOIJAM TAMBA SINGH and TOIJAM IBOMCHA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TOIJAM TAMBA SINGH
[Signature]

It is for general information that I, AMIT KUMAR SINGH S/o UDAY KUMAR SINGH R/o WA-144-A, Shakerpur, Shakar Pur Baramad, East Delhi, Delhi-110092, declare that name of my wife has been wrongly written as PRATIMA SINGH in my minor daughter ZOYA SINGH CHAUHAN aged 13 years in her School Records. The actual name of my wife is PRATIMA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR SINGH
[Signature]

It is for general information that I, VINAY KUMAR SHARMA S/o LATE JAI BHAGWAN SHARMA, R/o H. No. 1/3219, Near Aggarwal Sweet, Ram Nagar Extn., Mandoli Road, Shahdara, East Delhi, Delhi-110032, declare that name of mine and my wife has been wrongly written as VINAY SHARMA and NEHA SHARMA in my minor son namely AARAV SHARMA aged 14 years in his School Record. The actual name of mine, and my wife are VINAY KUMAR SHARMA and BABITA SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR SHARMA
[Signature]

It is for general information that I, HARSH KUMAR S/o SANDEEP KUMAR, R/o Baslambi (130), PO-Baslambi, Distt-Gurgaon, Haryana-122503, declare that name of my father and my mother has been wrongly written as SANDEEP and KAMLESH in my 10th & 12th Class Educational Documents and Birth Certificate No.-268. The actual name of my father and my mother are SANDEEP KUMAR and KAMLESH YADAV respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARSH KUMAR
[Signature]

गुजरात राज्य विद्युत निगम लिमिटेड
वडोदरा - 390007
सीआईएन- U40100GJ1993SGC019988
सार्वजनिक नोटिस

गुजरात राज्य विद्युत निगम लिमिटेड, जिसका पंजीकृत कार्यालय विद्युत भवन, रेसकोर्स, वडोदरा- 390007 भारत में है, भारत सरकार को आवेदन करना चाहता है कि वह उसे विद्युत अधिनियम, 2003 की धारा-164 के अंतर्गत सभी शक्तियां प्रदान करे, ताकि विद्युत के संचरण के लिए विद्युत लाइनें या विद्युत संयंत्र लगाया जा सके या टेलीफोन या टेलीग्राफिक संचार के प्रयोजन के लिए, जो कार्यों के उचित समन्वय के लिए आवश्यक है, जो टेलीग्राफ प्राधिकरण के पास भारतीय टेलीग्राफ अधिनियम, 1885 के तहत है, निम्नलिखित संचरण योजनाओं के लिए सरकार द्वारा स्थापित या उसके बाद कमीशनिंग, संचालन, रखरखाव और अन्य कार्यों के प्रयोजन के लिए टेलीग्राफ लाइनें और पोस्ट लगाने के संबंध में—

कंपनी का नाम : गुजरात राज्य विद्युत निगम लिमिटेड (GSECL)

कंपनी के अंतर्गत आने वाले कार्य : पीजीसीआईएल 765 / 400 केवी जीआईएस केपीएस-II कनेक्टिविटी सिस्टम

(1) गुजरात राज्य विद्युत निगम लिमिटेड को खावड़ा , कच्छ, गुजरात में प्रस्तावित 1361 मेगावाट आरई सौर पार्क के लिए खावड़ा में जीएसईसीएल के प्रस्तावित उत्तर ब्लॉक पीएसएस से 400 केवी एम/सी और एस/सी ट्रांसमिशन लाइन सिस्टम के माध्यम से पीजीसीआईएल के 765 / 400 केवी जीआईएस केपीएस-II तक कनेक्टिविटी प्रदान करना।

(2) खावड़ा के निकट 33 केवी / 400 केवी 05 x 315 एमवीए पूर्णिंग सबस्टेशन की स्थापना।

उपरोक्त ट्रांसमिशन परियोजना की मंजूरी विद्युत अधिनियम 2003 की धारा 68 के तहत विद्युत मंत्रालय के माध्यम से भारत सरकार द्वारा प्रदान है। इस योजना के तहत शामिल ट्रांसमिशन लाइनें निम्नलिखित तहसीलों, तालुकाओं, गांवों के माध्यम से, ऊपर, चारों ओर और बीच से गुजरेंगी:—

गांव	तालुका	ज़िला
खावड़ा	भुज	कच्छ

मार्ग संरक्षण की फोटोकॉपी नीचे हस्ताक्षरकर्ता के कार्यालय में उपलब्ध है। आम जनता को सूचित किया जाता है कि वे इस नोटिस के प्रकाशन की तिथि से दो महीने के भीतर नीचे हस्ताक्षरकर्ता के कार्यालय में प्रस्तावित ट्रांसमिशन सिस्टम पर टिप्पणी / प्रतिनिधित्व लिखित रूप में प्रस्तुत करें।

अधिक जानकारी और स्पष्टीकरण के लिए कृपया संपर्क करें:

आर.एच.कहर,

मुख्य अभियंता का कार्यालय

गुजरात राज्य विद्युत निगम लिमिटेड

खावड़ा सोलर प्रोजेक्ट (KSP) साइट कार्यालय

प्रथम तल, लक्ष्मी एम्पायर, माधापर रोड

भुज - 390007

(M) - 9925210735

मैसर्स अवाडा एनर्जी प्राइवेट लिमिटेड

406 हबटाउन सोलारिस, एन.एस. फड़के मार्ग, अंधेरी ईस्ट, महाराष्ट्र- 400069

इमेल आईडी : pawan.kumar2@avaada-com, upendra.kumar@avaada.com लैंडलाइन : 91-0120-6757192

सीआईएन नम्बर :- U80221MH2007PTC336458

सार्वजनिक सूचना

मैसर्स अवाडा एनर्जी प्राइवेट लिमिटेड, जिसका पंजीकृत कार्यालय अवाडा एनजी, 406 हबटाउन सोलारिस, एन.एस. फड़के मार्ग, अंधेरी ईस्ट, महाराष्ट्र- 400069 भारत में स्थित है, भारत सरकार के समक्ष एक आवेदन उसको विद्युत अधिनियम, 2003 की धारा 164 के अधीन विद्युत के पारेषण अथवा कार्यों के समुचित समन्वय के लिए आवश्यक टेलीफोनिक अथवा टेलिग्राफिक संचार के प्रयोजन हेतु वैद्युत संयंत्र अथवा विद्युत लाइन्स स्थापित करने के लिए वे सभी वित्तिया प्रदान करने हेतु प्रस्तुत करने की इच्छुक है। जे टेलीग्राफ अथॉरिटी को पास सरकार द्वारा प्रतिस्थापित अथवा अनुरक्षित किए जाने वाले टेलीग्राफ के प्रयोजन हेतु टेलीग्राफ लाइन्स तथा पोस्ट्स स्थापित करने के संबंध में टेलीग्राफ ऐक्ट 1885 के अधीन मौजूद हैं और सर्वेक्षण निर्माण, संस्थापन, निरीक्षण, उत्पादन और प्रचालनारंभ, प्रचालन, अनुरक्षण द्वारा अनुसरित अन्य कार्यों तथा निम्नलिखित पारे ण स्कीम्स के लिए अन्य कार्य करेगी।

पारेषण स्कीम का नाम : एईपीएल सोलर पावर पार्क (ग्राम रामपार, तालुका भचाऊ, जिला कच्छ, गुजरात में अवस्थित जनरेशन स्विचयार्ड) – लाकड़िया पीएस (आईएसटीएस) D/c टावर पर 220KV S/c लाइन।

स्कीम के अधीन आवृत्त पारे ण लाईन : मैसर्स अवाडा एनर्जी प्राइवेट लिमिटेड को लाकड़िया पीएस (आईएसटीएस) के साथ संयोजित इसके ग्राम रामपार, तालुका भचाऊ, जिला कच्छ, गुजरात में अवस्थित 300MW सोलर पावर पार्क के लिए संयोजकता प्रणाली।

पारेषण लाइन की लम्बाई 16-9 6kms है, जिसमें रामपुर सोलर पावर पार्क को 14-96 kms पारेषण लाईन D/c टावर्स पर S/c लाइन के रूप में कार्यान्वित की जाएगी और लाकड़िया पीएस (आईएमटीएस) और छोर से शेष 2 kms पारेषण लाइन M/C टावर्स पर 4 सर्किट्स पर S/c लाइन के रूप में AL59 मूज कंडक्टर के साथ कार्यान्वित की जाएगी।

स्कीम के अधीन आवृत्त पारेषण लाइन्स निम्नलिखित ग्रामों, तहसीलों, तालुकों, मंडलों, उपनगर एवं नगरों के ऊपर आसपास और बीच से होकर गुजरेगी:-

ग्रामों का नाम	तालुका	जिला
रामपार	भचाऊ	कच्छ
हालरा	भचाऊ	कच्छ
मोरभाट वीडी	भचाऊ	कच्छ
अथोई	भचाऊ	कच्छ
गामडू	भचाऊ	कच्छ
शिवलखा	भचाऊ	कच्छ
वास्तवा	भचाऊ	कच्छ
लाकड़िया	भचाऊ	कच्छ
नारा	भचाऊ	कच्छ
लखपत	भचाऊ	कच्छ

मार्ग सरेखण की प्रति अथोहस्ताक्षरी के कार्यालय में उपलब्ध है। एतद्वारा सर्वसाधारण को सूचित किया जाता है कि प्रस्तावित पारे ण प्रणाली के विशय में अपनी [टिप्पणी/अभिवेदन](#) इस सूचना के प्रका ण की तिथि से दो माह के भीतर अथोहस्ताक्षरी के कार्यालय में लिखित रूप में प्रस्तुत करें। अतिरिक्त विवरण के लिए कृपया सम्पर्क करें।

पवन कुमार – महाप्रबंधक, पारेषण

नैशनल कोमोडिटी क्लियरिंग लिमिटेड
आकृति कॉर्पोरेट पार्क, 1ली मंजिल, जी.ई.गार्डन के पास, एल.बी.एस.मार्ग,
कांजुरमार्ग पश्चिम, मुंबई-400078.

CIN: U74992MH2006PLC163550

सार्वजनिक टिप्पणियों को आमंत्रित करते हुए, एनसीसीएल के उप नियमों के प्रस्तावित संशोधन भारत के राजपत्र के भाग IV में एप्रिल 13, 2024 (साप्ताहिक राजपत्र-अप्रैल 13, 2024 – अप्रैल 19, 2024) तथा महाराष्ट्र राज्य के राजपत्र में भाग-II संकीर्ण में

अप्रैल 25, 2024 (साप्ताहिक राजपत्र—एप्रिल 25, 2024 —मई 01, 2024) को प्रकाशित किये गये थे जिसके अनुसार, भारतीय प्रतिभूति और विनियम बोर्ड (सेबी) ने उनके पत्र क्र. सेबी/एचओ/एमआरडी-1/पी/ओडब्ल्यु/2024/ 022302/1 दिनांक जुलाई 08 2024, के द्वारा, उसमें निहित किये अनुसार, एनसीसीएल के उप नियमों के संशोधनों को अनुमोदन प्रदान किया है, यहां उल्लेख किये अनुसार, एनसीसीएल के संशोधित उप नियम, राजपत्र में उसके प्रकाशन की तारीख से प्रभावी होंगे—

ए. नैशनल कोमोडिटी क्लिअरिंग लिमिटेड के नियमों में प्रस्तावित संशोधन

1. शॉर्ट टाइटल एवं प्रारंभ

(1) यह संशोधन एनसीसीएल नियम (संशोधन), 2024 कहलायेगा।

(2) भारत के राजपत्र में अधिसूचना की तारीख से यह प्रभावी किया जायेगा।

2. नियमों के वर्तमान ओपनिंग पैरा में निम्नलिखित भादों को शामिल किया गया है :

“उप नियमों” भादों से पहले तथा “उसके अनुरूप निम्नलिखित बनाता है” भादों के पश्चात नये शब्दों” के अंतर्गत नियमों” शब्दों को जोड़ा जायेगा।

बी. नैशनल कोमोडिटी क्लिअरिंग लिमिटेड के उप नियमों में प्रस्तावित संशोधन

1. शॉर्ट टाइटल एवं प्रारंभ

(1) यह संशोधन एनसीसीएल नियम (संशोधन), 2024 कहलायेगा।

(2) भारत के राजपत्र में अधिसूचना की तारीख से यह प्रभावी किया जायेगा।

2. उप नियम 8.1.3 के अंतर्गत वर्तमान उप खंड 8.1.3.1 के पश्चात नया उप खंड 8.1.3.2 शामिल किया जाना प्रस्तावित है :

8.1.3.2 समाशोधन निगम के अधिकार के बिना किसी विरोध के तथा बिना किसी पूर्वाग्रह के 8.1.3.1 में उल्लेख किये अनुसार, अन्य किसी सांविधिक प्राधिकारी द्वारा ऐसे सभी संपार्श्विका को फ्रीज/ एटेच करने के लिए कोई आदेश, किसी भी तरह से निपटान को प्रभावित नहीं करेगा जो अंतिम तथा अपरिवर्तनीय हो गया होगा।

3. वर्तमान परिभाषा 2.1.38 के पश्चात एक नयी परिभाषा 2.1.38ए शामिल की जानी प्रस्तावित है:

2.1.38ए इन उप नियमों तथा उसके अंतर्गत बनाये गये नियमों तथा विनियमों के प्रयोजन के लिए “जमा” में वो धन शामिल होगा जो समाशोधन निगम की सदस्यता के प्रयोजन के लिए पूर्व अपेक्षा होगी। ऐसे धन में सदस्यता के प्रति सदस्य की वचनबद्धता, मार्जिन तथा इन उप नियमों के अध्याय 13 के अनुसार एसजीएफ को किये गये अंशदान सहित, समय समय पर सेबी /समाशोधन निगम द्वारा विनिर्दिष्ट ऐसी अन्य अपेक्षाएं, शामिल होंगी, ऐसा धन, विभिन्न राज्य संविधि के अंतर्गत जमाकर्ताओं के हित की सुरक्षा के अंतर्गत विचाराधीन जमा होगा, तथा समाशोधन निगम के पैरामाउंट लियन के तहत होगा। ”

4. उप नियम 10.1 के अंतर्गत वर्तमान उप खंड 10.1.2 के पश्चात एक नया उप खंड 10.1.2ए शामिल किया जाना प्रस्तावित है:

“10.1.2ए सदस्य, सभी ग्राहकों की निधियों को समाशोधन निगम को इस तरीके से अपस्ट्रीम करेगा, जैसा कि, समय-समय पर सेबी/समाशोधन निगम द्वारा निर्धारित तथा विनिर्दिष्ट किया जायेगा।

Place: Mumbai

RAJIV RELHAN, MD & CEO

Date: July 24th, 2024

टिप्पणी : हिंदी पाठ में भिन्नता की स्थिति में अंग्रेजी पाठ अभिभावी होगा।

नैशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड

पंजीकृत कार्यालय: एक्सचेंज प्लाजा, प्लॉट नं. सी-1, ब्लॉक जी, बांद्रा-कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व),

मुम्बई - 400051

प्रतिभूति अनुबंध (विनियम) नियम, 1957 के नियम 18 के अनुसार, नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड (एनएसईआईएल) के उपनियमों में यहां दिए गए प्रस्तावित संशोधनों को सामान्य खण्ड अधिनियम 1897 की धारा 23 के अंतर्गत आलोचना के लिए भारत के राजपत्र में प्रकाशित किया जाता है। कोई भी व्यक्ति जिसके पास प्रस्तावित संशोधनों पर कोई भी अवलोकन है तो वह उसे लिखित में राजपत्र में इस प्रकाशन की तिथि से पंद्रह दिनों के अंदर अधोहस्ताक्षरी को Gen_gaztpublication@nse.co.in पर या एक्सचेंज प्लाजा, छठा तल, ‘ए’ विंग, प्लॉट सी-1, ब्लॉक जी, बांद्रा कुर्ला

कॉम्प्लेक्स, बांद्रा (ईस्ट), मुम्बई-400051 पर भेज सकता है। इन प्रस्तावित संशोधनों पर विचार करते समय उक्त अवधि के बाद प्राप्त होने वाले अवलोकनों पर विचार नहीं किया जाएगा।

1. एनएसई उपनियमों के अध्याय XI में अनुच्छेद 20(क) को निम्न प्रकार से जोड़ा जाएगा:

(20) इस अध्याय में दिए गए उपनियमों को इस संबंध में सेबी द्वारा जारी किसी भी परिपत्र, दिशानिर्देश, नियम, निर्देश (जिस भी नाम से पुकारा जाए) और अन्य किसी भी लागू कानून के प्रावधानों के साथ पढ़ा जाएगा।

(क) जीआरसी के विचार के अंतर्गत सभी दावों, मतभेदों, या विवादों या जिनके संबंध में 16 अगस्त 2023 को या उससे पहले मध्यस्थता/अपीलीय मध्यस्थता प्रक्रियाओं को शुरू किया जा चुका है, उन्हें इन उपनियमों के अध्याय XI और XIII के अंतर्गत निर्दिष्ट लागू रूपरेखा के अनुसार सुलझाया जाएगा।

नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड के लिए

जोगिंद्र सिंह,

अधिकृत हस्ताक्षरकर्ता

GUJARAT STATE ELECTRICITY CORPORATION LIMITED

Vadodara - 390007

CIN- U40100GJ1993SGC019988

Public Notice

Gujarat State Electricity Corporation Limited having its registered office at Vidyut Bhavan, Race course, Vadodara – 390007, India intends to apply to the Government of India to confer upon him all the powers under Section-164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communication necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or followed by commissioning, operation, maintenance and other works by the Government for the following transmission schemes—

Name of the Company : Gujarat State Electricity Corporation Limited
Works Covered under the company : Connectivity system for 765/400 KV GIS KPS-II of PGCIL

(1) Grant of connectivity to Gujarat State Electricity Corporation Limited for its Proposed 1361 MW RE Solar Park in Khavda, Kutch, Gujarat from proposed North block PSS of GSECL at Khavda to 765/400 KV GIS KPS-II of PGCIL through 400 KV M/C & S/C Transmission line system.

(2) Establishment of 33 KV / 400KV, 05 Nos. x 315 MVA Pooling substation near Village: Khavda

The above transmission project is approved by the Government of India through Ministry of Power under section 68 of the Electricity act 2003. The transmission lines covered under the scheme will pass through, over, around and between the following of Tehsils, Talukas, Bhuj, Villages.

VILLAGES	TALUKA	DISTRICT
KHAVDA	BHUJ	KUTCH

Photocopy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation / representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing.

For further particulars and clarification please contact:

R.H. KAHAR,
Office of the Chief Engineer
Gujarat State Electricity Corporation Limited
Khavda Solar Project (KSP) Site Office
1st Floor, Laxmi Empire, Madhapar Road
BHUJ – 390007
(Mob) – 9925210735

AVAADA ENERGY PRIVATE LIMITED.

Avaada Energy, 406 Hubtown Solaris, N.S.Phadke Marg, Andheri East, Maharashtra-400069

Email pawan.kumar2@avaada-com, upendra.kumar@avaada.com,

Landline : +91 0120 6757192 | CIN : U80221MH2007PTC336458

Public Notice

M/s Avaada Energy Private Limited. having its registered office Avada Energy, 406 Hubtown Solaris, N.S. Phadke Marg, Andheri East, Maharashtra-400069 India, intends to apply to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme: AEPL Solar Power Park (generation switchyard located in Village Rampar, Taluka Bhachau, District Kutch, Gujarat) - Lakadia PS (ISTS) 220KV S/c line on D/c tower.

Transmission line owned under the Scheme -"Connectivity System to M/s Avaada Energy Private Limited for its 300MW Solar Power Park located in Village Rampar, Taluka Bhachau, District Kutch, Gujarat Connected to Lakadia PS (ISTS)".

Length of Transmission Line is 16.96 Kms out of which 14.96 Kms of transmission line from Rampur Solar Power Park would be implemented as S/C line on D/C towers and balance 2 KM line from Lakadia PS (ISTS) end would be implemented as S/C line on M/C towers 4 Circuits) with AL59 Moose Conductor.

The transmission lines covered under the scheme will pass through, over, around and between the following villages, tehsils, talukas, mandals, blocks, town & cities.

Name of the villages	Talukas	District
1. Rampar	Bhachau	Kachchh
2. Halra	Bhachau	Kachchh
3. Morbhat Vidi	Bhachau	Kachchh
4. Adhoi	Bhachau	Kachchh
5. Gamdau	Bhachau	Kachchh
6. Shivilakha	Bhachau	Kachchh
7. Wastava	Bhachau	Kachchh
8. Lakadia	Bhachau	Kachchh
9. Nara	Bhachau	Kachchh
10. Lakhpat	Bhachau	Kachchh

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the public general to make observation/representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing.

For further particulars and clarification please contact:

Pawan Kumar, G.M, Transmission

NATIONAL COMMODITY CLEARING LIMITED

Ackruti Corporate Park, 1st Floor, Near G.E.Garden, L.B.S. Marg,
Kanjurmarg (West), Mumbai - 400 078.

CIN: U74992MH2006PLC163550

The proposed amendments to the Rules & Bye Laws of NCCL were published in the Gazette of India in Part IV on April 13, 2024 [Weekly Gazette – April 13, 2024 – April 19,2024] on and in the Gazette of State of Maharashtra in Part –II Sankirna on April 25, 2024[Weekly Gazette – April 25, 2024 – May 01,2024] for inviting public comments. Pursuant thereto, the Securities and Exchange Board of India (SEBI) has vide its letter no. SEBI/HO/MRD/RAC-1/P/OW/2024/022302/1 dated July 08, 2024 conveyed it's no objection to the amendments to the Rules & Bye Laws of NCCL as stipulated therein. The Rules & Bye Laws of the NCCL amended hereunder shall stand effective from the date of its publication in the Gazette.

A. PROPOSED AMENDMENT TO THE RULES OF THE NATIONAL COMMODITY CLEARING LIMITED

1. Short title and commencement

(1) This amendment shall be called NCCL Rules (Amendment), 2024.

(2) It shall come into force with effect from the date of notification in Gazette of India.

2. In the existing opening paragraph of the Rules, following words are inserted:

New words, "Rules under the" shall be inserted after the words, "pursuant thereto makes the following" and before the words, "Bye Laws."

B. PROPOSED AMENDMENT TO THE BYE LAWS OF THE NATIONAL COMMODITY CLEARING LIMITED

1. Short title and commencement

(1) This amendment shall be called NCCL Bye Laws (Amendment), 2024.

(2) It shall come into force with effect from the date of notification in Gazette of India.

2. A new sub clause 8.1.3.2 is proposed to be inserted after the existing sub clause 8.1.3.1 under Byelaw 8.1.3:

"8.1.3.2 Notwithstanding and without prejudice to the right of the Clearing Corporation as stated in 8.1.3.1, any order to freeze/attach all such collaterals by any other statutory authority shall not in any way affect the settlement which has become final and irrevocable."

3. A new definition 2.1.38A is proposed to be inserted after existing definition 2.1.38:

"2.1.38A "Deposit" for the purpose of these Byelaws and the Rules & Regulations made thereunder includes monies which are pre requisites for the purpose of the membership of the Clearing Corporation. Such monies include member's obligation towards membership, margin and such other requirement as may be specified by SEBI/Clearing Corporation from time to time including contribution made to SGF in terms of chapter 13 of these Byelaws. Such monies are not deposits as contemplated under the protection of interest of depositors under various State statutes and shall be subject to the paramount lien of the Clearing Corporation."

4. A new sub clause 10.1.2A is proposed to be inserted after the existing sub clause 10.1.2 under Byelaw 10.1:

"10.1.2A The member shall upstream all the clients' funds to the Clearing Corporation in a manner as may be prescribed and specified by the SEBI/Clearing Corporation from time to time."

Place: Mumbai

RAJIV RELHAN, MD & CEO

Date: 24th July, 2024

NATIONAL STOCK EXCHANGE OF INDIA LIMITED

Registered Office: Exchange Plaza, Plot no. C-1, Block G, Bandra-Kurla Complex, Bandra (East),
Mumbai-400 051

As per the requirements of Rule 18 of Securities Contracts (Regulations) Rules, 1957, the proposed amendments to the Byelaws of the National Stock Exchange of India Limited (NSEIL) as given hereunder are published for criticism in accordance with the provisions of Section 23 of General Clauses Act, 1897 in the Gazette of India. Any person having any observations on the proposed amendments to Byelaws can send the same in writing to the undersigned at Gen_gaztpublication@nse.co.in or at Exchange Plaza, Sixth Floor, 'A' wing, Plot C-1, Block G, Bandra – Kurla Complex, Bandra (East), Mumbai – 400 051 within fifteen days from the date of this publication in the Gazette. The observations received after the aforementioned date will not be considered when the proposed amendments will be taken for consideration.

1. In Chapter XI of NSE Byelaws, Clause 20(a) shall be inserted as:

(20) The Byelaws contained in this Chapter shall be read in conjunction with the provisions of any Circular, guideline, norm, instruction (by whatsoever name they may be called) issued by SEBI in this regard, as well as any other law in force.

(a) All claims, differences, or disputes under consideration of the GRC or in relation to which arbitration/ appellate arbitration proceedings have been commenced on or before August 16, 2023, shall be resolved as per the applicable framework prescribed under Chapter XI and XIII of the Byelaws.

For National Stock Exchange of India Limited

JOGINDER SINGH, Authorized Signatory